

No. 15/42/2018-Dep/Estt.

भारत सरकार Government of India

गृह मंत्रालय Ministry of Home Affairs

पुलिस अनुसंधान एवं विकास ब्यूरो

**BUREAU OF POLICE RESEARCH & DEVELOPMENT**

फोन-26782193

फैक्स Fax No. 011-26782012

To

1. All the Secretaries Government of India, as per list attached.
2. All the Chief Secretaries/Administrators of States/UTs as per list attached.
3. All the Heads of CPOs//CAPFs.
4. All the DGP/IGP of States/UTs.
5. All the Universities/Research Institutes.
6. All the BPR&D outlying units.

**Sub : Filling up the various posts in the BPR&D on deputation basis.**

Sir,

The Bureau of Police Research & Development has proposed to fill up the following posts in BPR&D on deputation basis. The numbers of vacancies are subject to change.

S. N	Name of the posts	No. Post	Pay Scale	Place of Posting
01	Principal Scientific Officer (Uniform & Accoutrement)	1	Level in pay matrix -13	New Delhi
02	Vice Principal	1	Level in pay matrix -11	Kolkata
03	Assistant Director (Legal)	1	Level in pay matrix -11	New Delhi
04	Senior Scientific Officer (Life Science)	1	Level in pay matrix -11	New Delhi
05	Senior Scientific Officer (Building)	1	Level in pay matrix -11	New Delhi
06	Senior Scientific Officer (Uniform & accoutrement)	1	Level in pay matrix -11	New Delhi
07	Senior Scientific Officer (Ballistics & Explosives)	1	Level in pay matrix -11	New Delhi
08	Senior Scientific Officer (Electronics)	1	Level in pay matrix -11	New Delhi
09	Research Scientific Officer	4	Level in pay matrix -10	New Delhi
10	Forensic Expert (JSO)	2	Level in pay matrix -8	Ghaziabad-01 and Jaipur-01
11	Cyber Expert (JSO)	2	Level in pay matrix -8	Ghaziabad-01 and Jaipur-01
12	Deputy Superintendent of Police	17	Level in pay matrix -7	Chandigarh-03, Hyderabad-07, Kolkata-07.
13	Junior Analyst	1	Level in pay matrix -7	New Delhi
14	Inspector of Police	14	Level in pay matrix -6	Chandigarh-1, Hyderabad-02, Kolkata-02, Jaipur-05, Ghaziabad-04
15	Sr. Scientific Assistant (Life Science)	1	Level in pay matrix -6	New Delhi

National Highway -8,  
Beside SSB Office,  
Mahipalpur New Delhi-110 037

दनांक: Dated May ४, 2019

16	Sr. Scientific Assistant (Uniform & Accoutrement)	1	Level in pay matrix -6	New Delhi
17	Legal Assistant	1	Level in pay matrix -6	New Delhi
18	Senior Investigator	1	(Level in pay matrix -6)	New Delhi
19	Assistant	2	(Level in pay matrix -6)	Jaipur -01 and Ghaziabad-01
20	Draftsman Grade-II	1	(Level in pay matrix -6)	New Delhi
21	Hindi Translator	1	(Level in pay matrix -6)	Ghaziabad
22	Halwai	1	(Level in pay matrix -3)	New Delhi
23	Despatch Rider	1	(Level in pay matrix -2)	Jaipur
24	Staff Car Driver	5	(Level in pay matrix -2)	Chandigarh-01, and Jaipur-04
25	Senior Scientific Officer (Weapons)	1	(Level in pay matrix -11)	New Delhi
26	Storekeeper	1	(Level in pay matrix -4)	New Delhi
27	Manager Grade-III	1	Level in pay matrix -3)	New Delhi
28	Assistant Director	5	(Level in pay matrix -11)	New Delhi
29	Constable	02	(Level in pay matrix -1 & II)	Chandigarh-01 Ghaziabad-01
30	Principal Scientific Officer (Electronic)	1	(Level in pay matrix -13)	New Delhi
31	Computer Operator	1	(Level in pay matrix -6)	New Delhi
32	Deputy Superintendent of Police(Training/ Instructor)	19	(Level in pay matrix -9)	Ghaziabad-10 and Jaipur-09
33	Sr. Scientific Assistant (Building)	1	(Level in pay matrix -6)	New Delhi
34	ALIO/Lib Officer	2	(Level in pay matrix -7)	New Delhi
	Total	97		

**Vacancies of CAPT Bhopal**

S. No	Name of the posts	No. Post	Pay Scale
01	DIG of Police	01	( Level 13A )
02	Assistant Director	06	(Level in pay matrix -12)
03	Reader	02	<b>PB-4 Rs.37400-67000/- plus Grade Pay Rs. 9000/-</b>
04	Instr/Faculty (Trg.)	04	(Level in pay matrix -9)
05	Staff Surgeon	01	( Level in pay matrix-12)
06	Medical Officer	01	(Level in pay matrix -9)
07	Veterinary Officer	01	(Level in pay matrix -11)
08	Training Officer	03	(Level in pay matrix -8)
09	Accounts Officer	01	(Level in pay matrix -8)
10	Jr Scientific Officer	01	(Level in pay matrix -8)
11	Private Secretary	01	(Level in pay matrix -8)
12	Training Assistant	01	(Level in pay matrix -7)
13	Drill Instructor	05	(Level in pay matrix -7)
14	Inspector (Comn.)	01	(Level in pay matrix -7)
15	Inspector (Riding)	01	(Level in pay matrix -7)
16	Librarian Gr-II	01	(Level in pay matrix -6)
17	Swimming Coach	01	(Level in pay matrix -6)
18	Programmer/Computer/ Yoga	03	(Level in pay matrix -6)
19	Steno Gr.II/PA	03	(Level in pay matrix -7)


20	Language Interpreter	05	(Level in pay matrix -6)
21	Junior Engineer	01	(Level in pay matrix -7)
22	Sub-Inspector	01	(Level in pay matrix -6)
23	Sanitary Inspector	01	(Level in pay matrix -6)
24	Staff Nurse	01	(Level in pay matrix -6)
25	Jr. Projectionist	01	(Level in pay matrix -6)
26	Vety Compounder	01	(Level in pay matrix -5)
27	Hindi Trans. Grade-II	01	Level in pay matrix -6)
28	Sycc	06	(Level in pay matrix -3)
29	Steno Grade-III	04	(Level in pay matrix -5)
30	Drivers	10	(Level in pay matrix -3)
31	Nursing Orderly	02	(Level in pay matrix -3)
32	Veterinary Dresser	01	(Level in pay matrix -3)
33	Safai Karmachari	07	(Level in pay matrix -3)
34	Bhisti/Outdoor Training Activate	02	(Level in pay matrix -3)
35	Mali	03	(Level in pay matrix -3)
36	Cooks/Helper	10	(Level in pay matrix -3)
37	Library Assistant	01	(Level in pay matrix -3)
38	Telep/Operator	01	(Level in pay matrix -3)
39	Cam/Photographer	01	(Level in pay matrix -6)
40	Band Platoon/Ct.	19	(Level in pay matrix -3)
41	Band Platoon/SI	01	(Level in pay matrix -6)
42	Lab. Attendant	03	(Level in pay matrix -1)
Total		121	

2. - The details including prescribed proforma and eligibility conditions etc. are also available on BPR&D website: [www.bprd.nic.in](http://www.bprd.nic.in). -“Administration Notices”. The maximum age limit for appointment by transfer on deputation shall be not exceeding 56 years as on the closing date for receipt of application.

3. It is requested that the applications of the suitable and willing officers may kindly be forwarded to the Director General, Bureau of Police Research & Development on the address indicated above within a period of 60 days from the date of issue of this letter.

4. The applications received after due date will **only be considered after examining the circumstances and reasons for delayed receipt of the same.**

Yours faithfully,

  
(Jagir Chand)  
Assistant Director (Estt.)

**Application for appointment to the post of-----on deputation basis in the BPR&D cadre.**

1. Name and Address :  
(in Block letters)
2. Date of Birth :  
(in Christian era)
3. Date of retirement under Central/State Govt. Rules :
4. Educational Qualification :
5. Whether Education and other qualification required for the post are satisfied. (If any qualification has been treated as equivalent to the one prescribed in the Rules, State the authority for the same.)

	Qualification/Experience Required	Qualification /Experience possessed by the officer
Essential	(1)	
	(2)	
	(3)	
Desired	(1)	
	(2)	

6. Please State clearly whether in the light of entries made by you above, you meet the requirement of the post.
7. Details of Employment, in chronological order. Enclose a separate sheet duly authenticated by your signature. If the space below is in sufficient.

S.No.	Name of office/Department	Name of the post	From	To	Scale of pay and Basic Pay	Nature of Duties (in detail)

8. Nature of present employment i.e. Ad-hoc or Temporary or Quasi Permanent or Permanent.

9. In case the present employment is held on deputation/contract basis please state:-

- (a) The date of initial appointment.
- (b) Period of appointment on deputation/contract.
- © Name of the parent office/organization to which you belong.

10. Additional details about present employment

Please state whether working under (indicate the name of your employer against the relevant column.)

- (a) Central Govt.
- (b) State Govt.
- © Autonomous Organisation
- (d) Government Undertaking
- (e) Universities
- (f) Other.

11. Please state whether you are working in the same Department and are in the feeder grade or feeder to feeder grade.

12. Are you in Revised Scale of pay ? If yes, give the date from which the revision took place and also indicate the pre-revised scale.

13. Total emoluments per month now drawn.

14. Additional information, if any, which you would like to mention in support of your suitability for the post.

This among other things may provide information with regard to:-

- (i) Additional Academic qualifications.
- (ii) Professional training and
- (iii) Work experience over and above prescribed in the vacancy circular/advertisement  
(Note: Enclose a separate sheet, if the space is insufficient)

- 15 Please state whether you are applying for deputation (ISTC)/Absorption/Re-employment basis. (Officers under Central/State Governments are only eligible for “ Absorption”. Candidates of Non-Government Organisations are eligible only for short term contract)
- 16 Whether belongs to SC/ST/OBC.
17. Remarks (The candidates may be indicate information with regard to
- (i) Research publications and reports and special projects.
  - (ii) Awards/Scholarship/Official Appreciation
  - (iii) Affiliation with the professional bodies/institutions/societies and
  - (iv) Any other information.
- (Note: Enclose a separate sheet if the space is insufficient) .

I have carefully gone through the vacancy circular/advertisement and I am well aware that the Curriculum Vitae duly supported by documents submitted by me will also be assessed by Selection Committee at the time of selection for the post.

( Signature of the applicant)  
Address  
Telephone No.  
Mobile No.

Countersigned

\_\_\_\_\_

\_\_\_\_\_  
(Employer with Seal)

Certificate to given by Head of Office of the applicant:

1. It is certified that the particulars furnished by the officer are correct.
2. It is certified that no disciplinary/vigilance case is pending or contemplated against the applicant and he/she is clear from the vigilance angle.
3. His/Her integrity is certified.
4. It is certified that no major or minor penalties have been imposed on the officer during the last 10 years.
5. His/Her complete (last 5 years upto 31.3.2019) ACRs dossier/Attested photo copies of the ACRs (on each page) by an officer of the rank of Under Secretary to the Govt. of India are enclosed. Gap of ACRs should not be considered.
6. It is certified that no court case is pending against the applicant.
7. It is certificate that officer, if selected, will be relieved immediately to join the post.

(Head of Office)  
Name:  
Telephone No.

1. Name of the post : **Principal Scientific Officer (Uniform & Accountrement Branch)**
2. Scale of Pay : **PB-4 Rs.37400-67000/- plus Grade Pay Rs. 8700/- (Level in pay matrix -13)**
3. Ministry / Department : **MHA / BPR&D**
4. Eligibility : **Deputation**  
Officers of Central Government or Central Police Organisations or Central Armed Police Forces:  
(a) (i) holding analogous post on regular basis in the parent cadre/department;  
OR  
(ii) with five years service in the grade rendered after appointment thereto on regular basis in the posts in Pay Band-3 Rs.15600-39100 with Grade Pay Rs.7600 (Level in pay matrix 12) or equivalent in the parent cadre / department; Or  
(iii) with ten years' service in the grade rendered after appointment thereto on regular basis in the posts in Pay Band-3 Rs.15600-39100 with Grade Pay Rs.6600 (Level in pay matrix 11) or equivalent in the parent cadre / department; And  
(b) Possessing the following educational qualifications and experience:  
**Essential:**  
(i) Bachelor's Degree in Textile engineering or Textile Technology or Fashion Technology or Fashion Designing from a recognized University.  
  
(ii) Ten years' experience in the field of textile technology and design or in research and development in Central Police Organisations or in Central Armed Police Forces or in Central Government or in Armed Forces.  
**Desirable:**  
(i) Master Degree in Textile Engineering or Textile Technology or Fashion Technology or Fashion Designing from a recognized University.

(Period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization / department of the Central Government shall ordinarily not exceed five years. The maximum age limit for appointment by deputation shall not be exceeding 56 years as on the closing date of receipt of applications).

**Note:** For the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to 1.1.2006 / the date from which the revised pay structure based on the 6<sup>th</sup> CPC recommendations has been extended, shall be deemed to be service rendered in the corresponding grade pay/pay scale extended based on the recommendations of the pay commission except where there has been merger of more than one pre-revised scale of pay into one grade with a common grade pay/pay scale, and where this benefit will extend only for the post(s) for which that grade pay/pay scale is the normal replacement grade without any upgradation.

1. Name of the post : **Vice Principal**
2. Scale of Pay : **Scale of Pay of PB-3 Rs. 15,600-39,100/- plus Grade Pay Rs. 6,600/- (Level in pay matrix -11)**
3. Ministry / Department : **Central Detective Training Institute, Kolkata under BPR&D cadre**
4. Eligibility : **Deputation**

Officers of the Indian Police Service or Central Police Organisation or State Police Organisation:-

- (a)
  - i) Holding analogous posts on regular basis in the parent cadre or department or
  - ii) With five years' service in the grade rendered after appointment thereto on regular basis in posts in the scale of pay of PB-2 Rs. 93,00-34,800/- plus Grade Pay Rs. 5400/- (Level in pay matrix -9) or equivalent in the parent cadre or department; or
  - iii) With eight years' service in the grade rendered after appointment thereto on regular basis in post in the scale of pay of PB-2 Rs. 93,00-34,800/- plus Grade Pay Rs. 4600/- (Level in pay matrix -7) or equivalent in the parent cadre or department ; and
- (b) **Possessing the following educational qualifications and experience:-**
  - (i) **Bachelor's degree from a recognized university or equivalent.**
  - (ii) **Five years' experience in one or more of the following functional areas:-**
    - (a) **Training and Establishment matters;**
    - (b) **Field Policing**
    - (c) **Investigation**
    - (d) **Police Modernization.**

**Note 1** Officers of the Indian Police Service shall draw pay and allowances as per the Indian Police Service Pay Rules.

**Note 2** Deputation of officers of Indian Police Service shall be regulated in terms of Indian Police Service Tenure Rules. (Period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department shall ordinarily not exceed four years. The maximum age limit for appointment by deputation shall be not exceeding 56 years as on the closing date of receipt of application).

5. While on deputation, Non-IPS officers being faculty members in the Central Training Institution, would be entitled to draw the pay drawn by them in their parent department plus "Training Allowance" @ 15% of his basic pay only. They will not have the option to draw the pay of the post.

1. Name of the post : **Assistant Director (Legal)**
2. Scale of Pay : PB-3 Rs. 15,600-39,100/- plus Grade Pay Rs. 6,600/-  
(Level in pay matrix -11)
3. Ministry / Department : Bureau of Police Research & Development, MHA
4. Eligibility : **Deputation**  
Officers under the Central Government/ State Governments/Union Territories including Central Police Organisations/State Police Organisation:-
  - (a) (i) Holding analogous post on regular basis in the parent cadre/department  
OR
  - (ii) with five years' service in the grade rendered after appointment thereto on regular basis in posts in PB-3 Rs.15,600-39,100 plus Grade Pay Rs. 5,400/- (Level in pay matrix -10) or equivalent in the parent cadre/department
  - (b) Possessing the following educational qualification and experience:-  
Bachelor's degree in Law from a recognised university.  
Three years' experience in legal work.

#### **Deputation or Re-employment for Armed Forces Personnel**

The Armed Forces Personnel of the rank of Captain or equivalent who are due to retire or to be transferred to reserve within a period of one year and possessing the educational qualification and experience prescribed for deputationists shall also be considered. If selected, such officers will be given deputation terms upto the date on which they are due for release from the Armed Forces. Thereafter they may be continued on re-employment terms. In case such eligible officers have been retired or have been transferred to reserve before the actual selection to the [post is made, their appointment will be on re-employment basis. (Re-employment upto the age of superannuation with reference to civil posts).

Note: For the purpose of appointment on deputation basis, the service rendered on regular basis by an officer prior to 1.1.2006, the date from which the revised pay structure based on the sixth Central Pay commission recommendations has been extended, shall be deemed to be service rendered in the corresponding Grade Pay/Pay scale extended based on the recommendations of the Commission except where there has been merger of more than one pre-revised scale of pay in to one grade with a common Grade Pay/Pay scale and where this benefit will extended only for the posts for which that Grade Pay/Pay scale in the normal replacement grade without any upgradation.

(Period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization / department of the Central Government shall ordinarily not exceed three years. The maximum age limit for appointment by deputation shall be not exceeding 56 years. as on the closing date of receipt of applications)

5. Responsibilities / duties: Attached to the post of AD (Legal)
  - i) Study of inadequacy of existing laws and procedure.
  - ii) Legal scrutiny of proposal received from Ministries regarding new enactments relating to law and other matters.
  - iii) Taking up research projects on the subjects of criminal law and order.
  - iv) Examination of all reference relating to legal matters, building up of a date base containing information relating to latest developments in criminal law and criminal justice system.

1. Name of the post : **Senior Scientific Officer (Life Science Branch)**
2. Scale of Pay : **PB-3 Rs.15600-39100/- plus Grade Pay Rs. 6600/-**  
**(Level in pay matrix -11)**
3. Ministry / Department : **MHA, BPR&D**
4. Eligibility : **Deputation**

Officers of Central Government or Central Police Organisations or Central Armed Police Force:

(a) (i) holding analogous post on regular basis in the parent cadre/department;

OR

(ii) With Five years' service in the grade rendered after appointment thereto on a regular basis in the posts in Pay Band-3 Rs. 15600-39100 with Grade Pay of Rs. 5400 (Level in pay matrix 10) or equivalent in the parent cadre/department; And

(b) Possessing the following educational qualifications and experience:

**Essential:**

(i) Bachelor's Degree in Science with Molecular Biology or Biochemistry or Zoology or Botany or Microbiology or Forensic Science as a subject from a recognized university.

(ii) Five years' experience in Examination of Biological/Serological/DNA evidence material in Central Police Organisations or in Central Government or in Armed Forces.

**Desirable:**

(i) Master's Degree in Molecular Biology or Biochemistry or Zoology or Botany or Microbiology or Forensic Science from a recognized university.

(Period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization/department of the Center Government shall ordinarily not exceed four years. The maximum age limit for appointment by receipt of application).

**Note:** For purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to 1.1.2006/the date from which the revised pay structure based on the 6<sup>th</sup> CPC recommendations has been extended, shall be deemed to be service rendered in the corresponding grade of the pay/pay scale extended based on the recommendations of the pay commission except where there has been merger of more than one pre-revised scale of pay into one grade with a common grade pay/pay scale, and where this benefit will extend only for the post(s) for which that grade pay/pay scale is the normal replacement grade without any upgradation.

1. Name of the post : **Senior Scientific Officer (Building Branch)**
2. Scale of Pay : **Pay of PB-3 Rs.15600-39100/- plus Grade Pay Rs. 6600 (Level in pay matrix -11)**
3. Ministry / Department : **MHA/BPR&D**
4. Eligibility : **Deputation**

Officers of Central Government or Central Police Organisations or Central Armed Police Force:

(a) (i) holding analogous post on regular basis in the parent cadre/department;

OR

(ii) With Five years' service in the grade rendered after appointment thereto on a regular basis in the posts in Pay Band-3 Rs. 15600-39100 with Grade Pay of Rs. 5400 (Level in pay matrix 10) or equivalent in the parent cadre/department; And

(b) Possessing the following educational qualifications and experience:

**Essential:**

(i) Bachelor's Degree in Civil Engineering or a Bachelor's Degree in Architectural Planning or a Bachelor's Degree in Architectural Planning and Design or a Bachelor's Degree in Architecture from a recognized University.

(ii) Five years' research experience in construction of building/ architectural planning in Central Police Force or Central Armed Police Force or Central Government or other construction projects sponsored by Central Government or in Armed Forces.

**Desirable:**

(i) Master's Degree in Civil Engineering or in architectural Planning and Design from a recognized University.

(Period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization/department of the Center Government shall ordinarily not exceed four years. The maximum age limit for appointment by receipt of application).

**Note:** For purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to 1.1.2006/the date from which the revised pay structure based on the 6<sup>th</sup> CPC recommendations has been extended, shall be deemed to by service rendered in the corresponding grade of the pay/pay scale extended based on the recommendations of the pay commission except where there has been merger of more than one pre-revised scale of pay into one grade with a common grade pay/pay scale, and where this benefit will extend only for the post(s) for which that grade pay/pay scale is the normal replacement grade without any upgradation.

1. Name of the post : **Senior Scientific Officer  
(Uniform & Accoutrement)**
2. Scale of Pay : **PB-3 Rs.15600-39100/- plus Grade Pay Rs. 6600/-  
(Level in pay matrix -11)**
3. Ministry / Department : **MHA, BPR&D**
4. Eligibility : **Deputation**

Officers of Central Government or Central Police Organisations or Central Armed Police Forces:

(a) (i) holding analogous posts on regular basis in the parent cadre/department;

OR

(ii) With Five years' service in the grade rendered after appointment thereto on a regular basis in the posts in Pay Band-3 Rs. 15600-39100 with Grade Pay of Rs. 5400 (Level in pay matrix 10) or equivalent in the parent cadre/department;

And

(b) Possessing the following educational qualifications and experience:

**Essential:**

(i) Bachelor's Degree in Textiles Engineering or Textile Technology or Fashion Technology or Fashion Designing for a recognized University.

(ii) Five years' experience in the field of Textile Technology and Design or in Research and Development in Central Police Organisation or in Central Armed Police Forces or in Central Government or in Armed Forces :

**Desirable:**

Master's Degree in Textile Engineering or Textile Technology or Fashion Technology or Fashion Designing from a recognized University.

(Period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation/department of the Central Government shall ordinarily not exceed four years. The maximum age limit for appointment by deputation shall not be exceeding 56 years as on the closing date of receipt of applications).

**Note:** For the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to 1.1.2006/the date from which the revised pay structure based on the 6<sup>th</sup> CPC recommendations has been extended, shall be deemed to be service rendered in the corresponding grade pay/pay scale extended based on the recommendations of the pay commission except where there has been merger of more than one pre-revised scale of pay into one grade with a common grade pay/pay scale, and where this benefit will extend only for the post(s) for which that grade pay/pay scale is the normal replacement grade without any upgradation.

1. Name of the post : **Senior Scientific Officer  
(Ballistics / Explosives Branch)**
2. Scale of Pay : **PB-3 Rs.15600-39100/- plus Grade Pay Rs. 6600/-  
(Level in pay matrix -11)**
3. Ministry / Department : **MHA, BPR&D**
4. Eligibility : **Deputation**

Officers of Central Government or Central Police Organisations or Central Armed Police Forces:

(a) (i) holding analogous post on regular basis in the parent cadre/department;

OR

(ii) With Five years' service in the grade rendered after appointment thereto on a regular basis in the posts in Pay Band-3 Rs. 15600-39100 plus Grade Pay of Rs. 5400 (Level in pay matrix -10) or equivalent in the parent cadre/department; And

(b) Possessing the following educational qualifications and experience:

**Essential:**

(i) Bachelor's Degree in Science with Physics or Chemistry or Mathematics or Forensic Science as a subject from a recognized University.

OR

(ii) Five year's experience in the field in handling of Ballistics / Explosives/ Ammunition in Research and Development in Central Police Organisation or in Central Armed Police Forces or in Central Government or in Armed Forces.

**Desirable:**

Master 's Degree in Physics or Chemistry or Mathematics or Forensic Science from a recognized University.

**For Armed Forces Personnel-Deputation/Re-employment:**

The Armed Forces Personnel of the rank of Captain or equivalent who are due to retire or to be transferred to reserve within a period of one year and possessing the educational qualification and experience prescribed for direct recruits shall also be considered. If selected such officers will be given deputation terms upto the date on which they are due for release from the Armed Forces; thereafter they may be continued on re-employment terms. In case such eligible officers have retired or have been transferred to reserve before the actual selection to the post is made, their appointment will be on re-employment basis. (Re-employment upto the age of superannuation with reference to civil posts.)

Continued .... /-

(Period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation/department of the Central Government shall ordinarily not exceed three years. The maximum age limit for appointment by deputation shall not be exceeding 56 years as on the closing date of receipt of applications).

**Note:** For the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to 1.1.2006/the date from which the revised pay structure based on the 6<sup>th</sup> CPC recommendations has been extended, shall be deemed to be service rendered in the corresponding grade pay/pay scale extended based on the recommendations of the pay commission except where there has been merger of more than one pre-revised scale of pay into one grade with a common grade pay/pay scale, and where this benefit will extend only for the post(s) for which that grade pay/pay scale is the normal replacement grade without any upgradation.

**1. Responsibilities / duties Attached to the post of Senior Scientific Officer (Ballistics / Explosives Branch):-**

- The officer will be responsible for identifying and inducting emerging scientific & technological innovations in the field of *explosives and their management* to improve the operational efficiency of the forces.
- Undertake trials of new products in consultation with established scientific institutions.
- Organize regular interactions of scientists & police leaders in order to sensitize the latter with developments taken place.
- Will collect and collate information related to *explosives* and solutions.
- Will develop equipment standards, testing procedures and related protocols for the subject being dealt by the wing.
- Assess and evaluate existing products and technologies for police applications.
- Liaise with National Labs & industries for new products / technology development and / or innovation of existing systems to offer tailor-made solutions for specific problems faced by field officers.
- Lay down QRs / specifications for various products and systems useful for efficiency enhancement of police working.
- Undertake specific development projects in mission mode with specific goals and time frame.
- Participate in the various exhibitions organized in the country for knowledge enhancement
- Organize seminars and workshop for providing information sharing platform and for reaching concrete solutions to certain issues.
- Organize the various Standing Committee meetings from resolving the issues faced by the para-military forces w.r.to new equipment / technology or their scaling and condemnation.
- Create a database of information relating to issues of explosives for use by SPF and CPMFs.

1. Name of the post : **Senior Scientific Officer (Electronics)**
2. Scale of Pay : Scale of pay of PB-3 Rs. 15,600-39,100/- plus Grade Pay Rs. 6,600/- (Level in pay matrix -11)
3. **Eligibility** : **Composite method -Deputation (including short term contract) plus promotion.**

Officers of the Central or State Government or Union Territories or Universities or recognized Research Institutions or Autonomous Organizations under Central or State Government or Public Sector Undertakings

(a) (i) holding analogous post in the parent cadre or Department after appointment thereto on regular basis; or

(ii) with five years service in the grade rendered after appointment thereto on regular basis in post in PB-3: Rs. 15,600-39,100 plus grade pay Rs. 5400 (Level in pay matrix - 10) or equivalent in parent cadre or Department; and

(b) possessing the following educational qualifications and experience:-

(i) Bachelor's Degree in Engineering (Electronics or communications) plus four years experience in Research, Design, Development and Standardization of electronic equipment; or

(ii) Master's Degree in Engineering (Electronics or communications) plus two years experience in Research, Design, Development and Standardization of electronic equipment; or

(iii) Masters in science (Physics) plus three years experience in Research, Design, Development and Standardization of electronic equipment

**Note 1.** The departmental Senior Scientific Assistant with ten years service in the grade rendered after appointment thereto on regular basis in post in the Pay Band-2: Rs 9300-34,800 plus grade pay Rs. 4200 (Level in pay matrix -6) and possessing the educational qualification and experience prescribed for deputationist shall also be considered. In case he/she is selected for appointment to the post, the same shall be deemed to have been filled by promotion.

**Note 2.** Period of deputation (including short term contract) in another ex-cadre post held immediately preceding this appointment in the same or other organization or Department of the Central Government shall ordinarily not exceed four years.

**Note 3.** The maximum age limit for appointment by deputationist shall not exceed fifty six years of age as on the date of closing of the receipt of application.

**Note 4.** For the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to 1<sup>st</sup> Jan.,2006 (the date from which the revised pay structure based on the 6th Central Pay Commission has been extended) shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the Pay Commission, except where there has been merger of more than one pre-revised scale of pay into one grade with a common grade pay or pay scale and where this benefit will extend only for the post for which that grade pay or pay scale is the normal replacement grade without any up-gradation.

**4. Responsibilities/Duties:**

Design and development of various type of electronics equipment for use by police force in the country. Taking up indigenous development of items found useful for police work. Standardisation of various electronics equipments. Advice State Police Forces regarding selection and Development of modern electronic equipment. Selection of suitable electronic equipment and carrying out users' trials under Indian conditions. Keeping a watch on various electronics equipments that are being brought out by various manufacturers in India and abroad for crime prevention, crime detections and Traffic control.

1. Name of the post : **Research/ Scientific Officer**
2. Scale of Pay : **PB-3 Rs.15600-39100/- plus Grade Pay Rs. 5400/-  
(Level in pay matrix -10)**
3. Ministry / Department : **Bureau of Police Research & Development,  
New Delhi under BPR&D cadre**
4. Eligibility : **Deputation**

Officers of Central Government or Central Police Organizations or Central Armed Police Forces:

(a) (i) holding analogous posts on regular basis in the parent cadre/department;

OR

(ii) With Two years' service in the grade rendered after appointment thereto on a regular basis in the posts in Pay Band-2 Rs. 9300-34800 plus Grade Pay of Rs. 4800 (Level in pay matrix 8) or equivalent in the parent cadre/department;

OR

(ii) With three years' service in the grade rendered after appointment thereto on a regular basis in the posts in Pay Band-2 Rs. 9300-34800 plus Grade Pay of Rs. 4600 (Level in pay matrix 7) or equivalent in the parent cadre/department;

AND

(b) Possessing the following educational qualifications and experience:

**Essential:**

(i) Master's Degree in Sociology with specialization in Research methodology or Correctional Administration or Criminal Sociology or Sociology of Deviance from a recognized University;

OR

Master's Degree in Psychology with specialization in Criminal Psychology from a recognized University;

OR

Master's Degree in Criminology with specialization in Criminal Psychology from a recognized University;

OR

Master's Degree in Forensic Science from a recognized University.

OR

Master's Degree in Police Administration from a recognized University.

(II) Two year's experience in Research work in Central Government.

(Period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation/department of the Central Government shall ordinarily not exceed three years. The maximum age limit for appointment by deputation shall not be exceeding 56 years as on the closing date of receipt of applications).

**Note:** For the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to 1.1.2006/the date from which the revised pay structure based on the 6<sup>th</sup> CPC recommendations has been extended, shall be deemed to be service rendered in the corresponding grade pay/pay scale extended based on the recommendations of the pay commission except where there has been merger of more than one pre-revised scale of pay into one grade with a common grade pay/pay scale, and where this benefit will extend only for the post(s) for which that grade pay/pay scale is the normal replacement grade without any upgradation.

1. Name of the post : **Forensic Expert (Junior Scientific Officer)**
2. Scale of Pay : **PB-2 Rs.9, 300-34,800/- plus Grade Pay Rs. 4800/-  
(Level in pay matrix -8)**
3. Ministry / Department : Central Detective Training School, Ghaziabad and Jaipur under BPR&D cadre.
4. Eligibility : **Deputation**

Officers of Central Government or Central Forensic Science Laboratories or Central Police Organisations or Central Armed Police Forces:

(a) (i) holding analogous posts on regular basis in the parent cadre/department;

OR

(ii) With two years' service in the grade rendered after appointment thereto on a regular basis in the posts in Pay Band-2 Rs. 9300-34800 plus Grade Pay of Rs. 4600 (Level in pay matrix 7) or equivalent in the parent cadre/department;

OR

(iii) With Six years' service in the grade rendered after appointment thereto on a regular basis in the posts in Pay Band-2 Rs. 9300-34800 plus Grade Pay of Rs. 4200 (Level in pay matrix 6) or equivalent in the parent cadre/department;

(b) Possessing the following educational qualifications and experience:

**Essential:**

- (i) Master's Degree in Forensic Science from a recognized University; and
- (ii) Three years' experience of analytical methods and research in the field of Forensic Science in Organisations under Central Government:

**Desirable:**

One years' experience of working in a Forensic science Laboratory.

(Period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation/department of the Central Government shall ordinarily not exceed three years. The maximum age limit for appointment by deputation shall not be exceeding 56 years as on the closing date of receipt of applications).

**Note:** For the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to 1.1.2006/the date from which the revised pay structure based on the 6<sup>th</sup> CPC recommendations has been extended, shall be deemed to be service rendered in the corresponding grade pay/pay scale extended based on the recommendations of the pay commission except where there has been merger of more than one pre-revised scale of pay into one grade with a common grade pay/pay scale, and where this benefit will extend only for the post(s) for which that grade pay/pay scale is the normal replacement grade without any upgradation.

5. **Responsibilities / duties Attached to the post of Forensic Experts :-**

The incumbent will design, organize and conduct the course on Forensic Science in addition to developing and updating training material for police trainees on the subject from time to time.

1. Name of the post : **Cyber Expert (Junior Scientific Officer)**
2. Scale of Pay : PB-2 Rs.9, 300-34,800/- plus Grade Pay Rs. 4800/-  
**(Level in pay matrix -8)**
3. Ministry / Department : Central Detective Training School, Ghaziabad and Jaipur under BPR&D cadre.
4. Eligibility : **Deputation**

Officers of Central Government or Central Police Organisations or Central Paramilitary Forces including Central Forensic Science Laboratories, National Institute of Criminology and Forensic Science and Central Bureau of Investigation:

(a) (i) holding analogous posts on regular basis in the parent cadre/department;  
OR

(ii) With two years' service in the grade rendered after appointment thereto on a regular basis in the posts in Pay Band-2 Rs. 9300-34800 plus Grade Pay of Rs. 4600 (Level in pay matrix 7) or equivalent in the parent cadre/department;  
OR

(iii) With Six years' service in the grade rendered after appointment thereto on a regular basis in the posts in Pay Band-2 Rs. 9300-34800 plus Grade Pay of Rs. 4200 (Level in pay matrix 6) or equivalent in the parent cadre/department;

(b) Possessing the following educational qualifications and experience:

**Essential:**

(i) M.SC (Physics) with specialization in Electronic from a recognized University;

One years' experience of working in a Forensic science Laboratory.

OR

B.E./B. Tech. in Electronics and Communication Engineering from a recognized University;

OR

B.E./B. Tech. in Computer Science from a recognized University; and

(ii) Three years' research experience in any Central Government Office or Central Police Organizations or Central Paramilitary Forces.

**Desirable:**

Three years' Experience in a Central Forensic Science Laboratory.

(Period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation/department of the Central Government shall ordinarily not exceed three years. The maximum age limit for appointment by deputation shall not be exceeding 56 years as on the closing date of receipt of applications).

**Note:** For the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to 1.1.2006/the date from which the revised pay structure based on the 6<sup>th</sup> CPC recommendations has been extended, shall be deemed to be service rendered in the corresponding grade pay/pay scale extended based on the recommendations of the pay commission except where there has been merger of more than one pre-revised scale of pay into one grade with a common grade pay/pay scale, and where this benefit will extend only for the post(s) for which that grade pay/pay scale is the normal replacement grade without any upgradation.

**5. Responsibilities / duties Attached to the post of Forensic Experts :-**

The incumbent will design, organize and conduct the course on Forensic Science in addition to developing and updating training material for police trainees on the subject from time to time in Central Detective Training Schools.

1. Name of the post : **Deputy Superintendent of Police**
2. Scale of pay : PB-2 Rs.9300- 34,800 plus Grade Pay Rs. 4,600/-  
(Level in pay matrix -7)
3. Ministry/Department : Bureau of Police Research & Development, MHA.  
(CDTI, Chandigarh, Hyderabad & Kolkata)
4. Eligibility : **Composite Method (Deputation plus Promotion)**
5. Following are the eligibility conditions:

(A) (i) Officers of the Central Police Organisations or State Police Organisations:-

(ii) holding analogous posts on regular basis in the parent cadre or department :  
or

(iii) with three years' service in the grade rendered after appointment thereto on regular basis in posts in the scale of pay PB-2 Rs.9300-34,800 plus Grade Pay Rs. 4,200/- (Level in pay matrix -6) or equivalent in the parent cadre or department : and

(B) Following educational qualifications and experience are also required:

(i) Bachelor's degree from a recognized university or equivalent.

(ii) Five years' experience in the field of recruitment and training, law and order management, modernization of police, community policing, personnel management, maintenance and analysis of crime records, use of technology in policing and welfare of police personnel.

(C) The Departmental **Inspector of Police** in the pay scale of PB-2 Rs.9300-34,800 plus Grade Pay Rs. 4,200/- (Level in pay matrix -6) with **three years' regular service** in the grade shall also be considered alongwith outsiders and in case he is selected for appointment to the post, the same shall be deemed to have been filled by promotion. (The departmental officers in the feeder category who are in direct line of promotion will not be eligible for consideration for appointment on deputation. Similarly, deputationists shall not be eligible for consideration for appointment by promotion).

(Period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall ordinarily not exceed three years. The maximum age limit for appointment on deputation shall be, not exceeding 56 years, as on the closing date of receipt of applications).

6. **Duties & Responsibilities** : Deputy Superintendent of Police while posted in different Central Detective Training Schools are entrusted with the jobs of imparting training to the trainees of State/Central Police Organisations. While posted at Bureau of Police Research & Development Hqrs. is required to attend all the correspondence relating to Police Administration and Organisation. To attend Parliament Questions relating to Police Information. To carry out research study on the subjects relating to police work, administration and organization. To publish study reports on the subjects relating to police work, administration and organization. To keep update information regarding various aspects of the police functioning. To help other researchers in collection of data. To carry out analysis of the collected data and prepare study report etc.

STATEMENT OF TERMS APPLICABLE TO DEPUTY SUPERINTENDENT OF POLICE ON DEPUTATION BASIS FROM STATE GOVERNMENT POLICE DEPARTMENT TO THE BUREAU OF POLICE RESEARCH & DEVELOPMENT

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Period of Deputation	Not Exceeding 3 years.
Pay & Dearness Allowance	As admissible to the corresponding rank in his / their parent department. No special pay that may be admissible to certain branches of the State Police will be allowed. (He will only be allowed the option of drawing pay of the parent post plus training allowance as mentioned in the next para.)
Training Allowance	@ of 15% of basic drawn from time to time in the revised scale of pay subject to fulfillments of terms and conditions.
Clothing Allowances	At the rate of Rs.115/- per annum (for the period less than a year, the allowance will be paid on the prorata basis for completed month of service only).
House Rent Allowance	Will have the option either to get rent free unfurnished accommodation as admissible to equivalent rank in CID/SB/IB staff/Administration posted at same place, where such accommodation is not available, to claim house rent allowances in lieu thereof at the rate admissible to the CID/SB/IB staff of equivalent rank of the State/Administration posted at the same place. OR To draw house rent allowance as admissible to Central Government Employees in accordance with provisions of the Ministry of Finance office Memo. No. 11013/2/86-E.II-(P) dated 23.9.1986 as amended.
Conveyance Allowance	Conveyance allowance will be admissible in accordance with the Rules of the Central Government.
Other Allowance	All other allowances will be at Central Government rates. Wherever special local allowance, such as frontier allowance, remote locality allowance, winter allowance, heating concession, special Compensatory allowance etc. are sanctioned for the Central Govt. servants. This will be automatically made applicable to deputationist staff as well. None of the allowance other than dearness allowance and house rent allowance to which the staff would have been entitled to under parent Govt. but for their deputation, will be payable while on deputation, while change in the rates of pay, dearness allowance and house rent allowance, effected by the State Govt. will be automatically made applicable from the date on which they occur. Changes in the rates of the other allowance affected by the State Govt. will not affect the terms of deputation. Change in the rate of allowance (other than dearness allowance and house rent allowance) effected by the Central Govt. will however, be automatically made applicable from the date on which they occur.

Leave Admissibility and Leave Salary. : In the matter of earning of leave and drawal of leave salary, He/they will be governed by the rates of his/their parent Department.

“Incidence of pension and leave salary contribution”. Incidence of leave salary and pension should be regulated in accordance with provisions of Appendix 3 to the Accounts Code volume-I.

The Central Govt. will be liable to pay leave salary in respect of any disability incurred in and through the service under Central Govt. even though such disability manifesto itself after the termination of service under the Central Govt. if it is established beyond doubt that the disability has directly resulted from service under the Central Government. The leave salary change from such leave will be recovered from the Central Government.

The Central Government would be liable for payment of injury or family pension claim in case such claim become admissible resulting from service under the Central Government in accordance with the State Civil Services Rules.

“Incidence of Extra – ordinary Family pension and Gratuity”

The Central Govt. would bear the expenses of the extraordinary gratuity and family pension to be paid by the State Government to the Government servant on deputation to the Special Police establishment.

Medical Treatment

Shall be admissible as under the Central Services (Medical Attendance Rules 1944).

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1. Name of the post : **Junior Analyst**
2. Scale of pay : PB-2 Rs.9300-34,800 plus Grade Pay Rs. 4600/-  
**(Level in pay matrix -7)**
3. Ministry/Department : Bureau of Police Research & Development, MHA.
4. Eligibility : **On deputation basis**  
Officers under the Central Government :-  
(a) (i) holding analogous posts on regular basis in the parent cadre or department;  
OR  
ii) With five years' service in the grade rendered after appointment thereto on a regular basis in post in PB-2 Rs.9300-34,800 plus Grade Pay Rs. 4200/-) (Level in pay matrix 6) or equivalent in parent cadre or department and

Ass(b) Possessing the following educational qualifications and experience:

**Essential:**

- (i) Master's Degree in Social Work or Sociology or Criminology of a recognized university.
- (ii) Two years experience of research of field work and collection and interpretation of Statistical data whether under Central Government, State Government or in private sector.

**Desirable:**

Specialization in Social Research, Correction Administration, Police Science, Law, Public Administration, Psychology, Sociology, Economics and Political Science.

(The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation . Similarly, the deputationists shall not be eligible for consideration on promotion).

(Period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization/department of the Central Government shall ordinarily not exceed three years. The maximum age limit for appointment by deputation shall be not exceeding 56 years as on the closing date of the receipt of applications).

1. Name of the post : **Inspector of Police**
2. Scale of pay : PB-2 Rs.9300-34,800 plus Grade Pay Rs. 4,200/- (Level in pay matrix -6)
3. Ministry/Department : Bureau of Police Research & Development, MHA.
4. Eligibility : Composite Method (Deputation plus Promotion)

1. Officers of the Central Police Organisations or State Police Organisations:-

- a) (i) holding analogous posts on regular basis in the parent cadre or department; or
  - (ii) with three years' service in the grade rendered after appointment thereto on regular basis in the scale of pay of PB-2 Rs.9300-34,800 plus Grade Pay Rs. 4,200/- (Level in pay matrix -6) or equivalent in the parent cadre or department : or
  - (iii) with six years' service in the grade rendered after appointment thereto on regular basis in posts in the scale of pay of PB-1 Rs.5200-20,200 plus Grade Pay Rs. 2800/- (Level in pay matrix -5) or equivalent in the parent cadre or department : and
- b) Possessing the following educational qualifications and experience:-
- (i) Bachelor's degree from a recognized university or equivalent :
  - (ii) Three years' experience in the field of recruitment and training, law and order management, modernization of police, community policing, personnel management, maintenance and analysis of crime records, use of technology in policing and welfare of police personnel.

5. The Departmental Sub-Inspector in the pay scale of PB-1 Rs.5200-20,200 plus Grade Pay Rs. 2800/- (Level in pay matrix -5) with six years' regular service in the grade shall also be considered alongwith outsiders and in case he is selected for appointment to the post, the same shall be deemed to have been filled by promotion.

The departmental officers in the feeder category who are in direct line of promotion will not be eligible for consideration for appointment on deputation. Similarly, deputationists shall not be eligible for consideration for appointment by promotion.

(Period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall ordinarily not exceed three years. The maximum age limit for appointment on deputation shall be, not exceeding 56 years, as on the closing date of receipt of applications).

6. **Duties & Responsibilities** : Inspector of Police while posted in different Central Detective Training Schools are entrusted with the jobs of imparting training to the trainees of Central/State Police Organisations. While posted in Bureau of Police Research & Development Hqrs. is to assist in the collection of data and other material/information required carrying out various Research and Development projects. To carry out various surveys in the field to collect information/material relating to various crimes, crimes patters and crime trends etc. To assist Seminars and Workshops organized by Bureau of Police Research & Development from time to time. To assist in conducting trials with various arms, ammunition and other equipment procured from foreign countries and other agencies for trial and evaluation and Indian conditions for use by the police forces. To carry out other duties assigned by senior officers of the Bureau of Police Research & Development connected with various Research and Development projects and other activities of the Bureau of Police Research & Development.

**STATEMENT OF TERMS APPLICABLE TO INSPECTOR OF POLICE ON DEPUTATION FROM STATE GOVERNMENT POLICE DEPARTMENT TO THE BUREAU OF POLICE RESEARCH & DEVELOPMENT**

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S/Shri ..... will be entitled to the following terms while on deputation to the Bureau of Police Research & Development as Inspector of Police/Instructor.

- Period of Deputation : Not exceeding 3 years.
- Pay & Dearness Allowance : As drawn by the applicant in his/her parent department admissible to the corresponding rank in his / their parent department. No special pay that may be admissible to certain branches of the State Police will be allowed.
- Training Allowance only : @ of 15% of basic pay inclusive of special pay and deputation pay when posted in CDTS drawn from time to time in the revised scale of pay.
- Clothing Allowances : At the rate of Rs.100/- per annum (for the period less than a year, the allowance will be paid on the prorata basis for completed month of service only).
- House Rent Allowance : Will have the option either to get unfurnished accommodation as admissible to equivalent rank in CID/SB/IB staff of the State/ Administration posted at same place. Where such accommodation is not available, to claim house rent allowances in lieu thereof at the rate admissible to the CID/SB/IB staff of equivalent rank of the State/Administration posted at the same place.
- OR
- To draw house rent allowance as admissible to Central Government Employees in accordance with provisions of the Ministry of Finance office Memo. No. 11013/2/86-E.II-(P) dated 23.9.1986.
- Conveyance Allowance : Conveyance allowance will be admissible in accordance with the Rules of the Central Government.
- Other Allowance : All other allowances will be at Central Govt. rates but Central dearness allowance or Central House Rent Allowance will not be payable. Wherever special local allowance, remote local allowance winter allowance, heating concession special Compensatory allowance etc. are sanctioned for the Central Govt. servants, this will be automatically made applicable to deputationist staff as well. None of the allowance other than dearness allowance and house rent allowance to which the staff would have been entitled under parent Govt. but for their deputation, will be payable while deputation, While change in the rates of pay, dearness allowance and house rent allowance, effected by the State Govt. will be automatically made applicable from the date on which they occur changes in the rates of the other allowance effected by the State Govt. will not effect the terms of deputation. Change in the rate of allowance (other than dearness allowance and house rent allowance effected by the Central Govt. will however, be automatically made applicable from the date on which they occur.

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Leave Admissibility and : In the matter of earning of leave and drawal of leave salary,  
Leave Salary. he/they will be governed by the rates of his/their parent  
Department.

“Incidence of pension and leave salary contribution”.

Incidence of leave salary and pension should be regulated in accordance with provisions of Appendix 3 to the Accounts Code volume-I.

The Central Govt. will be liable to pay leave salary in respect of any disability incurred in and through the service under Central Govt. even though such disability manifesto itself after the termination of service under the Central Govt. if it is established beyond doubt that the disability has directly resulted from service under the Central Government. The leave salary change from such leave will be recovered from the Central Government.

The Central Government would be liable for payment of injury or family pension claim in case such claim become admissible resulting from service under the Central Government in accordance with the State Civil Services Rules.

“Incidence of Extra – ordinary Family pension and Gratuity”

The Central Govt. would bear the expenses of the extraordinary gratuity and family pension to be paid by the State Government to the Government servant on deputation to the Special Police establishment.

Medical Treatment                      Shall be admissible as under the Central Services (Medical Attendance Rules 1944).

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1. Name of the post : **Senior Scientific Assistant (Life Science Branch)**
2. Scale of Pay : **PB-2 Rs.9, 300-34,800/- plus Grade Pay Rs. 4200/- (likely to be revised) (Level in pay matrix -6)**
3. Ministry / Department : **Bureau of Police Research & Development, New Delhi under BPR&D cadre.**
4. Eligibility : **Deputation**

Officers of Central Government or Central Police Organisations or Central Armed Police Forces:

(a) (i) holding analogous post on regular basis in the parent cadre/department;

OR

(ii) With five years' service in the grade rendered after appointment thereto on a regular basis in the posts in Pay Band-2 Rs. 9300-34800 with Grade Pay of Rs. 4200 (Level in pay matrix 6) or equivalent in the parent cadre/department; And

(b) Possessing the following educational qualifications and experience:

**Essential:**

(i) Bachelor's Degree in Science with Molecular Biology or Biochemistry or Zoology or Botany or Microbiology or Forensic Science as a subject from a recognized University.

(ii) Two years' experience in examination of biological/ serological/ DNA evidence material in Central Police Organisations or in Central Armed Police Forces or in Central Government or Armed Forces.

**Desirable:**

Master's Degree in Molecular Biology or Biochemistry or Zoology or Botany or Microbiology or Forensic Science from a recognized University.

(Period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation/department of the Central Government shall ordinarily not exceed three years. The maximum age limit for appointment by deputation shall not be exceeding 56 years as on the closing date of receipt of applications).

1. Name of the post : **Senior Scientific Assistant (Uniform & Accoutrement Branch)**
2. Scale of Pay : **PB-2 Rs.9, 300-34,800/- plus Grade Pay Rs. 4200/- (likely to be revised) (Level in pay matrix -6)**
3. Ministry / Department : **Bureau of Police Research & Development, New Delhi under BPR&D cadre.**
4. Eligibility : **Deputation**

Officers of Central Government or Central Police Organisations or Central Armed Police Forces:

(a) (i) holding analogous post on regular basis in the parent cadre/department;

OR

(ii) With five years' service in the grade rendered after appointment thereto on a regular basis in the posts in Pay Band-2 Rs. 9300-34800 with Grade Pay of Rs. 4200 (Level in pay matrix 6) or equivalent in the parent cadre/department; And

(b) Possessing the following educational qualifications and experience:

**Essential:**

- (i) Diploma in Textile Engineering or Textile Technology or Fashion Technology or Fashion Designing from a recognized University/Institution.
- (ii) Two years' experience in the field of Textile Technology or in research and development in Central Police Organisations or in Central Armed Police Forces or in Central Government or Armed Forces.

**Desirable:**

Bachelor's Degree in Textile Engineering or Textile Technology or Fashion Technology or Fashion Designing from a recognized University/Institution.

(Period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation/department of the Central Government shall ordinarily not exceed three years. The maximum age limit for appointment by deputation shall not be exceeding 56 years as on the closing date of receipt of applications).

1. Name of the post : **Legal Assistant**
2. Scale of Pay : PB-2 Rs.9300-34,800 plus Grade Pay Rs. 4,200/- (**Level in pay matrix -6**)
3. Ministry / Department : Bureau of Police Research & Development, MHA
4. Eligibility : **Deputation**  
Officers under the Central Government and State Governments:-
  - (a) (i) Holding analogous post on regular basis in the parent cadre/department  

OR
  - (ii) with six years' service in the grade rendered after appointment thereto on regular basis in posts in the scale of pay of PB-1 Rs.5200-20,200 plus Grade Pay Rs. 2800/- (Level in pay matrix 5) or equivalent in the parent cadre/department
- (b) Possessing the following educational qualification and experience:-

Bachelor's degree in Law from a recognised university or equivalent,

Two years' experience in legal work.

#### **Deputation or Re-employment for Armed Forces Personnel**

The Armed Forces Personnel of the rank of Junior Commissioned Officer or equivalent who are due to retire or to be transferred to reserve within a period of one year and possessing the educational qualification and experience prescribed for deputationists shall also be considered. If selected, such officers will be given deputation terms upto the date on which they are due for release from the Armed Forces. Thereafter they may be continued on re-employment terms. In case such eligible officers have been retired or have been transferred to reserve before the actual selection to the post is made, their appointment will be on re-employment basis. (Re-employment upto the age of superannuation with reference to civil posts).

Note: For the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to 1.1.2006 / the date from which revised pay structure based on the six Central Pay Commission recommendations has been extended, shall be deemed to be service rendered in the corresponding Grade Pay/Pay scale extended based on the recommendations of the Commission except where there has been merger of more than one pre-revised scale of pay into one grade with a common Grade Pay/Pay Scale and where this benefit will extend only for the posts for which that Grade Pay/Pay Scale is the normal replacement grade without any upgradation.

(Period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization / department of the Central Government shall ordinarily not exceed three years. The maximum age limit for appointment by deputation shall be not exceeding 56 years. as on the closing date of receipt of applications)

1. Name of the post : **Senior Investigator**
2. Scale of pay : PB-2 Rs.9300-34,800 plus Grade Pay Rs. 4200/-  
(Level in pay matrix -6)
3. Ministry/Department : Bureau of Police Research & Development,  
MHA.
4. Eligibility : Officers under the Central Government and State Govt.:-

a). (i) Holding analogous posts on a regular basis in the parent cadre/department or

(ii) With three years service in the grade rendered after appointment thereto on a regular basis in posts in the scale of pay of PB-2 Rs.9300-34,800 plus Grade Pay Rs. 4200/-  
(Level in pay matrix -6)

(iii) With 06 years service in the grade rendered after appointment thereto on a regular basis in posts in the scale of PB-1 Rs. 5200-20200+GP Rs. 2800 (level in pay matrix 5.

(b) Possessing the following educational qualifications and experience:

**Essential:**

- (i) Master's Degree in Social Work or Sociology or Criminology of a recognized university or equivalent.
- (ii) Two years experience of collection, compilation, analyses and interpretation of statistical data.

**Desirable:**

"A" level diploma under Department of electronic Approved computer course (DOEACC) programme.

(The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationists shall not be eligible for consideration on promotion).

(Period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization/department of the Central Government shall ordinarily not exceed three years. The maximum age limit for appointment by deputation shall be not exceeding 56 years as on the closing date of the receipt of applications).

1. Name of the post : Assistant
2. Scale of pay : PB-2 Rs.9300-34,800 plus Grade Pay Rs. 4200/-  
(Level in pay matrix -6)
3. Ministry/Department : Bureau of Police Research & Development,  
MHA.
4. Eligibility posts : Officers under the Central Government holding analogous  
or with 5 years regular service in posts in the scale of pay  
of PB-1 Rs.5200-20,200 plus Grade Pay Rs. 2400 (Level in  
pay matrix -4) or equivalent.

1. Name of the post : **Draftsman Grade-II**
2. Scale of Pay : **PB-2 Rs.9300-34800/- plus Grade Pay Rs. 4200/-  
(Level in pay matrix -6)**
3. Ministry / Department : Bureau of Police Research & Development,  
New Delhi under BPR&D cadre
4. Eligibility : **Deputation**

Officers under the Central/State Government:-

(a) (i) holding analogous post on regular basis or

(ii) with 3years regular service in the scale of PB-1  
Rs.5200-20,200 + G.P. Rs.2800/- (Level in pay  
matrix 5) or equivalent or

(iii) with 8 years regular service in the scale of pay PB-1  
Rs.5200-20,200 + G.P. Rs.2400/- (Level in pay  
matrix 4) or equivalent and

(b) Possessing the educational qualification and  
experience etc. as under:-

**Essential**

Matriculation/higher Secondary with certificate or diploma  
in Draftsman (mechanical) from a recognized institutions  
(including 06 month practical training)

**Desirable**

Practical experience in an organization of repute.

1. Name of the post : Hindi Translator
2. Scale of pay : PB-2 Rs.9300-34,800 plus Grade Pay Rs. 4,200/-  
(Level in pay matrix -6)
3. Ministry/Department : BPR&D, New Delhi, Central Detectives Training Schools,  
Ghaziabad.
4. Eligibility : Transfer (absorption) basis

Officers of the Central Governments (including those working in the Bureau of Police Research & Development):-

(a)(i) Holding analogous posts; or

(ii) Post in the pay scale of PB-1 Rs.5200-20200 plus Grade Pay Rs.2400/- (Level in pay matrix -4) or equivalent with three years' regular service in the grade or

(iii) Posts in the pay scale of PB-1 Rs.5200-20200 plus Grade Pay Rs.1900/- (Level in pay matrix -2) or equivalent with five years' regular service in the grade, and

Possessing the educational qualification and experience etc. as under:-

Masters degree in Hindi and English as a subject at degree level or Master's degree in English and Hindi as a subject at degree level from a recognised university.

OR

Master's degree in any subject or any equivalent examination with Hindi and English as a subject at degree level from a recognised university.

OR

Master's degree or its equivalent examination with Hindi medium and English as a subject at degree level.

OR

Bachelor's degree of a recognised university, with Hindi and English as compulsory/elective subjects or either the two as medium of examination and the other as a compulsory/elective subject, plus a recognised diploma/certificate course in translation from Hindi to English and vice-versa or two years' experience of translation work from Hindi to English and vice-versa in Central/State Government Offices including Government of India Undertaking.

1. Name of the post : **Halwai**
2. Scale of Pay : **PB-1 Rs.5200-20,200/- plus Grade Pay Rs. 2000/-  
(Level in pay matrix -3)**
3. Ministry / Department : **Bureau of Police Research & Development, New Delhi.**
4. Eligibility : **Deputation**

Officers of the Central Government:-

- (i) Holding Analogous post on regular basis or
- (ii) Assistant Halwai/Cooks with at least 5 years regular service in the grade of pay PB-1 Rs.5200-20,200/- plus Grade Pay of Rs.1900/- (Level in pay matrix 2).

(Period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization/department of the Central/State Government shall ordinarily not exceed three years. The maximum age limit for appointment by deputation shall not be exceeding 56 years as on the closing date of receipt of applications).

1. Name of the post : **Despatch Rider**
2. Scale of Pay : **PB-1 Rs.5200-20,200/- plus Grade Pay Rs. 1900/-  
(Level in pay matrix -2)**
3. Ministry / Department : **CDTI, Jaipur under BPR&D.**
4. Eligibility : **Deputation**

From amongst regular Group 'D' employees in the Bureau of Police Research & Development cadre and Despatch Rider/ Group 'D' government servants who possesses the following qualification and experience:-

**Essential**

- (i) Possession of a valid driving licence for motor cycles/ Autorickshaw;
- (ii) Two years' experience in driving Motor Cycle/ Autorickshaw;
- (iii) Knowledge of Motor Cycle/ Autorickshaw mechanism (The incumbent should be able to remove minor defects in the vehicles).
- (iv) Ability to read English and Hindi/ regional Languages of the area in which the concerned organization is situated.

**Desirable**

- (i) 8<sup>th</sup> Class pass.
- (ii) Experience as Home Guards/ Civil Defence Volunteers.

(Period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation/department of the Central/State Government shall ordinarily not exceed three years. The maximum age limit for appointment by deputation shall not be exceeding 56 years as on the closing date of receipt of applications).

1. Name of the post : **Staff Car Driver**
2. Scale of pay : **PB-1 Rs. 5200-20,200/- plus Grade Pay Rs.1900/-  
(Level in pay matrix -2)**
3. Ministry/Department : **CDTI, Chandigarh and Jaipur under BPR&D**  
/Ministry of Home Affairs
4. Eligibility : **By Deputation**  
  
Persons holding similar or analogous posts under the  
Central or State Government.

1. Name of the post : Senior Scientific Officer (Weapons)
2. Scale of Pay : PB-3 Rs.15,600-39,100/- plus Grade Pay Rs. 6600/-  
(Level in pay matrix -11)
3. Ministry / Department : MHA / BPR&D
4. Eligibility : Composite Method Deputation (including short-term contract) plus promotion

Officers of the Central or State Government or Union Territories or Universities or recognized Research Institutions or Autonomous Organizations under Central or State Government or Public Sector Undertakings:-

(a) (i) holding analogous post in the parent cadre or Department after appointment thereto on regular basis; or

(ii) with five years service in the grade rendered after appointment thereto on regular basis in post in PB-3: Rs. 15,600-39,100 plus grade pay Rs. 5400 (Level in pay matrix 10) or equivalent in parent cadre or Department; and

(b) possessing the following educational qualifications and experience:-

(i) Bachelor's Degree in Engineering (Mechanical or Applied Physics) plus four years experience in the field of ballistics including tear smoke munitions and research and development therein; or

(ii) Master's Degree in Engineering (Mechanical or Applied Physics) plus two years experience in the field of ballistics including tear smoke munitions and research and development therein; or

(iii) Master's Degree in science (Physics) plus three years experience in the field of ballistics including tear smoke munitions and research and development therein;

**Note 1.** The departmental Senior Scientific Assistant with ten years service in the grade rendered after appointment thereto on regular basis in post in the Pay Band-2: Rs 9300-34,800 plus grade pay Rs. 4200 (Level in pay matrix-6) and possessing the educational qualification and experience prescribed for deputationist shall also be considered. In case he/she is selected for appointment to the post, the same shall be deemed to have been filled by promotion.

**Note 2.** Period of deputation (including short term contract) in another ex-cadre post held immediately prescribing this appointment in the same or other organization or Department of the Central Government shall ordinarily not exceed four years.

**Note 3.** The maximum age limit for appointment by deputation shall not exceed fifty six years of age as on the date of closing of the receipt of application.

**Note 4.** For the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to 1<sup>st</sup> Jan.,2006 (the date from which the revised pay structure based on the 6th Central Pay Commission has been extended) shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the Pay Commission, except where there has been merger of more than one pre-revised scale of pay into one grade with a common grade pay or pay scale and where this benefit will extend only for the post for which that grade pay or pay scale is the normal replacement grade without any up-gradation.

1. Name of the post : **Store Keeper (ASI),**
2. Scale of pay : PB-1 Rs. 5200-20200/- plus Grade Pay Rs. 2400/-  
**(Level in pay matrix -4)**
3. Ministry/Department : Bureau of Police Research & Development,  
MHA.
4. Eligibility : **Deputation**

Persons holding equivalent or similar posts or persons working in next lower posts with experience of at least five years of handling Service Govt. arms and ammunition.

1. Name of the post : **Manager Grade-III**
2. Scale of Pay : **PB-1 Rs.5200-20,200/- plus Grade Pay Rs. 2000/-  
(Level in pay matrix -3)**
3. Ministry / Department : **Bureau of Police Research & Development, New Delhi.**
4. Eligibility : **Deputation**

Officers of the Central Government:-

- (i) Holding Analogous post on regular basis or
- (ii) Clerk/Salesman in the scale of pay PB-1 Rs.5200-20,200/- plus Grade Pay of Rs.1900/- (Level in pay matrix 2) with four years regular service in the grade.

(Period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation/department of the Central/State Government shall ordinarily not exceed three years. The maximum age limit for appointment by deputation shall not be exceeding 56 years as on the closing date of receipt of applications).

1. Name of the post : Assistant Director
2. Scale of Pay : PB-3 Rs.15,600-39,100 /- plus Grade Pay Rs. 6600/-  
(Level in pay matrix -11)
3. Ministry / Department : Bureau of Police Research & Development,  
New Delhi under BPR&D cadre
4. Eligibility : **Deputation**

Officers of Indian Police Service or State Police Services or Central Police Organisations or State Police Organisations holding analogous posts on a regular basis in the parent cadre or Department and Possessing a Bachelor's Degree from a recognized university.

**Note (1)** For the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to 1<sup>st</sup> January, 2006 or the date from which the revised pay structure based on the sixth Central Pay Commission recommendations has been extended, shall be deemed to be service rendered in the corresponding Grade Pay or Pay Scale extended based on the recommendations of the Commission except where there has been merger of more than one pre-revised scale of pay into one grade with a common grade pay or pay scale and where this benefit will extend only for the posts for which that grade pay or pay scale is the normal replacement grade without any upgradation.

**Note (2)** Deputation of Indian Police Service Officer shall be regulated in terms of Indian Police Service Tenure Rules.

**Note (3)** Indian Police Service Officers shall draw pay and allowances as per Indian Police Service (Pay) Rules, 2007.

**Note (4)** The period of deputation including the period of deputation in another ex-cadre post in respect of Non-IPS officers, others, held immediately preceding this appointment in the same or some other organization/department of the Central Government shall ordinarily not exceed four year. The maximum age limit for appointment by transfer on deputation (including short term contract) or transfer, shall be not exceeding 56 years as on the closing date of receipt of applications.

**Note (5)** The departmental officers in the feeder grade who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, deputationists shall not be eligible for consideration for appointment by promotion.

**5. Responsibilities / duties Attached to the post of Assistant Director:-**

1. To assist the senior officers of Research & Training Division.
2. To work on selected Research Projects close bearing on police functioning.
3. To keep close liaison with senior police officers in the State Police Forces, Central Police Organizations and various ministries and other institutions.

Continued .../

4. To undertake field surveys for collecting field data, information and other material required for various studies.
  5. To interact with many senior police officers in the State Police Forces and Central Police Organizations to get their views on police functioning etc.
  6. To play an important role in organizing various conferences and seminars in different parts of the country to disseminate information and other material to the State Police Forces and Central Police Organizations about Crime trends, crime analysis, etc.
  7. To shoulder a heavy responsibility as the support service in the BPR&D is quite meager.
  8. Since BPR&D is an officer-oriented organization, unlike other Government Organizations, he is expected to show his own performance, individually and not collectively. Besides, undertaking the research and analytical work, based on field surveys, he also look after large amount of paper work in connection with references received from the Ministry of Home Affairs and the State Police Forces.
6. The terms of deputation in respect of other officers selected for appointment on deputation to Bureau of Police Research & Development Hqrs. shall be governed by Government of India, Ministry of Personnel, P.G. & Pensions (Department of Personnel & Training)'s Office Memorandum No. 2/29/91-Estt. (Pay-II) dated 5.1.1994 as amended from time to time.

1. Name of the post : Constable
2. Scale of Pay : **PB-1 Rs.5200-20,200/- plus Grade Pay Rs. 1800/-  
(Level pay matrix-1)**
3. Place of posting : CDTIs, Chandigarh (G.P. Rs.1800/-) and Ghaziabad  
(G.P. Rs.1900/-)
4. Method of Recruitment : **On deputation basis**
5. Eligibility : **Deputation**

(a) Officials holding the post of Constable or equivalent rank in the Central Police Organisation/State Police Forces.

(b) Possessing the following educational qualification and experience:-

(i) Matriculation or equivalent.

(ii) Minimum Physical Standard:  
Height – 167 Cms.  
Chest-

(i) General 80-85 Cms

(ii) Hillman/Tribesmen – 78-83 Cms

(iii) Advises including Mezzos and Nagas 76-81 Cms.

Eye sight (with or without glasses) – Distant vision 6/6 in one eye and 6/9 in the other eye; near vision eye; candidates should not have knock knees or flat feet.

Note:1 For Hillman and Tribemen i.e. Gorkhas, Garhwalies, Kumaonese, Dogras, Marthas and Adiviasis including Mizos and Nagas height shall be 160 Cms.

2 For a person who is under 20 years of age and his height and/or the measurement round the chest falls short by two Cms. than the standards prescribed above shall be eligible for recruitment as a Constable, if he is otherwise qualified and the Medical officer certifies that he is under 20 years of age and is likely to attain the prescribed standard measurements.

3. For women, physical standard shall be the same as for males excepting that there shall be no minimum requirement of chest, and height shall not be less than 153 Cms.

1. Name of the post : **Principal Scientific Officer (Electronics Branch)**
2. Scale of Pay : **PB-4 Rs.37400-67000/- plus Grade Pay Rs. 8700/-  
(Level in pay matrix -13)**
3. Ministry / Department : **MHA / BPR&D**
4. Eligibility : **Deputation**

Officers of Central Government or Central Police Organisations or Central Armed Police Forces:

(a) (i) holding analogous post on regular basis in the parent cadre/department;

OR

(ii) with five years service in the grade rendered after appointment thereto on regular basis in the post in Pay Band-3 Rs.15600-39000 with Grade Pay Rs.7600 **(Level in pay matrix -12)** or equivalent in the parent cadre / department; Or

(iii) with ten years' service in the grade rendered after appointment thereto on regular basis in the posts in Pay Band-3 Rs.15600-39100 with Grade Pay Rs.6600 **(Level in pay matrix -11)** or equivalent in the parent cadre / department; And

(b) Possessing the following educational qualifications and experience:

**Essential:**

(i) Bachelor's Degree in Electronics Engineering or Communication Engineering from a recognized University.

(ii) Ten years' experience in research & development or in dealing with electronic & communication equipment / instruments in Central Police Organisations or in Central Armed Police Forces or in Central Government or in Armed Forces.

**Desirable:**

(i) Master Degree in Electronics Engineering or Communication Engineering from a recognized University.

(Period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization / department of the Central Government shall ordinarily not exceed five years. The maximum age limit for appointment by deputation shall not be exceeding 56 years as on the closing date of receipt of applications).

**Note:** For the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to 1.1.2006 / the date from which the revised pay structure based on the 6<sup>th</sup> CPC recommendations has been extended, shall be deemed to be service rendered in the corresponding grade pay/pay scale extended based on the recommendations of the pay commission except where there has been merger of more than one pre-revised scale of pay into one grade with a common grade pay/pay scale, and where this benefit will extend only for the post(s) for which that grade pay/pay scale is the normal replacement grade without any upgradation.

**5. Responsibilities / duties Attached to the post of Principal Scientific Officer (Electronics Branch):-**

To keep itself abreast with the developments in the application of Science and Technology to Police Work in India and other countries and to study new procedures with a view to promote induction of appropriate equipment of techniques..

1. Name of the post : Computer Operator
2. Scale of Pay : Rs.9300-34800 (PB-2) With Grade Pay  
Rs. 4,200/- (Level in pay matrix -6)
3. Ministry / Department : Bureau of Police Research & Development, MHA
4. Eligibility : **Deputation**

Officers of Central Government or Central Police Organisations or Central Paramilitary Forces:

- (a) (i) Holding analogous post on regular basis in the parent cadre/department ;

OR

(ii) with Six years' service in the grade rendered after appointment thereto on a regular basis in the posts in Pay Band-1 of Rs.5200-20200/- with Grade pay of Rs. 2800/- (Level in pay matrix -5) or equivalent in the parent cadre/department; and

- (b) Possessing the following educational qualification and experience:-

**Essential:**

- (i) Bachelor's Degree from a recognized University.
- (ii) Diploma in Computer applications from a recognized university /Institute.
- (iii) Two years' experience in computer applications under Central Government or in a Private Sector.

(Period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization / department of the Central Government shall ordinarily not exceed three years. The maximum age limit for appointment by deputation shall be not exceeding 56 years. as on the closing date of receipt of applications)

1. Name of the post : **Deputy Superintendent of Police (Training/Instructor)**
2. Scale of pay : PB-2 Rs.9300- 34,800 plus Grade Pay Rs. 5,400/- (Level in pay matrix -9)
3. Ministry/Department : Central Detective Training Institute, Ghaziabad and Jaipur
4. Eligibility : On Deputation basis

Officers of Central Police Organisations/Central Armed Police Forces/State Police Organisations/State Police Forces/Union Territories.

a) (i) holding analogous posts on regular basis in the parent cadre or department : or

(ii) with two years' service in the grade rendered after appointment thereto on regular basis in posts in the scale of pay PB-2 Rs.9300-34,800 plus Grade Pay Rs. 4,800/- (Level in pay matrix-8) or equivalent in the parent cadre or department; or

(iii) with three years' service in the grade rendered after appointment thereto on regular basis in posts in the scale of pay PB-2 Rs.9300-34,800 plus Grade Pay Rs. 4,600/- (Level in pay matrix-) or equivalent in the parent cadre or department; or

(iv) with eight years' service in the grade rendered after appointment thereto on regular basis in posts in the scale of pay PB-2 Rs.9300-34,800 plus Grade Pay Rs. 4,200/- (Level in pay matrix-6) or equivalent in the parent cadre or department; or

b) Possessing the following educational qualifications and experience:

(i) Graduation in any discipline from a university;

(ii) Five years' experience in the field of recruitment and training/law and order management, modernization of police, community policing, personnel management/maintenance and analysis of crime records, use of technology in policing/cyber crime/welfare of police personnel/investigation of crime.

(Period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization/ department of the Central Government shall ordinarily not exceed three years. The maximum age limit for appointment on deputation shall be, not exceeding 56 years, as on the closing date of receipt of applications).

Note: for the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to 1.1.2006, the date from which the revised pay structure based on the 6<sup>th</sup> CPC recommendations has been extended, shall be deemed to be service rendered in the corresponding grade pay/pay scale extended based on the recommendations of the pay commission except where there has been merger of more than one pre-revised scale of pay into one grade with a common grade pay/pay scale, and where this benefit will extend only for the posts(s) for which that grade pay/pay scale is the normal replacement grade without any upgradation.

**6. Duties & Responsibilities :** (i) Deputy Superintendent of Police while posted in different Central Detective Training Institutes are entrusted with the jobs of imparting training to the trainees of State/Central Police Organisation.

1. Name of the post : **Senior Scientific Assistant (Building)**
2. Scale of Pay : **PB-2 Rs.9, 300-34,800/- plus Grade Pay Rs. 4200/- (likely to be revised) (Level in pay matrix -6)**
3. Ministry / Department : **Bureau of Police Research & Development, New Delhi under BPR&D cadre.**
4. Eligibility : **Deputation**

Officers of Central Government or Central Police Organisations or Central Armed Police Forces:

(b) (i) holding analogous post on regular basis in the parent cadre/department;

OR

(b) With five years' service in the grade rendered after appointment thereto on a regular basis in the posts in Pay Band-2 Rs. 9300-34800 with Grade Pay of Rs. 4200 or equivalent in the parent cadre/department; And

(b) Possessing the following educational qualifications and experience:

**Essential:**

(i) Diploma in Civil Engineering or Diploma in Architectural Planning and Design from a recognized University/Institution.

(ii) Two years' experience in construction of buildings in Central Police Forces or other construction projects sponsored by Central Government or Armed Forces.

**Desirable:**

Bachelor's Degree in Civil Engineering or a Bachelor's Degree in Architectural Planning and Design from a recognized University.

(Period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation/department of the Central Government shall ordinarily not exceed three years. The maximum age limit for appointment by deputation shall not be exceeding 56 years as on the closing date of receipt of applications).

[To be published in the Gazette of India, Part II, Section 3, Sub-Section (i)]

Government of India  
Ministry of Home Affairs  
(Bureau of Police Research & Development)

Notification

New Delhi, the....., 2017

G.S.R.....(E) In exercise of the powers conferred by the proviso to article 309 of the Constitution and in supersession of the Bureau of Police Research and Development (Librarian Grade-II), Recruitment Rules, 1990, except as respects things done or omitted to be done before such supersession, the President hereby makes the following rules regulating the method of recruitment to the post of Bureau of Police Research and Development, **Assistant Library and Information Officer**, namely: -

1. **Short title and commencement.** - (i) These rules may be called the Bureau of Police Research and Development, **Assistant Library and Information Officer**, Recruitment Rules, 2017.

(ii) They shall come into force on the date of their publication in the Official Gazette.

2. **Number of post, classification and pay level in the pay matrix.** - The number of post, its classification and the pay level in the pay matrix attached thereto, shall be as specified in columns (2) to (4) of the said Schedule.

3. **Method of recruitment, age limit, qualifications, etc.** - The method of recruitment, age limit, qualifications and other matters relating to the said post shall be as specified at column (5) to (13) of the said Schedule.

4. **Disqualification.** - No person,-

(a) who has entered into or contracted a marriage with a person having a spouse living; or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post;

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. **Power to relax.** - Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order and for reasons to be recorded in writing in consultation with Union Public Service Commission, relax any of the provisions of these rules with respect to any class or category of persons.

6. **Saving.** - Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Other Backward Classes, the Ex-servicemen and other special categories of persons, in accordance with the orders issued by the Central Government from time to time in this regard.

**Schedule**

<b>Name of post.</b>	<b>Number of post.</b>	<b>Classification.</b>	<b>Pay level in the pay matix</b>	<b>Whether selection post or non-selection post.</b>
(1)	(2)	(3)	(4)	(5)
<b>Assistant Library and Information Officer</b>	02* (2017) *Subject to variation dependent on workload.	General Central Service Group 'B', Gazetted, Non-Ministerial.	Pay level 7	Selection

<b>Age limit for direct recruits.</b>	<b>Educational and other qualification required for direct recruits.</b>	<b>Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees.</b>	<b>Period of probation, if any.</b>
(6)	(7)	(8)	(9)
Not applicable.	Not applicable.	Not applicable.	Not applicable.

Contd..2

<p>Method of recruitment, whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies to be filled by various methods.</p>	<p>In case of recruitment by promotion or deputation or absorption, grades from which promotion or deputation or absorption to be made.</p>	<p>If a Departmental Promotion Committee exists, what is its composition.</p>	<p>Circumstances in which Union Public Service Commission to be consulted in making recruitment.</p>
<p>(10)</p>	<p>(11)</p>	<p>(12)</p>	<p>(13)</p>
<p>Promotion, failing which by deputation (including short term contract)</p>	<p><b>Promotion:</b> Library &amp; Information Assistant in the pay level 6 in the pay matrix with five years' service in the grade and successfully completed training of 04 weeks in the field of library and Library Science.</p> <p><b>Deputation(ISTC):</b> 1. Officers under the Central or State Government or Union Territories Universities, recognized Research Institutions, Public Undertakings, Autonomous bodies etc. (A) (i) holding analogous posts on regular basis in the parent cadre or organisation; or  (ii) with five years' regular service in the post in the pay level 6 in the pay matrix or equivalent; and (B) possessing the following educational qualifications and experience: - (i) Bachelors' degree in Library Science or Library and Information Science of a recognized University or Institute; (ii) Two years' professional experience in a Library under Central or State Government or Autonomous or Statutory Organisation or PSU or University or Recognised Research or Educational Institution.</p>	<p><b>Departmental Promotion Committee (for promotion) consisting of the following: -</b></p> <p>(i) Director, BPR&amp;D -Chairman (ii) Deputy Director, BPR&amp;D - Member (iii) Dy. Sec./Director, MHA -Member</p>	<p>Consultation with the UPSC is not necessary.</p>

(SL No. of Bhopal)

1. Name of the post : Deputy Director
2. Scale of Pay : **PB-4 Rs.37,400-67000/- plus Grade Pay Rs. 8900/-  
(Level in pay matrix -13 A)**
3. Ministry / Department: Bureau of Police Research & Development,  
New Delhi/CAPT Bhopal under BPR&D cadre
4. Eligibility : **Deputation**

Officer under the Indian Police Service/State Police Services/Central Police Organisations/State Police Organisation who are empanelled for appointment as Deputy Inspector General at the Centre and possess a Bachelor's degree from a recognized university of the Central Police Organisations or Central Para Police Forces who are empanelled as Deputy Inspector General:-

**Note (1)** For the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to 1<sup>st</sup> January, 2006 or the date from which the revised pay structure based on the sixth Central Pay Commission recommendations has been extended, shall be deemed to be service rendered in the corresponding Grade Pay /Pay Scale extended based on the recommendations of the Commission except where there has been merger of more than one pre-revised scale of pay into one grade with a common grade pay / pay scale and where this benefit will extend only for the posts for which that grade pay / pay scale is the normal replacement grade without any upgradation.

**Note (2)** Deputation of Indian Police Service Officer shall be regulated in terms of Indian Police Service Tenure Rules.

**Note (3)** Indian Police Service Officers shall draw pay and allowances as per Indian Police Service (Pay) Rules, 2007.

**Note (4)** The period of deputation including the period of deputation in another ex- cadre post in respect of others officers, held immediately preceding this appointment in the same or some other organization/department of the Central Government shall ordinarily not exceed four year. The maximum age limit for appointment by deputation/ transfer, shall be not exceeding 56 years as on the closing date of receipt of applications.

**Note (5)** The departmental officers in the feeder grade who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, deputationists shall not be eligible for consideration for appointment by promotion.

5. The terms of deputation in respect of other officers selected for appointment on deputation to Bureau of Police Research & Development Hqrs. shall be governed by Government of India, Ministry of Personnel, P.G. & Pensions (Department of Personnel & Training)'s Office Memorandum No. 2/29/91-Estt. (Pay-II) dated 5.1.1994 as amended from time to time.

Government of India  
Ministry of Home Affairs

Notification

New Delhi, the.....Nov., 2017

G.S.R.....- In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Assistant Director (Training & Coordination) in the Central Academy for Police Training, Bhopal under the Bureau of Police Research and Development, Ministry of Home Affairs, namely :-

1. Short title and commencement.- (1) These rules may be called the Central Academy for Police Training, Bhopal {Assistant Director (Training & Coordination)}, Recruitment Rules, 2017.
- (2) They shall come into force on the date of their publication in the Official Gazette.
2. Number of post, classification and level in the pay matrix. – The number of the post, its classification and level in the pay matrix attached thereto shall be as specified in columns (2) to (4) of the Schedule annexed to these rules.
3. Method of recruitment, age-limit, qualifications, etc. – The method of recruitment, age-limit, qualifications and other matters relating thereto shall be as specified in column (5) to (13) of the Schedule.
4. Disqualifications. – No person, -
  - (a) who has entered into or contracted a marriage with a person having a spouse living; or
  - (b) who, having a spouse living, has entered into or contracted a marriage with any person,

shall be eligible for appointment to the said post:

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax. – Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order and for reasons to be recorded in writing, relax any of the provisions of these rules, with respect to any class or category of persons.
6. Saving.- Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, the Other Backward Classes, the ex-Servicemen and other special categories of persons, in accordance with the orders issued by the Central Government from time to time in this regard.

## Schedule

Name of post.	Number of post.	Classification.	Level in the pay matrix.	Whether selection post or non-selection post.
(1)	(2)	(3)	(4)	(5)
Assistant Director (Training & Coordination)	1* (2017)  *Subject to variation dependent on workload.	General Central Service Group 'A', Gazetted, Non-Ministerial.	Level-12 (Rs. 78800-209200/-)	Not applicable.

Age-limit for direct recruits.	Educational and other qualifications required for direct recruits.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotes.	Period of probation, if any.
(6)	(7)	(8)	(9)
Not applicable.	Not applicable.	Not applicable.	Not applicable.

Method of recruitment, whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion or deputation or absorption level from which promotion or deputation or absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission is to be consulted in making recruitment.
(10)	(11)	(12)	(13)
By deputation.	<p>Deputation: Officers under Indian Police Service or Officers from Central Police organisations or Central Armed Police Forces or State Police Organisation;</p> <p>(a) (i) holding analogous post on regular basis in parent cadre or department; or (ii) with five years' regular service in the pay level-11 (Rs. 67700-208700/-) in the pay matrix in parent cadre or department; and</p> <p>(b) possessing the following educational qualification and experience: Essential: (i) Bachelor's degree from recognised university; (ii) For IPS officers one year and for others three years' experience in planning, coordinating and organizing training activities in Central or State Police Training Institute.</p> <p>Desirable: (iii) Working knowledge of computer.</p>	Not applicable.	<p>Consultation with UPSC necessary for Non IPS officers.</p> <p>Consultation with UPSC not necessary for IPS officers.</p>

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(10)	(11)	(12)	(13)
	<p>Note 1.- Indian Police Service Officers shall draw pay and allowances as per Indian Police Service (Pay) Rules, 2016.</p> <p>Note 2.- Deputation of Indian Police Service Officers shall be regulated in terms of Indian Police Service Tenure Rules.</p> <p>Note 3.- The period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall ordinarily not exceed three years.</p> <p>Note 4.- The maximum age-limit for appointment by deputation shall be not exceeding fifty-six years as on the closing date of receipt of the applications.</p>		

[File No. 23011/201/2017-PT]

Kumar Alok  
Joint Secretary (Police-I)

Government of India  
Ministry of Home Affairs

Notification

New Delhi, the.....Nov., 2017

G.S.R.....- In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Assistant Director (Outdoor Training) in the Central Academy for Police Training, Bhopal under the Bureau of Police Research and Development, Ministry of Home Affairs, namely :-

1. Short title and commencement.- (1) These rules may be called the Central Academy for Police Training, Bhopal {Assistant Director (Outdoor Training)}, Recruitment Rules, 2017.
- (2) They shall come into force on the date of their publication in the Official Gazette.
2. Number of post, classification and level in the pay matrix. – The number of the post, its classification and level in the pay matrix attached thereto shall be as specified in columns (2) to (4) of the Schedule annexed to these rules.
3. Method of recruitment, age-limit, qualifications, etc. – The method of recruitment, age-limit, qualifications and other matters relating thereto shall be as specified in column (5) to (13) of the Schedule.
4. Disqualifications. – No person, -
  - (a) who has entered into or contracted a marriage with a person having a spouse living; or
  - (b) who, having a spouse living, has entered into or contracted a marriage with any person,

shall be eligible for appointment to the said post:

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax. – Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order and for reasons to be recorded in writing, relax any of the provisions of these rules, with respect to any class or category of persons.
6. Saving.- Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, the Other Backward Classes, the ex-Servicemen and other special categories of persons, in accordance with the orders issued by the Central Government from time to time in this regard.

Schedule

Name of post.	Number of post.	Classification.	Level in the pay matrix.	Whether selection post or non-selection post.
(1)	(2)	(3)	(4)	(5)
Assistant Director (Outdoor Training)	1* (2017)  *Subject to variation dependent on workload.	General Central Service Group 'A', Gazetted, Non-Ministerial.	Level-12 (Rs. 78800- 209200/-)	Not applicable.

Age-limit for direct recruits.	Educational and other qualifications required for direct recruits.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotes.	Period of probation, if any.
(6)	(7)	(8)	(9)
Not applicable.	Not applicable.	Not applicable.	Not applicable.

Method of recruitment, whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion or deputation or absorption level from which promotion or deputation or absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission is to be consulted in making recruitment.
(10)	(11)	(12)	(13)
By deputation	<p>Deputation: Officers under Indian Police Service or Officers from Central Police Organisation or Central Armed Police Forces or State Police Organisation;</p> <p>(a) (i) holding analogous post on regular basis in parent cadre or department; or (ii) with five years' regular service in the level-11(Rs. 67700-208700/-) in the pay matrix in parent cadre or department; and</p> <p>(b) possessing the following educational qualification and experience: Essential: (i) Bachelor's degree from recognised university; (ii) For IPS officers one year and for others three years' experience in planning, coordinating and organising outdoor training activities or field craft or tactics in Central or State Police Training Institute;</p> <p>Desirable: (iii) working knowledge of computer.</p>	Not applicable	<p>Consultation with UPSC necessary for Non IPS officers.</p> <p>Consultation with UPSC not necessary for IPS officers.</p>

(10)	(11)	(12)	(13)
	<p>Note 1.- Indian Police Service Officers shall draw pay and allowances as per Indian Police Service (Pay) Rules, 2016.</p> <p>Note 2.- Deputation of Indian Police Service Officers shall be regulated in terms of Indian Police Service Tenure Rules.</p> <p>Note 3.- The period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department of the Central Government shall ordinarily not exceed three years.</p> <p>Note 4.- The maximum age-limit for appointment by deputation shall be not exceeding fifty-six years as on the closing date of receipt of the applications.</p>		

[File No. 23011/201/2017-PT]

Kumar Alok  
Joint Secretary (Police-I)

Government of India  
Ministry of Home Affairs

Notification

New Delhi, the.....Nov., 2017

G.S.R.....- In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Assistant Director (Police Science) in the Central Academy for Police Training, Bhopal under the Bureau of Police Research and Development, Ministry of Home Affairs, namely :-

1. Short title and commencement.- (1) These rules may be called the Central Academy for Police Training, Bhopal {Assistant Director (Police Science)}, Recruitment Rules, 2017.
- (2) They shall come into force on the date of their publication in the Official Gazette.
2. Number of post, classification and level in the pay matrix. – The number of the post, its classification and level in the pay matrix attached thereto shall be as specified in columns (2) to (4) of the Schedule annexed to these rules.
3. Method of recruitment, age-limit, qualifications, etc. – The method of recruitment, age-limit, qualifications and other matters relating thereto shall be as specified in column (5) to (13) of the Schedule.
4. Disqualifications. – No person, -
  - (a) who has entered into or contracted a marriage with a person having a spouse living; or
  - (b) who, having a spouse living, has entered into or contracted a marriage with any person,

shall be eligible for appointment to the said post:

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax. – Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order and for reasons to be recorded in writing, relax any of the provisions of these rules, with respect to any class or category of persons.
6. Saving.- Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, the Other Backward Classes, the ex-Servicemen and other special categories of persons, in accordance with the orders issued by the Central Government from time to time in this regard.

Schedule

Name of post.	Number of post.	Classification.	Level in the pay matrix.	Whether selection post or non-selection post.
(1)	(2)	(3)	(4)	(5)
Assistant Director (Police Science)	1* (2017)  *Subject to variation dependent on workload.	General Central Service Group 'A', Gazetted, Non-Ministerial.	Level-12 (Rs. 78800- 209200/-)	Not applicable.

Age-limit for direct recruits.	Educational and other qualifications required for direct recruits.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotes.	Period of probation, if any.
(6)	(7)	(8)	(9)
Not applicable.	Not applicable.	Not applicable.	Not applicable.

Method of recruitment, whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion or deputation or absorption level from which promotion or deputation or absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission is to be consulted in making recruitment.
(10)	(11)	(12)	(13)
By deputation	<p>Deputation:  Officers under Indian Police Service or Officers from Central or State Police Organisation;  (a) (i) holding analogous post on regular basis in parent cadre or department; or  (ii) with five years' regular service in the level-11 (Rs. 67700-208700/-) in the pay matrix in parent cadre or department; and  (b) possessing the following educational qualification and experience:  Essential:  (i) Bachelor's degree from recognised university;  (ii) For IPS officers one year and for others three years' experience of working in the field of criminology, psychology, community policing or correctional administration.</p> <p>Desirable:  (iii) working knowledge of computer.</p>	Not applicable.	<p>Consultation with UPSC necessary for Non IPS officers.</p> <p>Consultation with UPSC not necessary for IPS officers.</p>

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(10)	(11)	(12)	(13)
	<p>Note 1.- Indian Police Service Officers shall draw pay and allowances as per Indian Police Service (Pay) Rules, 2016.</p> <p>Note 2.- Deputation of Indian Police Service Officers shall be regulated in terms of Indian Police Service Tenure Rules.</p> <p>Note 3.- The period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department of the Central Government shall ordinarily not exceed three years.</p> <p>Note 4.- The maximum age-limit for appointment by deputation shall be not exceeding fifty-six years as on the closing date of receipt of the applications.</p>		

[File No. 23011/201/2017-PT]

Kumar Alok  
Joint Secretary (Police-I)

Government of India  
Ministry of Home Affairs

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Notification

New Delhi, the.....Nov., 2017

G.S.R.....- In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Assistant Director (Forensic Science) in the Central Academy for Police Training, Bhopal under the Bureau of Police Research and Development, Ministry of Home Affairs, namely :-

1. Short title and commencement.- (1) These rules may be called the Central Academy for Police Training, Bhopal {Assistant Director (Forensic Science)}, Recruitment Rules, 2017.  
(2) They shall come into force on the date of their publication in the Official Gazette.
2. Number of post, classification and level in the pay matrix. – The number of the post, its classification and level in the pay matrix attached thereto shall be as specified in columns (2) to (4) of the Schedule annexed to these rules.
3. Method of recruitment, age-limit, qualifications, etc. – The method of recruitment, age-limit, qualifications and other matters relating thereto shall be as specified in column (5) to (13) of the Schedule.
4. Disqualifications. – No person, -
  - (a) who has entered into or contracted a marriage with a person having a spouse living; or
  - (b) who, having a spouse living, has entered into or contracted a marriage with any person,

shall be eligible for appointment to the said post:

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax. – Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order and for reasons to be recorded in writing, relax any of the provisions of these rules, with respect to any class or category of persons.
6. Saving.- Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, the Other Backward Classes, the ex-Servicemen and other special categories of persons, in accordance with the orders issued by the Central Government from time to time in this regard.

Schedule

Name of post.	Number of post.	Classification.	Level in the pay matrix.	Whether selection post or non-selection post.
(1)	(2)	(3)	(4)	(5)
Assistant Director (Forensic Sciences)	1* (2017) *Subject to variation dependent on workload.	General Central Service Group 'A', Gazetted, Non-Ministerial.	Level-12(Rs. 78800- 209200/-)	Not applicable.

Age-limit for direct recruits.	Educational and other qualifications required for direct recruits.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotes.	Period of probation, if any.
(6)	(7)	(8)	(9)
Not applicable.	Not applicable.	Not applicable.	Not applicable.

Method of recruitment, whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion or deputation or absorption level from which promotion or deputation or absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission is to be consulted in making recruitment.
(10)	(11)	(12)	(13)
By deputation (including short term contract)	<p>Deputation (including short term contract):  Officers from Central or State Government or Forensic Science Laboratories or Research or educational or training institutions or autonomous or private organisations:  (a) (i) holding analogous post on regular basis in parent cadre or department; or  (ii) with five years' regular service in the level-11 (Rs. 67700-208700/-) in the pay matrix in parent cadre or department; and  (b) possessing the following educational qualification and experience:  Essential:  (i) Master's degree in forensic science from recognised university;  (ii) For IPS officers one year and for other three years' experience of working in forensic sciences laboratory or teaching forensic science in educational or research or training institute;  Desirable:  (iii) working knowledge of computer.</p>	Not applicable.	<p>Consultation with UPSC necessary for Non IPS officers.</p> <p>Consultation with UPSC not necessary for IPS officers.</p>

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(10)	(11)	(12)	(13)
	<p>Note 1.- The period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department of the Central Government shall ordinarily not exceed three years.</p> <p>Note 2.- The maximum age-limit for appointment by deputation shall be not exceeding fifty-six years as on the closing date of receipt of the applications.</p>		

[File No. 23011/201/2017-PT]

Kumar Alok  
Joint Secretary (Police-I)

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Government of India  
Ministry of Home Affairs

Notification

New Delhi, the Nov., 2017

G.S.R.- In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Assistant Director (Law) in the Central Academy for Police Training, Bhopal under the Bureau of Police Research and Development, Ministry of Home Affairs, namely :-

1. Short title and commencement.- (1) These rules may be called the Central Academy for Police Training, Bhopal {Assistant Director (Law)}, Recruitment Rules, 2017.
- (2) They shall come into force on the date of their publication in the Official Gazette.
2. Number of post, classification and level in the pay matrix.- The number of the post, its classification and level in the pay matrix attached thereto shall be as specified in columns (2) to (4) of the Schedule annexed to these rules.
3. Method of recruitment, age-limit, qualifications, etc.- The method of recruitment, age-limit, qualifications and other matters relating thereto shall be as specified in column (5) to (13) of the Schedule.
4. Disqualifications.- No person, -
  - (a) who has entered into or contracted a marriage with a person having a spouse living; or
  - (b) who, having a spouse living, has entered into or contracted a marriage with any person,

shall be eligible for appointment to the said post:

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax.- Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order and for reasons to be recorded in writing, relax any of the provisions of these rules, with respect to any class or category of persons.
6. Saving.- Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, the Other Backward Classes, the ex-Servicemen and other special categories of persons, in accordance with the orders issued by the Central Government from time to time in this regard.

Schedule

Name of post.	Number of post.	Classification.	Level in the pay matrix.	Whether selection post or non-selection post.
(1)	(2)	(3)	(4)	(5)
Assistant Director (Law)	1* (2017) *Subject to variation dependent on workload.	General Central Service Group 'A', Gazetted, Non-Ministerial.	Level-12 (Rs. 78800-209200/-)	Not applicable.

Age-limit for direct recruits.	Educational and other qualifications required for direct recruits.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotes.	Period of probation, if any.
(6)	(7)	(8)	(9)
Not applicable.	Not applicable.	Not applicable.	Not applicable.

Method of recruitment, whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion or deputation or absorption level from which promotion or deputation or absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission is to be consulted in making recruitment.
(10)	(11)	(12)	(13)
By deputation (including short term contract)	<p>Deputation (including short term contract):  Officers under Indian Police Service or Officers under Central or State Government or Judicial or Legal Service or Government Counsel or Universities or Law Schools or autonomous or private organisations:  (a)(i) holding analogous post on regular basis in parent cadre or department; or  (ii) with five years' regular service in the pay level-11(Rs. 67700-208700/-) in the pay matrix in parent cadre or department; and</p> <p>(b) possessing the following educational qualification and experience:  Essential:  (i) Bachelor's degree in Law from recognised University or Law School;  (ii) For IPS officers one year and for other three years' experience as Government Counsel in Criminal Law or handling Criminal Law or law faculty teaching Criminal Law;  Desirable:  (iii) working knowledge of computer.</p>	Not applicable	<p>Consultation with UPSC necessary for Non IPS officers.</p> <p>Consultation with UPSC not necessary for IPS officers.</p>

(10)	(11)	(12)	(13)
	<p>Note 1. Indian Police Service Officers shall draw pay and allowances as per Indian Police Service (Pay) Rules, 2016.</p> <p>Note 2. Deputation of Indian Police Service Officers shall be regulated in terms of Indian Police Service Tenure Rules.</p> <p>Note-3: The period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall ordinarily not exceed three years.</p> <p>Note 4. The maximum age limit for appointment by deputation shall be not exceeding fifty-six years as on the closing date of receipt of the applications.</p>		

[File No. 23011/201/2017-PT]

Kumar Alok  
Joint Secretary (Police-I)

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Government of India  
Ministry of Home Affairs

Notification

New Delhi, the.....Nov., 2017

G.S.R.....- In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Assistant Director (Computer/IT) in the Central Academy for Police Training, Bhopal under the Bureau of Police Research and Development, Ministry of Home Affairs, namely :-

1. Short title and commencement.- (1) These rules may be called the Central Academy for Police Training, Bhopal {Assistant Director (Computer/IT)}, Recruitment Rules, 2017.  
(2) They shall come into force on the date of their publication in the Official Gazette.
2. Number of post, classification and level in the pay matrix. – The number of the post, its classification and level in the pay matrix attached thereto shall be as specified in columns (2) to (4) of the Schedule annexed to these rules.
3. Method of recruitment, age-limit, qualifications, etc. – The method of recruitment, age-limit, qualifications and other matters relating thereto shall be as specified in column (5) to (13) of the Schedule.
4. Disqualifications. – No person, -
  - (a) who has entered into or contracted a marriage with a person having a spouse living; or
  - (b) who, having a spouse living, has entered into or contracted a marriage with any person,

shall be eligible for appointment to the said post:

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax. – Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order and for reasons to be recorded in writing, relax any of the provisions of these rules, with respect to any class or category of persons.
6. Saving.- Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, the Other Backward Classes, the ex-Servicemen and other special categories of persons, in accordance with the orders issued by the Central Government from time to time in this regard.

Schedule

Name of post.	Number of post.	Classification.	Level in the pay matrix.	Whether selection post or non-selection post.
(1)	(2)	(3)	(4)	(5)
Assistant Director (Computer/IT)	1* (2017)  *Subject to variation dependent on workload.	General Central Service Group 'A', Gazetted, Non-Ministerial.	Level-12 (Rs. 78800- 209200/-)	Not applicable.

Age-limit for direct recruits.	Educational and other qualifications required for direct recruits.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotes.	Period of probation, if any.
(6)	(7)	(8)	(9).
Not applicable.	Not applicable.	Not applicable.	Not applicable.

Method of recruitment, whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion or deputation or absorption level from which promotion or deputation or absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission is to be consulted in making recruitment.
(10)	(11)	(12)	(13)
By deputation (including short term contract)	<p>Deputation (including short term contract):  Officers under Indian Police Service or Officers from Central or State Government or Central or State Police organisations or Research or Educational or Training Institutions or autonomous or private organisations:</p> <p>(a) (i) holding analogous post on regular basis in parent cadre or department; or  (ii) with five years' regular service in the pay level-11(Rs. 67700-208700/-) in the Pay Matrix in parent cadre or department; and</p> <p>(b) possessing the following educational qualification and experience:  Essential:  (i) Bachelor's degree in Computer Engineering or Computer Sciences or MCA from recognised university;  (ii) For IPS officers one year and for others three years' experience in computer programming or networking or software development or web designing or cyber-crime or office automation.</p> <p>Desirable:  (iii) one year experience of working in IT related projects of Central or State Government.</p>	Not applicable	<p>Consultation with UPSC necessary for Non IPS officers.</p> <p>Consultation with UPSC not necessary for IPS officers.</p>

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(10)	(11)	(12)	(13)
	<p>Note 1.- Indian Police Service Officers shall draw pay and allowances as per Indian Police Service (Pay) Rules, 2016.</p> <p>Note 2.- Deputation of Indian Police Service Officers shall be regulated in terms of Indian Police Service Tenure Rules.</p> <p>Note 3.- The period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall ordinarily not exceed three years.</p> <p>Note 4.- The maximum age-limit for appointment by deputation shall be not exceeding fifty-six years as on the closing date of receipt of the applications.</p>		

[File No. 23011/201/2017-PT]

Kumar Alok  
Joint Secretary (Police-I)

SL No. 3 of Bhopal

[To be published in the Gazette of India, Part II, Section 3, Sub-Section (i)]

Government of India  
Ministry of Home Affairs  
Bureau of Police Research & Development

Notification

New Delhi, the.....Feb., 2019

G.S.R.....- In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Reader/Associate Professor (Training Methodology) in the Central Academy for Police Training, Bhopal under the Bureau of Police Research and Development, Ministry of Home Affairs, namely :-

1. Short title and commencement.- (1) These rules may be called the Central Academy for Police Training, Bhopal [Reader/Associate Professor (Training Methodology)], Recruitment Rules, 2017.
- (2) They shall come into force on the date of their publication in the Official Gazette.
2. Number of post, classification and level in the pay matrix. – The number of the post, its classification and level in the pay matrix attached thereto shall be as specified in columns (2) to (4) of the Schedule annexed to these rules.
3. Method of recruitment, age-limit, qualifications, etc. – The method of recruitment, age-limit, qualifications and other matters relating thereto shall be as specified in column (5) to (13) of the Schedule.
4. Disqualifications. – No person, -
  - (a) who has entered into or contracted a marriage with a person having a spouse living; or
  - (b) who, having a spouse living, has entered into or contracted a marriage with any person,

shall be eligible for appointment to the said post:

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax. – Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order and for reasons to be recorded in writing, relax any of the provisions of these rules, with respect to any class or category of persons.
6. Saving.- Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, the Other Backward Classes, the ex-Servicemen and other special categories of persons, in accordance with the orders issued by the Central Government from time to time in this regard.

## Schedule

Name of post.	Number of post.	Classification.	Level in the pay matrix.	Whether selection post or non-selection post.
(1)	(2)	(3)	(4)	(5)
1. Reader/Associate Professor (Training Methodology).	01* (2019)  *Subject to variation dependent on workload.	General Central Service Group 'A', Gazetted, Non-Ministerial.	Level – 13क (Rs. 131100-216600/-).	Not applicable.

Age-limit for direct recruits.	Educational and other qualifications required for direct recruits.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotes.	Period of probation, if any.
(6)	(7)	(8)	(9)
Not applicable.	Not applicable.	Not applicable.	Not applicable.

Method of recruitment, whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion or deputation or absorption level from which promotion or deputation or absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission is to be consulted in making recruitment.
(10)	(11)	(12)	(13)
Deputation (including short term contract).	<p>Deputation (including short term contract):  Officer under the Central Government or State Government or University or recognised Research Institution or Statutory Organisation:</p> <p>(a) (i) holding analogous post on regular basis in the parent cadre or department; or  (ii) with six years' service rendered after appointment thereto on regular basis in level-12(Rs. 78800-209200/-)in the pay matrix in the parent cadre or department; and</p> <p>Possessing the following educational qualifications and experience:</p> <p>Essential:</p> <p>(i) Master's degree in Psychology or Sociology or Education or Management from a recognized University; and  (ii) three years' experience in teaching / research work.</p>	Not applicable.	Consultation with UPSC is necessary.

(10)	(11)	(12)	(13)
	<p>Desirable:</p> <ul style="list-style-type: none"> <li>(i) Doctorate degree in Psychology or Sociology or Education or Management from a recognized University; and</li> <li>(ii) Attended "Training of Trainer Course" from a recognized work.</li> </ul> <p>Note 1.- Period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall ordinarily not exceed three years.</p> <p>Note 2.- The maximum age-limit for appointment by deputation shall be not exceeding fifty-six years as on the closing date of receipt of applications.</p>		

[F.N. 23011/89/2014-PT]

Kumar Alok  
Joint Secretary (Police-I)

Government of India  
Ministry of Home Affairs  
Bureau of Police Research & Development

Notification

New Delhi, the.....Feb., 2019

G.S.R.....- In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Reader/Associate Professor (Law) in the Central Academy for Police Training, Bhopal under the Bureau of Police Research and Development, Ministry of Home Affairs, namely :-

1. Short title and commencement.- (1) These rules may be called the Central Academy for Police Training, Bhopal [Reader/Associate Professor (Law)], Recruitment Rules, 2017.  
(2) They shall come into force on the date of their publication in the Official Gazette.
2. Number of post, classification and level in the pay matrix. – The number of the post, its classification and level in the pay matrix attached thereto shall be as specified in columns (2) to (4) of the Schedule annexed to these rules.
3. Method of recruitment, age-limit, qualifications, etc. – The method of recruitment, age-limit, qualifications and other matters relating thereto shall be as specified in column (5) to (13) of the Schedule.
4. Disqualifications. – No person, -
  - (a) who has entered into or contracted a marriage with a person having a spouse living; or
  - (b) who, having a spouse living, has entered into or contracted a marriage with any person.

shall be eligible for appointment to the said post:

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax. – Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order and for reasons to be recorded in writing, relax any of the provisions of these rules, with respect to any class or category of persons.
6. Saving.- Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, the Other Backward Classes, the ex-Servicemen and other special categories of persons, in accordance with the orders issued by the Central Government from time to time in this regard.

## Schedule

Name of post.	Number of post.	Classification.	Level in the pay matrix.	Whether selection post or non-selection post.
(1)	(2)	(3)	(4)	(5)
2. Reader/Associate Professor (Law).	01* (2019)  *Subject to variation dependent on workload.	General Central Service Group 'A', Gazetted, Non-Ministerial.	Level – 13क (Rs. 131100-216600/-).	Not applicable.

Age-limit for direct recruits.	Educational and other qualifications required for direct recruits.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotes.	Period of probation, if any.
(6)	(7)	(8)	(9)
Not applicable.	Not applicable.	Not applicable.	Not applicable.

Method of recruitment, whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion or deputation or absorption level from which promotion or deputation or absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission is to be consulted in making recruitment.
(10)	(11)	(12)	(13)
Deputation (including short term contract).	<p>Deputation (including short term contract): Officers under the Central Government or State Government or University or Recognized Research Institution or Statutory Organization;</p> <p>(a) (i) holding analogous post on regular basis in the parent cadre or department; or (ii) with six years' service rendered after appointment thereto on regular basis in level-12(Rs. 78800-209200/-)in the pay matrix in the parent cadre or department; and</p> <p>Possessing the following educational qualifications and experience:</p> <p>Essential:</p> <p>(i) Master's degree in Criminal Law from a recognized University; and (ii) Three years' experience in teaching/research work.</p>	Not applicable.	Consultation with UPSC is necessary.

(10)	(11)	(12)	(13)
	<p>Desirable:</p> <p>(i) Doctorate degree in Criminal Law from a recognized University.</p> <p>Note 1.- Period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall ordinarily not exceed three years.</p> <p>Note 2.- The maximum age-limit for appointment by deputation shall be not exceeding fifty-six years as on the closing date of receipt of applications.</p>		

[F.N. 23011/89/2014-PT]

Kumar Alok  
Joint Secretary (Police-I)

(SL No. 4 of 27 Bhopal)

Government of India/Bharat Sarkar  
Ministry of Home Affairs/Grih Mantralaya

New Delhi, the \_\_\_\_\_, 2016

**Notification**

G.S.R..... In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Instructor/Faculty (Trg.), CAPT Bhopal in the Bureau of Police Research & Development, Ministry of Home Affairs, namely :-

1. **Short title and commencement.** - (i) These rules may be called the Ministry of Home Affairs, Instructor/Faculty (Trg.), CAPT Bhopal, Bureau of Police Research & Development, Recruitment Rules, 2016.  
(ii) They shall come into force on the date of their publication in the Official Gazette.
2. **Number of posts, Classification and Pay Level in the Pay Matrix.** – The number of the said posts, their classification and the Pay Level of the Pay Matrix attached thereto shall be as specified in Columns 2 to 4 of the Schedule hereto annexed.
3. **Method of recruitment, age limit, qualifications, etc.** – The method of recruitment, age limit, qualifications and other matters relating thereto shall be as specified in Column 5 to 13 of the aforesaid Schedule.
4. **Disqualifications.** – No person, -
  - (a) who has entered into or contracted a marriage with a person having a spouse living; or
  - (b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post;
  - (c) provided that the Central Government may if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing exempt any person from the operation of this rule.
5. **Power to relax.** – Where the Central Government is of opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing and in consultation with Union Public service Commission, relax any of the provisions of these rules with respect to any class or category of persons.
6. **Saving.** - Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, the Ex-servicemen and other special categories of persons, in accordance with the orders issued by the Central Government from time to time in this regard.

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**Schedule**

<b>Name of post.</b>	<b>Number of post.</b>	<b>Classification.</b>	<b>Pay Level in the Pay Matrix</b>	<b>Whether Selection post or Non-selection post.</b>
<b>1.</b>	<b>2.</b>	<b>3.</b>	<b>4.</b>	<b>5.</b>
Instructor/Faculty (Trg.)	10* (2016)  *Subject to variation dependent on workload.	General Central Service Group 'A', Gazetted Non-Ministerial	Pay Level-10 in the Pay Matrix	Not applicable

<b>Age limit for direct recruits.</b>	<b>Educational &amp; other qualification required for direct recruits.</b>	<b>Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees.</b>	<b>Period of probation, if any.</b>
<b>6.</b>	<b>7.</b>	<b>8.</b>	<b>9.</b>
Not applicable.	Not applicable.	Not applicable.	Not applicable.

Contd..2

Method of recruitment, whether by direct recruitment or by promotion or by deputation/absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion/deputation/absorption; level from which promotion/ deputation /absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
10.	11.	12.	13.
Deputation	<p><b>Deputation:</b>                      Officer of the Central or State Police Organization:                      (a) Holding analogous post on regular service in the parent cadre or                      (i) With two-year regular service in the level-9 of the Pay Matrix in parent cadre/department; or                      (ii) With three year regular service in the level-8 of the Pay Matrix in the parent cadre/department; and                      (b) Possessing the following education qualification and experience:  <b>Essential:</b>                      (i) Bachelor's degree from recognized university.                      (ii) Three years' experience in Central/State police training institute.  <b>Desirable:</b>                      (iii) Experience in planning coordinating and organizing indoor &amp; outdoor training of Police personnel.                      (iv) Working knowledge of Computer.</p>	Not applicable	Consultation with UPSC necessary while appointing an officer on deputation from the state government.

Method of recruitment, whether by direct recruitment or by promotion or by deputation/absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion/deputation/ absorption; level from which promotion/ deputation /absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
10.	11.	12.	13.
	<p><b>Note-1.</b> The period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Govt. shall ordinarily not exceed three years. The maximum age limit for appointment by deputation shall be 'Not exceeding 56 years as on the closing date of receipt of applications.</p> <p><b>Note-2.</b> For the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to 1<sup>st</sup> Jan., 2006 (the date from which the revised pay structure based on the Sixth Central Pay Commission recommendation has been extended) shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the Pay Commission except where there has been merger of more than one pre-revised scale of pay into one grade with a common grade pay or pay scale and where this benefit will extend only for the post(s) for which that grade pay or pay scale is the normal replacement grade without any upgradation.</p>		

(3)

(To be published in Part II, Section 3, Sub-Section (i) of the Gazette of India)

Government of India  
Ministry of Home Affairs  
Bureau of Police Research & Development

New Delhi, the \_\_\_\_\_, 2016

**Notification**

G.S.R..... In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Staff Surgeon, Central Academy of Police Training, Bhopal in the Bureau of Police Research & Development, Ministry of Home Affairs, namely :-

1. **Short title and commencement.** - (1) These rules may be called the Ministry of Home Affairs, Bureau of Police Research & Development, Staff Surgeon, Central Academy of Police Training, Bhopal Recruitment Rules, 2016.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. **Number of posts, Classification and Pay Level in the Pay Matrix.** - The number of the said posts, their classification and the Pay Level in the Pay Matrix attached thereto shall be as specified in Columns 2 to 4 of the Schedule annexed to these rules.

3. **Method of recruitment, age limit, qualifications, etc.** - The method of recruitment, age limit, qualifications and other matters relating thereto shall be as specified in Column 5 to 13 of the aforesaid Schedule.

4. **Disqualifications.** - No person:

(a) who has entered into or contracted a marriage with a person having a spouse living; or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post;

(c) provided that the Central Government may if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing exempt any person from the operation of this rule.

5. **Power to relax.** - Where the Central Government is of opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing and in consultation with Union Public service Commission, relax any of the provisions of these rules with respect to any class or category of persons.

6. **Saving.** - Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, the Ex-servicemen and other special categories of persons, in accordance with the orders issued by the Central Government from time to time in this regard.

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### Schedule

Name of post.	Number of post.	Classification.	Pay Level in the Pay Matrix	Whether selection post or non-selection post.
1.	2.	3.	4.	5.
Staff Surgeon	1* (2016)  *Subject to variation dependent on workload.	General Central Service Group 'A', Gazetted, Non-Ministerial.	Pay Level-13 in the Pay Matrix	Not applicable

Age limit for direct recruits.	Educational and other qualification required for direct recruits.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotes.	Period of probation, if any.
6.	7.	8.	9.
Not applicable.	Not applicable.	Not applicable.	Not applicable.

Contd..2

Method of recruitment, whether by direct recruitment or by promotion or by deputation/absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion/ deputation / absorption level from which promotion / deputation / absorption to be made.	If a Departmental Promotion Committee exists what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
10.	11.	12.	13.
By deputation	<p><b>Deputation:</b></p> <p>Officers under the Central Government:</p> <p>(a) (i) holding analogous post on regular basis in the parent cadre or department; or</p> <p>(ii) with five years' regular service in the level-12 of the Pay Matrix in parent cadre/department; and</p> <p>(b) possessing following educational qualification and experience:</p> <p>(i) Post-Graduate degree in medicine from recognized Medical College;</p> <p>(ii) ten years working experience in Government Hospital/ Dispensary.</p> <p>(iii) Registered with Medical Council of India;</p>	Not applicable	Consultation with UPSC is not necessary

Method of recruitment, whether by direct recruitment or by promotion or by deputation/absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion/ deputation / absorption level from which promotion / deputation / absorption to be made.	If a Departmental Promotion Committee exists what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
10.	11.	12.	13.
	<p><b>Note 1.</b> The period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Govt. shall ordinarily not exceed five years.</p> <p><b>Note 2.</b> The maximum age limit for appointment by deputation shall be 'not exceeding 56 years as on the closing date of receipt of the applications.</p>		

(Arun Kumar Singh)

Under Secretary to the Government of India  
(F. No. 23011/125/2015-PT)

To

The Manager,  
Government of India Press,  
Mayapuri,  
Delhi

(To be published in Part II, Section 3, Sub-Section (i) of Gazette of India)

Government of India/Bharat Sarkar  
Ministry of Home Affairs/Grih Mantralaya

New Delhi, the \_\_\_\_\_, 2016

**Notification**

G.S.R..... In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Veterinary Officer, CAPT Bhopal in the Bureau of Police Research & Development, Ministry of Home Affairs, namely :-

1. **Short title and commencement.** - (1) These rules may be called the Ministry of Home Affairs, Bureau of Police Research & Development, Veterinary Officer, CAPT Bhopal, Recruitment Rules, 2015.  
(2) They shall come into force on the date of their publication in the Official Gazette.
2. **Number of posts, Classification and Level in the Pay Matrix.** - The number of the said posts, their classification and the level in the Pay Matrix attached thereto shall be as specified in Columns 2 to 4 of the Schedule hereto annexed.
3. **Method of recruitment, age limit, qualifications, etc.** - The method of recruitment, age limit, qualifications and other matters relating thereto shall be as specified in Column 5 to 13 of the aforesaid Schedule.
4. **Disqualifications.** - No person, -
  - (a) who has entered into or contracted a marriage with a person having a spouse living; or
  - (b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post:
    - (c) provided that the Central Government may if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing exempt any person from the operation of this rule.
5. **Power to relax.** - Where the Central Government is of opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing and in consultation with Union Public service Commission, relax any of the provisions of these rules with respect to any class or category of persons.
6. **Saving.** - Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, the Ex-servicemen and other special categories of persons, in accordance with the orders issued by the Central Government from time to time in this regard.

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Schedule

Name of post.	Number of post.	Classification.	Level in the Pay Matrix	Whether selection post or non-selection post.
1.	2.	3.	4.	5.
Veterinary Officer	01* (2016)  *Subject to variation dependent on workload.	General Central Service Group 'A', Gazetted, Non-Ministerial.	Level-11 of the Pay Matrix +**Non Practice Allowance (25% pay in pay band plus grade pay subject to the condition that pay in pay band plus grade pay plus non practice allowance does not exceed Rs 85,000 per month).  ** Non Practice Allowance is admissible for veterinary post having minimum qualification of Bachelor's degree in Veterinary Science & Animal Husbandry along with registration with the Veterinary Council of India.	Not applicable

Contd..2

Age limit for direct recruits.	Educational and other qualification required for direct recruits.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotes.	Period of probation, if any.
6.	7.	8.	9.
Not applicable	Not applicable	Not applicable	Not applicable

Method of recruitment, whether by direct recruitment or by promotion or by deputation/absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion/ deputation/absorption level from which promotion/deputation/absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
10.	11.	12.	13.
Deputation	<p><b>Deputation:</b></p> <p>Officers under the Central Government/State Government/UTs/Autonomous/Statuary body/University Recognized Research Institute with five years' experience in the relevant area.</p> <p>(a)(i) holding analogous post on a regular basis in the parent cadre or department; or</p> <p>(ii) with five years' service in the grade rendered after appointment thereto on a regular basis in the level-9 of the Pay Matrix or equivalent in parent cadre or department; and</p> <p>(b) possessing the following educational qualification and experience:-</p> <p><b>Essential:</b></p> <p>(i) Bachelor's degree in Veterinary Science &amp; Animal Husbandry (B.V Sc &amp; AH) or Veterinary Sciences (B.V.Sc) from a recognized university included in the First Schedule or Second Schedule to the Indian Veterinary Council Act, 1984 (52 of 1984);</p> <p>(ii) Registered with Indian Veterinary Council; and</p> <p><b>Desirable:</b></p> <p>(iii) Attended Stable Management Course in a recognized institute.</p>	Not applicable	Consultation with the Union Public Service Commission necessary while appointing an officer on deputation.

<b>Method of recruitment, whether by direct recruitment or by promotion or by deputation/absorption and percentage of the vacancies be filled by various methods.</b>	<b>In case of recruitment by promotion/ deputation/ absorption level from which promotion/ deputation/ absorption to be made.</b>	<b>If a Departmental Promotion Committee exists, what is its composition.</b>	<b>Circumstances in which Union Public Service Commission to be consulted in making recruitment.</b>
<b>10.</b>	<b>11.</b>	<b>12.</b>	<b>13.</b>
	<p><b>Note-1:</b> The period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Govt. shall ordinarily not exceed three years.</p> <p><b>Note 2.</b> The maximum age limit for appointment by deputation shall be 'not exceeding 56 years as on the closing date of receipt of the applications.</p>		

Method of recruitment, whether by direct recruitment or by promotion or by deputation/absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion/ deputation/absorption level from which promotion/ deputation/absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
10.	11.	12.	13.
	<p><b>Note-3:</b> For the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to 1<sup>st</sup> Jan., 2006 (the date from which the revised pay structure based on the 6<sup>th</sup> CPC has been extended) shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the Pay Commission, except where there has been merger of more than one pre-revised scale of pay into one grade with a common Grade Pay or Pay Scale and where this benefit will extend only for the post for which that grade pay or pay scale is the normal replacement grade without any upgradation.</p>		

Under Secretary to the Government of India  
F. No. 44/1/9/VO/2013/CAPT)

To,  
The Manager,  
Government of India Press,  
Mayapuri,  
Delhi

[To be published in the Gazette of India, Part II, Section 3, Sub-Section (i)]

Government of India  
Ministry of Home Affairs  
Bureau of Police Research & Development

**Notification**

New Delhi, the....., 2017

G.S.R.....(E) In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Training Officer in Central Academy for Police Training, Bhopal under the Bureau of Police Research and Development, Ministry of Home Affairs, namely: -

1. **Short title and commencement.** - (i) These rules may be called the Ministry of Home Affairs, Bureau of Police Research and Development, Central Academy for Police Training, Bhopal, Training Officer, Recruitment Rules, 2017.

(ii) They shall come into force on the date of their publication in the Official Gazette.

2. **Number of posts, classification and Pay level in the pay matrix.** - The number of the said post, its classification and the Pay level in the pay matrix attached thereto, shall be as specified in columns (2) to (4) of the Schedule annexed to these rules.

3. **Method of recruitment, age limit, qualifications, etc.** - The method of recruitment, age limit, qualifications and other matters relating thereto, shall be as specified in column (5) to (13) of the aforesaid Schedule.

4. **Disqualifications.** - No person:

(a) who has entered into or contracted a marriage with a person having a spouse living; or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post;

Provided that the Central Government may if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing exempt any person from the operation of this rule.

5. **Power to relax.** - Where the Central Government is of opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing and in consultation with Union Public Service Commission, relax any of the provisions of these rules with respect to any class or category of persons.

6. **Saving.** - Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, the Ex-servicemen and other special categories of persons, in accordance with the orders issued by the Central Government from time to time in this regard.

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## Schedule

Name of post.	Number of post.	Classification.	Level in the pay matrix	Whether Selection post or Non-selection post.
(1)	(2)	(3)	(4)	(5)
<b>Training Officer</b>	03* (2017)  *Subject to variation dependent on workload.	General Central Service Group 'B', Gazetted Non-Ministerial	Level 8	Not applicable

Age limit for direct recruits.	Educational & other qualification required for direct recruits.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees.	Period of probation, if any.
(6)	(7)	(8)	(9)
Not applicable.	Not applicable.	Not applicable.	Not applicable.

Contd..2

Method of recruitment, whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion or deputation or absorption; level from which promotion or deputation or absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
(10)	(11)	(12)	(13)
Deputation	<p><b>Deputation:</b> Officers under the Central Government or State Government:</p> <p>(a) (i) Holding analogous post on regular basis in parent cadre or department; or (ii) With two years' regular service in the post in the level-7 in the pay matrix in parent cadre or department; and (b) Possessing the following qualification and experience:</p> <p><b>Essential:</b> (i) Bachelor's degree from a recognized university;</p> <p>(ii) Three years' experience in the field of imparting training, maintenance and analysis of records, use of technology in policing and have done 'Training of Trainer Course' in India/abroad and working knowledge of computer.</p>	Not applicable	Consultation with UPSC is not necessary.

Method of recruitment, whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion or deputation or absorption; level from which promotion or deputation or absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
(10)	(11)	(12)	(13)
	<p><b>Note 1:</b> The period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall ordinarily not exceed three years.</p> <p><b>Note 2:</b> The maximum age limit for appointment by deputation shall be not exceeding 56 years as on the closing date of receipt of applications.</p>		

F. No.....

Under Secretary to the Government of India

The Manager,  
Government of India Press,  
Mayapuri,  
Delhi

Government of India/Bharat Sarkar  
Ministry of Home Affairs/Grih Mantralaya

**Notification**

New Delhi, the \_\_\_\_\_, 2016

G.S.R.....(E) In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Accounts Officer, Central Academy for Police Training, Bhopal in the Bureau of Police Research and Development, Ministry of Home Affairs, namely:-

1. **Short title and commencement :-** (i) These rules may be called the Ministry of Home Affairs, Accounts Officer, Central Academy for Police Training, Bhopal, Bureau of Police Research and Development, Recruitment Rules, 2016.

(ii) They shall come into force on the date of their publication in the Official Gazette.

2. **Number of posts, classification and level in the pay matrix.** – The number of the said post, its classification and the level in the pay matrix attached thereto, shall be as specified in columns (2) to (4) of the Schedule annexed to these rules.

3. **Method of recruitment, age limit, qualifications, etc.** – The method of recruitment, age limit, qualifications and other matters relating thereto, shall be as specified in column (5) to (13) of the aforesaid Schedule.

4. **Disqualifications.** – No person, -

(a) who has entered into or contracted a marriage with a person having a spouse living; or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post;

provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. **Power to relax.** – Where the Central Government is of opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing and in consultation with Union Public Service Commission, relax any of the provisions of these rules with respect to any class or category of persons.

6. **Saving.**- Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, the Ex-servicemen and other special categories of persons, in accordance with the orders issued by the Central Government from time to time in this regard.

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## Schedule

Name of post.	Number of post.	Classification.	Level in the pay matrix	Whether selection post or non-selection post.
(1)	(2)	(3)	(4)	(5)
Accounts Officer	01* (2016)  *Subject to variation dependent on workload.	General Central Service Group 'B', Gazetted, Non-Ministerial.	Level 8	Selection

Age limit for direct recruits.	Educational and other qualification required for direct recruits.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotes.	Period of probation, if any.
(6)	(7)	(8)	(9)
Not applicable	Not applicable	Not applicable	Not applicable

Contd..2

Method of recruitment, whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion or deputation or absorption; level from which promotion or deputation or absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
(10)	(11)	(12)	(13)
Composite Method (deputation plus promotion)	<p>Officers under the Central Government:</p> <p>(a) (i) holding analogous post on a regular basis in the parent cadre or department; or</p> <p>(ii) with two years' service in the level rendered after appointment thereto on regular basis in the level 7 in the pay matrix in parent cadre or department; or</p> <p>(iii) with six years' service in the level rendered after appointment thereto on regular basis in the level 6 in the pay matrix in parent cadre or department; and</p> <p>(b) Possessing the following educational qualification and experience: -</p> <p><b>Essential:</b></p> <p>(i) Bachelor's Degree from a recognised University;</p> <p>(ii) passed the SAS or equivalent examination conducted by any one of the organized Accounts Departments of the Central Government; or</p> <p>Successfully completed training in Cash &amp; Accounts work in the ISTM or equivalent training course.</p> <p>(iii) four years' experience in Cash, Accounts &amp; Budget work in a Government Office or PSU or Autonomous body or Statutory body;</p> <p>(iv) possessing working knowledge of Computer.</p>	Not applicable	Not applicable

Method of recruitment, whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion or deputation or absorption; level from which promotion or deputation or absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
(10)	(11)	(12)	(13)
	<p><b>Note 1.</b> The period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall ordinarily not exceed three years.</p> <p><b>Note 2.</b> The maximum age limit for appointment by deputation shall be not exceeding fifty-six years as on the closing date of receipt of applications.</p>		

File No.23011/91/2014-PT

Under Secretary to the Government of India

To,  
The Manager,  
Government of India Press,  
Mayapuri,  
Delhi

[To be Published in the Gazette of India, Part II, Section 3, Sub-Section (i)]

Government of India  
Ministry of Home Affairs

**Notification**

New Delhi, the ..... , 2017

G.S.R.....(E) In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Junior Scientific Officer (Cyber) in Central Academy for Police Training, Bhopal under the Bureau of Police Research and Development, Ministry of Home Affairs, namely: -

1. **Short title and commencement.** - (i) These rules may be called the Ministry of Home Affairs, Bureau of Police Research and Development, Central Academy for Police Training, Bhopal, Junior Scientific Officer (Cyber), Recruitment Rules, 2017.

(ii) They shall come into force on the date of their publication in the Official Gazette.

2. **Number of posts, classification and pay level in the pay matrix.** - The number of the said post, its classification and the pay level in the pay matrix attached thereto, shall be as specified in columns (2) to (4) of the Schedule annexed to these rules.

3. **Method of recruitment, age limit, qualifications, etc.** - The method of recruitment, age limit, qualifications and other matters relating thereto, shall be as specified in column (5) to (13) of the aforesaid Schedule.

4. **Disqualifications.** - No person, -

(a) who has entered into or contracted a marriage with a person having a spouse living; or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post;

Provided that the Central Government may if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing exempt any person from the operation of this rule.

5. **Power to relax.** - Where the Central Government is of opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing and in consultation with Union Public Service Commission, relax any of the provisions of these rules with respect to any class or category of persons.

6. **Saving.** - Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Other Backward Classes, the Ex-servicemen and other special categories of persons, in accordance with the orders issued by the Central Government from time to time in this regard.

Schedule

Name of post.	Number of post.	Classification.	Pay level in the pay matrix.	Whether Selection post or Non-selection post.
(1)	(2)	(3)	(4)	(5)
Junior Scientific Officer (Cyber)	01* (2017) *Subject to variation dependent on workload.	General Central Service Group 'B', Gazetted Non-Ministerial	Pay level 8	Not applicable

Age limit for direct recruits.	Educational & other qualification required for direct recruits.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees.	Period of probation, if any.
(6)	(7)	(8)	(9)
Not applicable.	Not applicable.	Not applicable.	Not applicable.

Contd..2

Method of recruitment, whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion or deputation or absorption; grades from which promotion or deputation or absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
(10)	(11)	(12)	(13)
Deputation (including short term contract)	<p><b>Deputation (including short term contract):</b>                      Officers of Central or State Government including Central Forensic Science Laboratories or National Institute of Criminology and Forensic Sciences or Central Bureau of Investigation or Universities, recognised Research Institutions, public undertakings or private or autonomous bodies or organisations:</p> <p>(a)(i) holding analogous post on regular basis in the parent cadre or department; or</p> <p>(ii) with two years' service in the grade rendered after appointment thereto on a regular basis in parent cadre or department in pay level 7 in the pay matrix; or</p> <p>(iii) with six years' service in the grade rendered after appointment thereto on a regular basis in parent cadre or department in pay level 6 in the pay matrix; and</p>	Not applicable.	Consultation with the UPSC is not necessary.

Method of recruitment, whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion or deputation or absorption; level from which promotion or deputation or absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
(10)	(11)	(12)	(13)
	<p><b>Desirable:</b> (v) Bachelor's Degree in Finance or CA or ICWA from recognised university or institute.</p> <p>2. The departmental Senior Accountant in the level 7 in the pay matrix with 2 years' regular service in the level and having the educational qualifications and experience prescribed for considering appointment on deputation basis shall also be considered along with outsiders. The post filled by departmental candidate selected for the appointment to the post, shall be treated as filled by promotion.</p> <p><b>Note 1.</b> The Period of deputation, including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Govt. shall ordinarily not exceed four years. The maximum age limit for appointment by deputation shall be not exceeding 56 years as on the closing date of receipt of applications.</p>		

File No23011/128/2016-PT

(Arun Kumar Singh)  
Under Secretary to the Government of India

To,  
The Manager,  
Government of India Press,  
Mayapuri, Delhi

(SL No. 12 of Bhopal)

[To be published in the Gazette of India, Part II, Section 3, Sub-Section (i)]

Government of India  
Ministry of Home Affairs  
Bureau of Police Research & Development

**Notification**

New Delhi, the \_\_\_\_\_, 2017

G.S.R.....(E) In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Training Assistant, Central Academy for Police Training, Bhopal in the Bureau of Police Research and Development, Ministry of Home Affairs, namely: -

1. **Short title and commencement.** - (1) These rules may be called the Ministry of Home Affairs, Bureau of Police Research and Development, Central Academy for Police Training, Bhopal, Training Assistant, Recruitment Rules, 2017.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. **Number of posts, classification and level in the pay matrix.** - The number of the said post, its classification and the level in the pay matrix attached thereto, shall be as specified in columns (2) to (4) of the Schedule annexed to these rules.

3. **Method of recruitment, age limit, qualifications, etc.** - The method of recruitment, age limit, qualifications and other matters relating thereto shall be as specified in column (5) to (13) of the aforesaid Schedule.

4. **Disqualifications.** - No person:

(a) who has entered into or contracted a marriage with a person having a spouse living; or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post;

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. **Power to relax.** - Where the Central Government is of opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing, relax any of the provisions of these rules with respect to any class or category of persons.

6. **Saving.** - Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Other Backward Classes the Ex-servicemen and other special categories of persons, in accordance with the orders issued by the Central Government from time to time in this regard.

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**Schedule**

<b>Name of post.</b>	<b>Number of post.</b>	<b>Classification.</b>	<b>Level in the pay matrix</b>	<b>Whether Selection post or Non-selection post.</b>
(1)	(2)	(3)	(4)	(5)
<b>Training Assistant</b>	05* (2016)  *Subject to variation dependent on workload.	General Central Service Group 'B', Non-Gazetted Non-Ministerial	Level 7	Not applicable

<b>Age limit for direct recruits.</b>	<b>Educational &amp; other qualification required for direct recruits.</b>	<b>Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees.</b>	<b>Period of probation, if any.</b>
(6)	(7)	(8)	(9)
Not applicable	Not applicable	Not applicable	Not applicable

Method of recruitment, whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion or deputation or absorption; level from which promotion or deputation or absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
(10)	(11)	(12)	(13)
Deputation	<p><b>Deputation:</b> Officers under the Central or the State Government or Union Territories: - (a) (i) holding analogous posts on regular basis in the parent Cadre or Department; or (ii) with five years' service in the level rendered after appointment thereto on a regular basis in the level 6 in the pay matrix or equivalent in the parent cadre or Department; and</p> <p>(b) Possessing the following qualification and experience: <b>Essential:</b> (i) Bachelor's degree from a recognized university; (ii) three years' experience in organising training courses or imparting training. <b>Desirable:</b> (i) three years' experience in Police Department or Central Armed Police Force in the field of imparting training, maintenance and analysis of records, use of technology in policing and have done 'Training of Trainer Course' in India/abroad; (ii) possessing working knowledge of computer.</p>	Not applicable	Not necessary

Method of recruitment, whether by direct recruitment or by promotion or by deputation/absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion/deputation/ absorption; level from which promotion/ deputation /absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
10.	11.	12.	13.
	<p>(ii) Diploma in Coaching (Swimming) from Netaji Subhash National Institute of Sports, Patiala, Sports Authority of India or any other recognized institute; or</p> <p>(iii) Certificate course in Swimming from recognized Institute and possessing Certificate in participation in Olympics/Asian Games/World Championship/ Commonwealth Games.</p> <p>(iv) two years' experience as Swimming Coach.</p> <p><b>Desirable:</b> (v) Bachelor's degree in Physical Education.</p> <p><b>Note-1.</b> The period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Govt. shall ordinarily not exceed three years.</p> <p><b>Note-2.</b> The maximum age limit for appointment by deputation shall be 'Not exceeding 56 years as on the last date of receipt of applications.</p>		

Under Secretary to the Government of India

To,  
The Manager,  
Government of India Press,  
Mayapuri,  
Delhi

(To be published in Part II, Section 3, Sub-Section (i) of the Gazette of India)

Government of India  
Ministry of Home Affairs  
Bureau of Police Research & Development

New Delhi, the \_\_\_\_\_, 2016

**Notification**

G.S.R..... In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the posts of Drill Instructor, Central Academy of Police Training, Bhopal in the Bureau of Police Research & Development, Ministry of Home Affairs, namely :-

1. **Short title and commencement.** - (1) These rules may be called the Ministry of Home Affairs, Bureau of Police Research & Development, Drill Instructor, Central Academy of Police Training, Bhopal Recruitment Rules, 2016.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. **Number of posts, Classification and Pay Level in the Pay Matrix.** - The number of the said posts, their classification and the Pay Level in the Pay Matrix attached thereto shall be as specified in Columns 2 to 4 of the Schedule annexed to these rules.

3. **Method of recruitment, age limit, qualifications, etc.** - The method of recruitment, age limit, qualifications and other matters relating thereto shall be as specified in Column 5 to 13 of the aforesaid Schedule.

4. **Disqualifications.** - No person:

(a) who has entered into or contracted a marriage with a person having a spouse living; or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post;

(c) provided that the Central Government may if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing exempt any person from the operation of this rule.

5. **Power to relax.** - Where the Central Government is of opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing and in consultation with Union Public service Commission, relax any of the provisions of these rules with respect to any class or category of persons.

6. **Saving.** - Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, the Ex-servicemen and other special categories of persons, in accordance with the orders issued by the Central Government from time to time in this regard.

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**Schedule**

<b>Name of post.</b>	<b>Number of post.</b>	<b>Classification.</b>	<b>Pay Level in the Pay Matrix</b>	<b>Whether Selection post or Non-selection post.</b>
<b>1.</b>	<b>2.</b>	<b>3.</b>	<b>4.</b>	<b>5.</b>
<b>Drill Instructor</b>	08* (2016)  *Subject to variation dependent on workload.	General Central Service Group 'B', Non Gazetted Non-Ministerial (Combatized)	Pay Level-7 in the Pay Matrix	Not applicable

<b>Age limit for direct recruits.</b>	<b>Educational &amp; other qualification required for direct recruits.</b>	<b>Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees.</b>	<b>Period of probation, if any.</b>
<b>6.</b>	<b>7.</b>	<b>8.</b>	<b>9.</b>
Not applicable.	Not applicable.	Not applicable.	Not applicable.

Contd..2

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-2-

Method of recruitment, whether by direct recruitment or by promotion or by deputation/absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion/deputation/absorption; level from which promotion/deputation/ absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
10.	11.	12.	13.
Deputation	<p><b>Deputation</b></p> <p>Officers under the Central Armed Police Forces or Central Police organizations :</p> <p>(a)(i) holding analogous post on regular basis in parent cadre or department; or</p> <p>(ii) with five years' regular service in the post Sub Inspector in the level-6 of the Pay Matrix in parent cadre or department; and</p> <p>(b) possessing the following qualification and experience:</p> <p><b>Essential</b></p> <p>(i) Bachelor's degree from a recognized university;</p> <p>(ii) successfully completed Drill Instructors training from a Police Training Institute;</p>	Not applicable	Not necessary.

Contd..3

Method of recruitment, whether by direct recruitment or by promotion or by deputation/absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion/ deputation / absorption level from which promotion / deputation / absorption to be made.	If a Departmental Promotion Committee exists what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
10.	11.	12.	13.
	<p><b>Note 1.</b> The period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Govt. shall ordinarily not exceed three years.</p> <p><b>Note 2.</b> The maximum age limit for appointment by deputation shall be 'not exceeding 56 years as on the closing date of receipt of the applications.</p>		

To

The Manager,  
Government of India Press,  
Mayapuri, Delhi

(Arun Kumar Singh)  
Under Secretary to the Government of India  
(F. No. 23011/64/2013-PT)

(SL No. 14 of Bhopal)

(To be published in Part II, Section 3, Sub-Section (i) of the Gazette of India)

Government of India  
Ministry of Home Affairs  
Bureau of Police Research & Development

New Delhi, the \_\_\_\_\_, 2016

**Notification**

G.S.R..... In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Inspector (Communication), Central Academy of Police Training, Bhopal in the Bureau of Police Research & Development, Ministry of Home Affairs, namely: -

1. **Short title and commencement.** - (1) These rules may be called the Ministry of Home Affairs, Bureau of Police Research & Development, Inspector (Communication), Central Academy of Police Training, Bhopal Recruitment Rules, 2016.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. **Number of posts, Classification and Pay Level in the Pay Matrix.** - The number of the said posts, their classification and the Pay Level in the Pay Matrix attached thereto shall be as specified in Columns 2 to 4 of the Schedule annexed to these rules.

3. **Method of recruitment, age limit, qualifications, etc.** - The method of recruitment, age limit, qualifications and other matters relating thereto shall be as specified in Column 5 to 13 of the aforesaid Schedule.

4. **Disqualifications.** - No person:

(a) who has entered into or contracted a marriage with a person having a spouse living; or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post;

(c) provided that the Central Government may if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing exempt any person from the operation of this rule.

5. **Power to relax.** - Where the Central Government is of opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing and in consultation with Union Public service Commission, relax any of the provisions of these rules with respect to any class or category of persons.

6. **Saving.** - Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, the Ex-servicemen and other special categories of persons, in accordance with the orders issued by the Central Government from time to time in this regard.

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Schedule

<b>Name of post.</b>	<b>Number of post.</b>	<b>Classification.</b>	<b>Pay Level in the Pay Matrix</b>	<b>Whether selection post or non-selection post.</b>
<b>1.</b>	<b>2.</b>	<b>3.</b>	<b>4.</b>	<b>5.</b>
<b>Inspector (Communication)</b>	01* (2016)  *Subject to variation dependent on workload.	General Central Service Group 'B', Non-Gazetted, Non-Ministerial. (Combatised)	Pay Level-7 in the Pay Matrix	Not Applicable

<b>Age limit for direct recruits.</b>	<b>Educational and other qualification required for direct recruits.</b>	<b>Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotes.</b>	<b>Period of probation, if any.</b>
<b>6.</b>	<b>7.</b>	<b>8.</b>	<b>9.</b>
Not applicable.	Not applicable.	Not applicable.	Not applicable.

Contd..2

Method of recruitment, whether by direct recruitment or by promotion or by deputation/absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion/ deputation/absorption level from which promotion/deputation/absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
10.	11.	12.	13.
Deputation	<p><b>Deputation:</b>                      Officers of the Central/State Police Organizations:                      (a)(i) holding analogous post on a regular basis in the parent cadre/ department; or</p> <p>(ii) with five years regular in the level-6 of the Pay Matrix or equivalent in rank of Sub Inspector (Radio/Telecom) in parent cadre or department; and</p> <p>(b) possessing the following educational qualification and experience :-  <b>Essential</b>                      (i) five years field experience in Radio/Communication;                      (ii) working knowledge of computer.</p>	Not applicable	Not applicable

Method of recruitment, whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion or deputation or absorption level from which promotion or deputation or absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
(10)	(11)	(12)	(13)
by Direct Recruitment through SSC.	Not applicable	<b>Departmental Promotion Committee (for confirmation) consisting of the following: -</b> (i) Director, BPR&D - <b>Chairman</b> (ii) Dy. Director, BPR&D - <b>Member</b> (iii) Dy. Sec./Director, MHA. - <b>Member</b>	Consultation with UPSC is not necessary.

Note. - Principal rules of the Ministry were published in the Gazetted of India, vide notification No. G.S.R. .... dated 1985.

File No. ....

Under Secretary to the Government of India

To,

The Manager,  
Government of India Press,  
Mayapuri, Delhi

(To be published in Part II, Section 3, Sub-Section (i) of Gazette of India)

Government of India/Bharat Sarkar  
Ministry of Home Affairs/Grih Mantralaya

New Delhi, the 2016

**Notification**

G.S.R..... In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Inspector (Riding), CAPT Bhopal in the Bureau of Police Research & Development, Ministry of Home Affairs, namely :-

1. **Short title and commencement.**- (1) These rules may be called the Ministry of Home Affairs, Inspector (Riding), CAPT Bhopal, Bureau of Police Research & Development, Recruitment Rules, 2016.  
(2) They shall come into force on the date of their publication in the Official Gazette.
2. **Number of posts, Classification and scale of pay.** – The number of the said posts, their classification and the scale of pay attached thereto shall be as specified in Columns 2 to 4 of the Schedule hereto annexed.
3. **Method of recruitment, age limit, qualifications, etc.** – The method of recruitment, age limit, qualifications and other matters relating thereto shall be as specified in Column 5 to 13 of the aforesaid Schedule.
4. **Disqualifications.** – No person, -
  - (a) who has entered into or contracted a marriage with a person having a spouse living; or
  - (b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post:
  - (c) provided that the Central Government may if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing exempt any person from the operation of this rule.
5. **Power to relax.** – Where the Central Government is of opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing and in consultation with Union Public service Commission, relax any of the provisions of these rules with respect to any class or category of persons.
6. **Saving.**- Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, the Ex-servicemen and other special categories of persons, in accordance with the orders issued by the Central Government from time to time in this regard.

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## Schedule

Name of post.	Number of post.	Classification.	Level in the Pay Matrix	Whether Selection post or Non-selection post.
1.	2.	3.	4.	5.
Inspector (Riding)	01* (2016)  *Subject to variation dependent on workload.	General Central Service Group 'B', Non-Gazetted Non-Ministerial	Level-7 of the Pay Matrix	Not applicable

Age limit for direct recruits.	Educational & other qualification required for direct recruits.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees.	Period of probation, if any.
6.	7.	8.	9.
Not applicable.	Not applicable.	Not applicable.	Not applicable.

Contd..2

Method of recruitment, whether by direct recruitment or by promotion or by deputation/absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion/deputation/ absorption; level from which promotion/ deputation /absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
10.	11.	12.	13.
Deputation	<p><b>Deputation:</b> Officers of the Central/State Police Organisation;</p> <p>(a) (i) Holding analogous post on a regular basis in the parent cadre/ department; or (ii) With five years of regular service in the level-6 of the Pay Matrix in the rank of SI/Subedar/Platoon Commander in the parent cadre or department; and</p> <p>(b) Possessing the following educational qualification and experience: - <b>Essential:</b> (i) Bachelor's Degree from recognized University. (ii) Two years' Horse Riding experience. <b>Desirable:</b> (iii) An established rider with credentials at National/International level.</p> <p><b>Note.1:</b> The Departmental Officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationists shall not be eligible for consideration for appointment by promotion.</p>	Not applicable.	Consultation with the UPSC is necessary.

Contd..3

Method of recruitment, whether by direct recruitment or by promotion or by deputation/absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion/deputation/absorption; level from which promotion/ deputation/ absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
10.	11.	12.	13.
	<b>Note-2.</b> The maximum age limit for appointment by deputation shall be Not exceeding 56 years as on the closing date of receipt of applications.		

Under Secretary to the Government of India  
(F. No. 44/1/4-JP/2013/CAPT)

To,

The Manager,  
Government of India Press,  
Mayapuri,  
Delhi

[To be published in the Gazette of India, Part II, Section 3, Sub-Section (i)]

Government of India  
Ministry of Home Affairs

**Notification**

New Delhi, the....., 2017

G.S.R. \_\_\_\_\_ (E) In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Library & Information Assistant, Central Academy for Police Training, Bhopal under the Bureau of Police Research and Development, Ministry of Home Affairs, namely: -

1. **Short title and commencement.** - (i) These rules may be called the Ministry of Home Affairs, Bureau of Police Research and Development, Central Academy for Police Training, Bhopal, Library & Information Assistant, Recruitment Rules, 2017.  
(ii) They shall come into force on the date of their publication in the Official Gazette.
2. **Number of posts, classification and pay level in the pay matrix.** - The number of the said post, its classification and the pay level in the pay matrix attached thereto, shall be as specified in columns (2) to (4) of the Schedule annexed to these rules.
3. **Method of recruitment, age limit, qualifications, etc.** - The method of recruitment, age limit, qualifications and other matters relating thereto, shall be as specified in column (5) to (13) of the aforesaid Schedule.
4. **Disqualifications.** - No person, -
  - (a) who has entered into or contracted a marriage with a person having a spouse living; or
  - (b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post:
  - (c) provided that the Central Government may if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing exempt any person from the operation of this rule.
5. **Power to relax.** - Where the Central Government is of opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing and in consultation with Union Public service Commission, relax any of the provisions of these rules with respect to any class or category of persons.
6. **Saving.** - Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, the Ex-servicemen and other special categories of persons, in accordance with the orders issued by the Central Government from time to time in this regard.

**Schedule**

Name of post.	Number of post.	Classification.	Pay level in the pay matrix	Whether Selection post or Non-selection post.
(1)	(2)	(3)	(4)	(5)
Library & Information Assistant	01* (2017)  *Subject to variation dependent on workload.	General Central Service Group 'B', Non-Gazetted Non-Ministerial	Pay Level 6	Not applicable

Age limit for direct recruits.	Educational & other qualification required for direct recruits.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees.	Period of probation, if any.
(6)	(7)	(8)	(9)
Not applicable.	Not applicable.	Not applicable.	Not applicable.

Contd..2

Method of recruitment, whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion or deputation or absorption; level from which promotion or deputation or absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
(10)	(11)	(12)	(13)
Deputation (including short term contract)	<p><b>Deputation (including short term contract):</b>                      Officers under the Central Government or State Government or Union Territories or PSUs or Autonomous Organisation;                      (a) (i) holding analogous posts on a regular basis; or                      (ii) with six years of regular service in the post pay level 5 in the pay matrix or equivalent.</p> <p>(b) Possessing the educational qualifications and experience:  <b>Essential:</b>                      (i) Bachelor's Degree in Library Science or Library and Information Science of a recognized University or Institute;                      (ii) Two years' professional experience in a Library under Central or State Government or Autonomous or Statutory Organisation or PSU or University or Recognised Research or Educational Institution.</p> <p><b>Desirable:</b>                      Diploma in Computer Application from a recognized University or Institute.</p>	Not applicable.	Consultation with UPSC is necessary.

**Note:**

Where juniors who have completed their qualifying/eligibility service are being considered for promotion, their senior would also be considered provided they are not short of the requisite qualifying/eligibility service by more than half of such qualifying/eligibility service or 2 years, whichever is less and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying/eligibility service.

The eligibility list for promotion shall be prepared with reference to the date of completion by the officers of the prescribed qualifying service in the respective grade/post.

For the purpose of computing minimum qualifying service of promotion, the service rendered on a regular basis by an officer prior to 1<sup>st</sup> January, 2006 or the date from which the revised pay structure based on the Sixth Central Pay Commission recommendations has been extended, shall be deemed to be service rendered in the corresponding pay or pay scale extended based on the recommendations of the pay commission.

The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationists shall not be eligible for consideration for appointment by promotion.

The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization/department of the Central Government shall ordinarily not exceed three years. The Maximum age limit for appointment by deputation shall be 'Not exceeding 56 years' as on the last date of receipt of applications

For the purpose of appointment on deputation/absorption basis, the service rendered on a regular basis by an officer prior to 1.1.2006 (the date from which the revised pay structure based on the 6<sup>th</sup> CPC recommendation has been extended) shall be deemed to be service rendered in the corresponding grade pay/pay scale extended based on the recommendations of the Pay commission except where there has been merger of more than one pre-revised scale of pay into one grade with a common Grade Pay/Pay scale and where this benefit will extend only for the post(s) for which that Grade Pay/Pay scale is the normal replacement grade without any upgradation.

File No. 44/1/6-SI-2013/CAPT

Under Secretary to the Government of India

To,

The Manager  
Govt. of India Press  
Mayapuri, New Delhi

(To be published in Part II, Section 3, Sub-Section (i) of the Gazette of India)

Government of India  
Ministry of Home Affairs  
Bureau of Police Research & Development

New Delhi, the \_\_\_\_\_, 2016

**Notification**

G.S.R..... In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Swimming Coach, Central Academy of Police Training, Bhopal in the Bureau of Police Research & Development, Ministry of Home Affairs, namely:-

1. **Short title and commencement.** - (1) These rules may be called the Ministry of Home Affairs, Bureau of Police Research & Development, Swimming Coach, Central Academy of Police Training, Bhopal Recruitment Rules, 2016.
- (2) They shall come into force on the date of their publication in the Official Gazette.
2. **Number of posts, Classification and Pay Level in the Pay Matrix.** - The number of the said posts, their classification and the Pay Level in the Pay Matrix attached thereto shall be as specified in Columns 2 to 4 of the Schedule annexed to these rules.
3. **Method of recruitment, age limit, qualifications, etc.** - The method of recruitment, age limit, qualifications and other matters relating thereto shall be as specified in Column 5 to 13 of the aforesaid Schedule.
4. **Disqualifications.** - No person:
  - (a) who has entered into or contracted a marriage with a person having a spouse living; or
  - (b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post;
  - (c) provided that the Central Government may if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing exempt any person from the operation of this rule.
5. **Power to relax.** - Where the Central Government is of opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing and in consultation with Union Public service Commission, relax any of the provisions of these rules with respect to any class or category of persons.
6. **Saving.** - Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, the Ex-servicemen and other special categories of persons, in accordance with the orders issued by the Central Government from time to time in this regard.

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Schedule

Name of post.	Number of post.	Classification.	Pay Level in the Pay Matrix	Whether Selection post or Non-selection post.
1.	2.	3.	4.	5.
Swimming Coach	01* (2016)  *Subject to variation dependent on workload.	General Central Service Group 'B', Non-Gazetted Non-Ministerial	Pay Level-6 in the Pay Matrix	Not applicable

Age limit for direct recruits.	Educational & other qualification required for direct recruits.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees.	Period of probation, if any.
6.	7.	8.	9.
Not applicable.	Not applicable.	Not applicable.	Not applicable.

Contd..2

Method of recruitment, whether by direct recruitment or by promotion or by deputation/absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion/deputation/ absorption; level from which promotion/ deputation /absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
10.	11.	12.	13.
Deputation (including short term contract)	<p><b>Deputation (including short term contract):</b></p> <p>Officers under Central Government or State Government or educational institutions or autonomous or private bodies/organizations:</p> <p>(a)(i) holding analogous post on a regular basis in the parent cadre/department; or</p> <p>(ii) with six years' regular service in the grade rendered after appointment thereto on regular basis in the level-5 of the Pay Matrix in parent cadre/department; and</p> <p>(b)Possessing the following qualification and experience: -</p> <p><b>Essential:</b></p> <p>(i)Class 10+2 pass from a recognized Board;</p>	Not applicable	Not applicable

Method of recruitment, whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion or deputation or absorption; level from which promotion or deputation or absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
(10)	(11)	(12)	(13)
	<p><b>Note 1.</b> The period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department of the Central Government shall ordinarily not exceed three years.</p> <p><b>Note 2.</b> The maximum age limit for appointment by deputation shall be not exceeding fifty-six years as on the closing date of receipt of applications.'</p>		

File No. 23011/131/2016-PT

Under Secretary to the Government of India

To,  
The Manager,  
Government of India Press,  
Mayapuri,  
Delhi

Government of India  
Ministry of Home Affairs

**Notification**

New Delhi, the ....., 2017

G.S.R.....(E) In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Programmer (Computer), Central Academy for Police Training, Bhopal under the Bureau of Police Research & Development, Ministry of Home Affairs, namely: -

1. **Short title and commencement.** - (i) These rules may be called the Ministry of Home Affairs, Central Academy for Police Training Bhopal, [Programmer (Computer)], Recruitment Rules, 2017.

(ii) They shall come into force on the date of their publication in the Official Gazette.

2. **Number of posts, classification and pay level in the pay matrix.** - The number of the said post, its classification and the pay level in the pay matrix attached thereto, shall be as specified in columns (2) to (4) of the Schedule annexed to these rules.

3. **Method of recruitment, age limit, qualifications, etc.** - The method of recruitment, age limit, qualifications and other matters relating thereto, shall be as specified in column (5) to (13) of the aforesaid Schedule.

4. **Disqualifications.** - No person, -

(a) who has entered into or contracted a marriage with a person having a spouse living; or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post:

Provided that the Central Government may if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing exempt any person from the operation of this rule.

5. **Power to relax.** - Where the Central Government is of opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing and in consultation with Union Public service Commission, relax any of the provisions of these rules with respect to any class or category of persons.

6. **Saving.** - Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Other Backward Classes the Ex-servicemen and other special categories of persons, in accordance with the orders issued by the Central Government from time to time in this regard.

## Schedule

Name of post.	Number of post.	Classification.	Pay Level in the Pay Matrix	Whether Selection post or Non-selection post.
(1)	(2)	(3)	(4)	(5)
Programmer (Computer)	02* (2017)  *Subject to variation dependent on workload.	General Central Service Group 'B', Non-Gazetted Non-Ministerial	Pay Level 6	Not applicable

Age limit for direct recruits.	Educational & other qualification required for direct recruits.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees.	Period of probation, if any.
(6)	(7)	(8)	(9)
Not applicable.	Not applicable.	Not applicable.	Not applicable.

Contd..2

Method of recruitment, whether by direct recruitment or by promotion or by deputation/absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion/deputation/absorption; level from which promotion/ deputation /absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
10.	11.	12.	13.
	<p><b>Desirable:</b></p> <p>(iii) Diploma in Telecommunication Engineering from recognized university;</p> <p>(iv) one-year experience in Police Training Institute</p> <p><b>Note-1.</b> The period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Govt. shall ordinarily not exceed three years.</p> <p><b>Note-2.</b> The maximum age limit for appointment by deputation shall be Not exceeding 56 years as on the closing date of receipt of applications.</p>		

(Arun Kumar Singh)  
Under Secretary to the Government of India  
(F. No. 23011/127/2015-PT)

To,  
The Manager,  
Government of India Press,  
Mayapuri,  
Delhi

Government of India  
Ministry of Home Affairs

**Notification**

New Delhi, the , 2017

G.S.R.....(E) In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Stenographer Grade –II in Central Academy for Police Training, Bhopal under the Bureau of Police Research and Development, Ministry of Home Affairs, namely: -

1. **Short title and commencement.** - (i) These rules may be called the Ministry of Home Affairs, Bureau of Police Research and Development, Central Academy for Police Training, Bhopal, Stenographer Grade –II, Recruitment Rules, 2017.

(ii) They shall come into force on the date of their publication in the Official Gazette.

2. **Number of posts, classification and pay level in the pay matrix.** – The number of the said post, its classification and the pay level in the pay matrix attached thereto, shall be as specified in columns (2) to (4) of the Schedule annexed to these rules.

3. **Method of recruitment, age limit, qualifications, etc.** – The method of recruitment, age limit, qualifications and other matters relating thereto, shall be as specified in column (5) to (13) of the aforesaid Schedule.

4. **Disqualifications.** – No person, -

(a) who has entered into or contracted a marriage with a person having a spouse living; or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post;

Provided that the Central Government may if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing exempt any person from the operation of this rule.

5. **Power to relax.** – Where the Central Government is of opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing and in consultation with Union Public Service Commission, relax any of the provisions of these rules with respect to any class or category of persons.

6. **Saving.** - Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Other Backward Classes, the Ex-servicemen and other special categories of persons, in accordance with the orders issued by the Central Government from time to time in this regard.

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**Schedule**

<b>Name of post.</b>	<b>Number of post.</b>	<b>Classification.</b>	<b>Pay Level in the Pay Matrix</b>	<b>Whether Selection post or Non-selection post.</b>
(1)	(2)	(3)	(4)	(5)
Stenographer Grade – II	03* (2017)  *Subject to variation dependent on workload.	General Central Service Group 'B', Non-Gazetted Ministerial	Pay Level 7	Selection

<b>Age limit for direct recruits.</b>	<b>Educational &amp; other qualification required for direct recruits.</b>	<b>Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees.</b>	<b>Period of probation, if any.</b>
(6)	(7)	(8)	(9)
Not applicable.	Not applicable.	Not applicable.	Not applicable.

Contd..2



Method of recruitment, whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion or deputation or absorption; level from which promotion or deputation or absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
(10)	(11)	(12)	(13)
	<p><b>Deputation</b>                      Officers holding the post of Stenographer under the Central Government:                      (a) (i) holding analogous post on regular basis in parent cadre or department; or                      (ii) with five years' regular service in the pay level 6 in the pay matrix in the parent cadre or department; and                      (b) possessing following qualification &amp; experience:                      (i) knowledge of Shorthand (English/Hindi) and typing.                      (iii) working knowledge of computer.</p> <p><b>Note-1.</b> The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationists shall not be eligible for consideration for appointment by promotion.</p> <p><b>Note-2.</b> The period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Govt. shall ordinarily not exceed three years. The maximum age limit for appointment by deputation shall be not exceeding fifty-six years as on the closing date of receipt of applications.</p>		

F. No. 23011/130/2016-PT

Under Secretary to the Government of India

To,  
 The Manager,  
 Government of India Press,  
 Mayapuri, Delhi

(To be published in Part II, Section 3, Sub-Section (i) of the Gazette of India)

Government of India  
Ministry of Home Affairs  
Bureau of Police Research & Development

New Delhi, the \_\_\_\_\_, 2016

**Notification**

G.S.R..... In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the posts of Language Interpreter, Central Academy of Police Training, Bhopal in the Bureau of Police Research & Development, Ministry of Home Affairs, namely :-

1. **Short title and commencement.** - (1) These rules may be called the Ministry of Home Affairs, Bureau of Police Research & Development, Language Interpreter, Central Academy of Police Training, Bhopal Recruitment Rules, 2016.  
(2) They shall come into force on the date of their publication in the Official Gazette.
2. **Number of posts, Classification and Pay Level in the Pay Matrix.** - The number of the said posts, their classification and the Pay Level in the Pay Matrix attached thereto shall be as specified in Columns 2 to 4 of the Schedule annexed to these rules.
3. **Method of recruitment, age limit, qualifications, etc.** - The method of recruitment, age limit, qualifications and other matters relating thereto shall be as specified in Column 5 to 13 of the aforesaid Schedule.
4. **Disqualifications.** - No person:
  - (a) who has entered into or contracted a marriage with a person having a spouse living; or
  - (b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post;
  - (c) provided that the Central Government may if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing exempt any person from the operation of this rule.
5. **Power to relax.** - Where the Central Government is of opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing and in consultation with Union Public service Commission, relax any of the provisions of these rules with respect to any class or category of persons.
6. **Saving.** - Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, the Ex-servicemen and other special categories of persons, in accordance with the orders issued by the Central Government from time to time in this regard.

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## Schedule

Name of post.	Number of post.	Classification.	Pay Level in the Pay Matrix	Whether selection post or non-selection post.
1.	2.	3.	4.	5.
<b>Language Interpreter:</b> (i) Bengali -1 post (ii) Kannada -1 post (iii) Malayalam -1 post (iv) Tamil -1 post (v) Telugu -1 post	5* (2016)  *Subject to variation dependent on workload.	General Central Service Group 'B', Non-Gazetted, Non-Ministerial.	Pay Level-6 in the Pay Matrix	Not applicable

Age limit for direct recruits.	Educational and other qualification required for direct recruits.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotes.	Period of probation, if any.
6.	7.	8.	9.
Not applicable.	Not applicable.	Not applicable.	Not applicable.

Contd..2

Method of recruitment, whether by direct recruitment or by promotion or by deputation/absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion/ deputation/ absorption level from which promotion/deputation/ absorption to be made.	If a Departmental Promotion Committee exists what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
10.	11.	12.	13.
Deputation (including short term contract)	<p><b>Deputation (including short term contract):</b> Officers of Central Government or State Government or autonomous bodies, research, training and educational institutions/organizations: (a)(i) holding analogous post after appointment thereto on regular basis in the parent cadre/department; or (ii) with six years regular service in the level-5 of the Pay Matrix; and (b)possessing the following educational qualifications and experience:</p> <p><b>Essential</b> (i) Bachelor's degree in relevant subject (Bengali/ Kannada/Malayalam/Tamil/Telugu) from recognized university/institution;</p>	Not applicable	Consultation with UPSC is not necessary.

<b>Method of recruitment, whether by direct recruitment or by promotion or by deputation/absorption and percentage of the vacancies be filled by various methods.</b>	<b>In case of recruitment by promotion/deputation/absorption; level from which promotion/ deputation/ absorption to be made.</b>	<b>If a Departmental Promotion Committee exists, what is its composition.</b>	<b>Circumstances in which Union Public Service Commission to be consulted in making recruitment.</b>
<b>10.</b>	<b>11.</b>	<b>12.</b>	<b>13.</b>
	<p><b>Note-1.</b> The period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Govt. shall ordinarily not exceed three years.</p> <p><b>Note-2.</b> The maximum age limit for appointment by deputation shall be 'Not exceeding 56 years as on the closing date of receipt of applications.</p>		

**(Arun Kumar Singh)**  
Under Secretary to the Government of India  
(F. No. 23011/59/2013-PT)

To,  
The Manager,  
Government of India Press,  
Mayapuri, Delhi

(S L No. 21 of Bhopal)

(To be published in Part II, Section 3, Sub-Section (i) of the Gazette of India)

Government of India  
Ministry of Home Affairs  
Bureau of Police Research & Development

New Delhi, the \_\_\_\_\_, 2016

**Notification**

G.S.R..... In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the posts of Junior Engineer (Civil), Central Academy of Police Training, Bhopal in the Bureau of Police Research & Development, Ministry of Home Affairs, namely :-

1. **Short title and commencement.** - (1) These rules may be called the Ministry of Home Affairs, Bureau of Police Research & Development, Junior Engineer (Civil), Central Academy of Police Training, Bhopal Recruitment Rules, 2016.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. **Number of posts, Classification and Pay Level in the Pay Matrix.** - The number of the said posts, their classification and the Pay Level in the Pay Matrix attached thereto shall be as specified in Columns 2 to 4 of the Schedule annexed to these rules.

3. **Method of recruitment, age limit, qualifications, etc.** - The method of recruitment, age limit, qualifications and other matters relating thereto shall be as specified in Column 5 to 13 of the aforesaid Schedule.

4. **Disqualifications.** - No person:

(a) who has entered into or contracted a marriage with a person having a spouse living; or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post;

(c) provided that the Central Government may if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing exempt any person from the operation of this rule.

5. **Power to relax.** - Where the Central Government is of opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing and in consultation with Union Public service Commission, relax any of the provisions of these rules with respect to any class or category of persons.

6. **Saving.** - Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, the Ex-servicemen and other special categories of persons, in accordance with the orders issued by the Central Government from time to time in this regard.

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**Schedule**

<b>Name of post.</b>	<b>Number of post.</b>	<b>Classification.</b>	<b>Pay Level in the Pay Matrix</b>	<b>Whether Selection post or Non-selection post.</b>
<b>1.</b>	<b>2.</b>	<b>3.</b>	<b>4.</b>	<b>5.</b>
<b>Junior Engineer (Civil)</b>	01* (2016)  *Subject to variation dependent on workload.	General Central Service Group 'B', Non-Gazetted Non-Ministerial	Pay Level -7 in the Pay Matrix	Not applicable

<b>Age limit for direct recruits.</b>	<b>Educational &amp; other qualification required for direct recruits.</b>	<b>Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees.</b>	<b>Period of probation, if any.</b>
<b>6.</b>	<b>7.</b>	<b>8.</b>	<b>9.</b>
Not applicable.	Not applicable.	Not applicable.	Not applicable.

Contd..2

Method of recruitment, whether by direct recruitment or by promotion or by deputation/absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion/deputation/absorption; level from which promotion/deputation/ absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
10.	11.	12.	13.
Deputation	<p><b>Deputation</b></p> <p>Officers of Central Government or State Government :</p> <p>(a)(i) holding analogous post after appointment thereto on regular basis in parent cadre or department; or</p> <p>(ii) with five years' regular service in the post of Junior Engineer (Civil) in the level-6 of the Pay Matrix in parent cadre or department; and</p> <p>(b) possessing following qualification and experience:</p> <p>(i) Degree/Diploma in Civil Engineering from a recognized university/institution;</p> <p>(ii) two years' experience in Civil Engineering works;</p>	Not applicable	Consultation with the UPSC is necessary.

Method of recruitment, whether by direct recruitment or by promotion or by deputation/absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion/deputation/absorption; level from which promotion/deputation/absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
10.	11.	12.	13.
	<p><b>Note-1.</b> The period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Govt. shall ordinarily not exceed three years. The maximum age limit for appointment by deputation shall be 'Not exceeding 56 years as on the closing date of receipt of applications.</p> <p><b>Note-2.</b> For the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to 1<sup>st</sup> Jan., 2006 (the date from which the revised pay structure based on the Sixth Central Pay Commission recommendation has been extended) shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the Pay Commission except where there has been merger of more than one pre-revised scale of pay into one grade with a common grade pay or pay scale and where this benefit will extend only for the post(s) for which that grade pay or pay scale is the normal replacement grade without any upgradation.</p>		

(S L No. 22 of Bhopal)

(To be published in Part II, Section 3, Sub-Section (i) of Gazette of India)

Government of India/Bharat Sarkar  
Ministry of Home Affairs/Grih Mantralaya

New Delhi, the , 2016

**Notification**

G.S.R..... In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Sub Inspector, CAPT in the Bureau of Police Research & Development, Ministry of Home Affairs, namely :-

1. **Short title and commencement.**- (1) These rules may be called the Ministry of Home Affairs, Bureau of Police Research & Development, Sub Inspector, CAPT Bhopal Recruitment Rules, 2016.
- (2) They shall come into force on the date of their publication in the Official Gazette.
2. **Number of posts, Classification and Pay Level in the Pay Matrix.** – The number of the said posts, their classification and the Pay Level in the Pay Matrix attached thereto shall be as specified in Columns 2 to 4 of the Schedule hereto annexed.
3. **Method of recruitment, age limit, qualifications, etc.** – The method of recruitment, age limit, qualifications and other matters relating thereto shall be as specified in Column 5 to 13 of the aforesaid Schedule.
4. **Disqualifications.** – No person, -
  - (a) who has entered into or contracted a marriage with a person having a spouse living; or
  - (b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post: Provided that the Central Government may if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing exempt any person from the operation of this rule.
5. **Power to relax.** – Where the Central Government is of opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing and in consultation with Union Public service Commission, relax any of the provisions of these rules with respect to any class or category of persons.
6. **Saving.**- Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, the Ex-servicemen and other special categories of persons, in accordance with the orders issued by the Central Government from time to time in this regard.

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**Schedule**

<b>Name of post.</b>	<b>Number of post.</b>	<b>Classification.</b>	<b>Pay Level in the Pay Matrix</b>	<b>Whether Selection post or Non-selection post.</b>
<b>1.</b>	<b>2.</b>	<b>3.</b>	<b>4.</b>	<b>5.</b>
Sub-Inspector	02* (2016)  *Subject to variation dependent on workload.	General Central Service Group 'B', Non-Gazetted Non-Ministerial	Pay Level-6 in the Pay Matrix	Not applicable

<b>Age limit for direct recruits.</b>	<b>Educational &amp; other qualification required for direct recruits.</b>	<b>Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees.</b>	<b>Period of probation, if any.</b>
<b>6.</b>	<b>7.</b>	<b>8.</b>	<b>9.</b>
Not applicable.	Not applicable.	Not applicable.	Not applicable.

Contd..2

Method of recruitment, whether by direct recruitment or by promotion or by deputation/absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion/deputation/absorption; level from which promotion/ deputation /absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
10.	11.	12.	13.
by deputation	<p><b>Deputation</b>                      Officers of the Central/State Police Organization:                      (a) (i) holding analogous post on regular basis in parent cadre/department; or                      (ii) with six years regular service in level-5 of the Pay Matrix in the parent cadre/department; and                      (b) possessing following qualification and experience:  <b>Essential</b>                      (i) Bachelor's degree from a recognized university;                      (ii) one year experience of handling matters related to training of Police personnel or running of stores or mess of handling or arms and ammunition;                      (iii) working knowledge of computer.</p>	Not applicable	Not applicable

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Method of recruitment, whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion or deputation or absorption; grades from which promotion or deputation or absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
(10)	(11)	(12)	(13)
	<p>Note 1. The departmental officer in the feeder category who are in the direct line of promotion will not be eligible for consideration for appointment on deputation or absorption. Similarly, the deputationists shall not be eligible for consideration for appointment by promotion.</p> <p>Note 2. Period of deputation, including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Govt. shall ordinarily not exceed three years.</p> <p>Note 3. The maximum age limit for appointment on deputation shall be not exceeding fifty-six year, as on the closing date of receipt of applications.</p>		

Note: Principal rules were published vide G.S.R. No. 750 dated 21/07/1973 and G.S.R. No. 503 dated 24/07/1990.

F. No. 2/8/2009-Admn.

Under Secretary to the Government of India

To,  
The Manager,  
Government of India Press,  
Mayapuri,  
Delhi

[To be published in the Gazette of India, Part II, Section 3, Sub-Section (i)]

Government of India/Bharat Sarkar  
Ministry of Home Affairs/Grih Mantralaya

**Notification**

New Delhi, the , 2016

G.S.R.....(E) In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Sanitary Inspector, Central Academy for Police Training, Bhopal in the Bureau of Police Research and Development, Ministry of Home Affairs, namely :-

1. **Short title and commencement.** - (i) These rules may be called the Ministry of Home Affairs, Bureau of Police Research & Development, Central Academy for Police Training, Bhopal, Sanitary Inspector, Recruitment Rules, 2016.  
(ii) They shall come into force on the date of their publication in the Official Gazette.
2. **Number of posts, classification and level in the pay matrix.** - The number of post, its classification and the level of pay matrix attached thereto, shall be as specified in columns (2) to (4) of the Schedule hereto annexed to these rules.
3. **Method of recruitment, age limit, qualifications, etc.** - The method of recruitment to the said post, age limit, qualifications and other matters relating thereto, shall be as specified in column (5) to (13) of the aforesaid Schedule.
4. **Disqualifications.** - No person:
  - (a) who has entered into or contracted a marriage with a person having a spouse living; or
  - (b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post;provided that the Central Government may if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing exempt any person from the operation of this rule.
5. **Power to relax.** - Where the Central Government is of opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing, relax any of the provisions of these rules with respect to any class or category of persons.
6. **Saving.** - Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, the Ex-servicemen and other special categories of persons, in accordance with the orders issued by the Central Government from time to time in this regard.

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Schedule

Name of post.	Number of post.	Classification.	Level in the pay matrix	Whether selection post or non-selection post.
(1)	(2)	(3)	(4)	(5)
Sanitary Inspector	01 (2016) *Subject to variation dependent on workload.	Non-Ministerial Non-Gazetted, Group - B Non Ministerial	Level 6	Not Applicable

Age limit for direct recruits.	Educational and other qualification required for direct recruits.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotes.	Period of probation, if any.
(6)	(7)	(8)	(9)
Not applicable	<b>Essential:</b> NA <b>Desirable:</b> NA <b>Experience:</b> NA	Not applicable	Not Applicable

Method of recruitment, whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion or deputation or absorption grades from which promotion or deputation or absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
(10)	(11)	(12)	(13)
Method – Deputation Percentage - 100	<p>Officers of the Central Government:</p> <p>(a) (i) holding analogous post on regular basis in the parent cadre or department; or (ii) with six years' regular service in a post in level 5 in the pay matrix in the parent cadre or Department; and</p> <p>(b) possessing the following educational qualification and experience: - <b>Essential:</b> (i) Bachelors' Degree from a recognized University; (ii) Diploma in Sanitary Inspector Course from a recognized institute. <b>Desirable:</b> Minimum two years' experience as Sanitary Inspector (in case of holding an analogous post) in the field of sanitation.</p> <p><b>Note-1.</b> The period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Govt. shall ordinarily not exceed three years.</p> <p><b>Note-2.</b> The maximum age limit for appointment by deputation shall be Not exceeding 56 years as on the last date of receipt of applications.</p>	Not applicable	Consultation with UPSC not necessary.

Method of recruitment, whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion or deputation or absorption; level from which promotion or deputation or absorption to be made.	If Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
(10)	(11)	(12)	(13)
	<b>Note.</b> The period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Govt. shall ordinarily not exceed three years. The maximum age limit for appointment by deputation shall be not exceeding 56 years as on the closing date of receipt of applications.		

File No. 23011/135/2016-PT

Under Secretary to the Government of India

To,  
The Manager,  
Government of India Press,  
Mayapuri,  
Delhi

(S L No. 24 of Bhopal)

(TO BE PUBLISHED IN PART II, SECTION 3, SUB-SECTION (i) OF THE GAZETTE OF INDIA)

**Ministry of Home Affairs  
Bureau of Police Research and Development**

New Delhi, the , 2014

**Notification**

G.S.R- - - - In exercise of the powers conferred by the proviso to article 309 of the constitution the President hereby makes the following rules regulating the method of recruitment to the post of Staff Nurse in the Bureau of Police Research and Development, Ministry of Home Affairs, namely :-

**1. Short title and commencement.**- (1) These rules may be called the Ministry of Home Affairs, the Bureau of Police Research and Development Staff Nurse Recruitment Rules, 2013.

(2) They shall come into force on the date of their publication in the Official Gazette.

**2. Number of post, classification and scale of pay.**- The number of post, its classification and the scale of pay attached thereto shall be as specified in columns 2 to 4 of the Schedule annexed to these rules.

**3. Method of recruitment, age limit, qualifications, etc.**- The method of recruitment to the said post, age limit, qualifications and other matters relating thereto shall be as specified in columns 5 to 13 of the said Schedule.

**4. Disqualifications.**- No person, -

- (a) who has entered into or contracted a marriage with a person having a spouse living, or
- (b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post.
- (c) provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

**5. Power to relax.**- Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order and for reasons to be recorded in writing, relax any of the provisions of these rules with respect to any class or category of persons.

**6. Saving.**- Nothing in these rules shall affect reservation, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes and ex-servicemen in accordance with the orders issued by the Central Government from time to time in this regard.

Schedule.

Name of post.	Number of post.	Classification.	Pay band and grade pay or scale of pay.	Whether selection post or non-selection post.
1.	2.	3.	4.	5.
Staff Nurse.	01 * (2014) *Subject to variation dependent on workload.	General Central Service, Group 'B', Non-Gazetted, Non-Ministerial.	Pay band -2 Rs. 9300-34800 with grade pay Rs. 4200.	Not applicable.

Age limit for direct recruits.	Educational and other qualifications required for direct recruits.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees.	Period of probation, if any.
6.	7.	8.	9.
Not applicable.	Not applicable.	Not applicable.	Not applicable.

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Method of recruitment, whether by direct recruitment or by promotion or by deputation/absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion/deputation/absorption level from which promotion/deputation/absorption to be made.	If a Departmental Promotion Committee exists what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
10.	11.	12.	13.
	<p>(ii)two years teaching experience in respective regional language in recognized institution.</p> <p><b>Desirable</b></p> <p>(iii)Degree in Bachelor's of Education from recognized university;</p> <p>(iv)Proficiency in one more regional language other than Hindi.</p> <p><b>Note-1:</b> The period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Govt. shall ordinarily not exceed three years.</p> <p><b>Note-2.</b> The maximum age limit for appointment by deputation shall be 'not exceeding 56 years as on the closing date of receipt of the applications.</p>		

(Arun Kumar Singh)  
Under Secretary to the Government of India  
(F. No. 23011/128/2015-PT)

To,  
The Manager,  
Government of India Press,  
Mayapuri, Delhi

(To be published in Part II, Section 3, Sub-Section (i) of the Gazette of India)

Government of India  
Ministry of Home Affairs  
Bureau of Police Research & Development

New Delhi, the \_\_\_\_\_, 2016

**Notification**

G.S.R..... In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Junior Projectionist, Central Academy of Police Training, Bhopal in the Bureau of Police Research & Development, Ministry of Home Affairs, namely:-

1. **Short title and commencement.** - (1) These rules may be called the Ministry of Home Affairs, Bureau of Police Research & Development, Junior Projectionist, Central Academy of Police Training, Bhopal Recruitment Rules, 2016.  
(2) They shall come into force on the date of their publication in the Official Gazette.
2. **Number of posts, Classification and Level in the Pay Matrix.** – The number of the said posts, their classification and the level in the Pay Matrix attached thereto shall be as specified in Columns 2 to 4 of the Schedule annexed to these rules.
3. **Method of recruitment, age limit, qualifications, etc.** – The method of recruitment, age limit, qualifications and other matters relating thereto shall be as specified in Column 5 to 13 of the aforesaid Schedule.
4. **Disqualifications.** - No person:
  - (a) who has entered into or contracted a marriage with a person having a spouse living; or
  - (b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post;
  - (c) provided that the Central Government may if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing exempt any person from the operation of this rule.
5. **Power to relax.** – Where the Central Government is of opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing and in consultation with Union Public service Commission, relax any of the provisions of these rules with respect to any class or category of persons.
6. **Saving.** - Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, the Ex-servicemen and other special categories of persons, in accordance with the orders issued by the Central Government from time to time in this regard.

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## Schedule

Name of post.	Number of post.	Classification.	Level in the Pay Matrix	Whether Selection post or Non-selection post.
1.	2.	3.	4.	5.
<b>Junior Projectionist</b>	01* (2016)  *Subject to variation dependent on workload.	General Central Service Group 'B', Non-Gazetted Non-Ministerial	Level-6 of the pay Matrix	Not applicable

Age limit for direct recruits.	Educational & other qualification required for direct recruits.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees.	Period of probation, if any.
6.	7.	8.	9.
Not applicable.	Not applicable.	Not applicable.	Not applicable.

Contd..2

Method of recruitment, whether by direct recruitment or by promotion or by deputation/absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion/deputation/absorption; level from which promotion/deputation/ absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
10.	11.	12.	13.
Deputation	<p><b>Deputation</b></p> <p>Officers of the Central Government or State Government:</p> <p>(a)(i) holding analogous post after appointment thereto on regular basis in parent cadre or department; or</p> <p>(ii)with six years' service in the post after appointment thereto on regular basis in level-5 of the Pay Matrix in parent cadre or department; and</p> <p>(b) possessing the following qualification and experience :-</p> <p>(i) Class 10+2 pass from a recognized Board;</p> <p>(ii) Diploma in Cinematography/Electronics from a recognized institute;</p>	Not applicable	Consultation with UPSC is necessary.

Contd..3

Method of recruitment, whether by direct recruitment or by promotion or by deputation/absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion/deputation/absorption; level from which promotion/ deputation/ absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
10.	11.	12.	13.
	<p>(iii) two years experience as a Projectionist.</p> <p>(iv) License Holder under the Cinematographic Act;</p> <p>(v) possessing excellent knowledge of maintenance and operation of all types of projectors and allied equipment.</p> <p><b>Note-1.</b> The period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Govt. shall ordinarily not exceed three years.</p>		

Method of recruitment whether by direct recruitment or by promotion or by deputation/absorption and percentage of posts to be filled by various methods.	In case of recruitment by promotion/deputation/absorption, grades from which promotion/deputation/absorption to be made.	If a Departmental Promotion Committee exists, what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making recruitment.
10.	11.	12.	13.
Deputation.	<p><b>Deputation:</b></p> <p>Officers of the Central Government :-</p> <p>(a) (i) holding analogous post on regular basis in the parent cadre/Department; or</p> <p>(ii) six years' service rendered after appointment thereto on regular basis in Pay Band-1 Rs. 5200-20200 with grade pay of Rs. 2800 in the parent cadre/Department; and</p> <p>(b) possessing the following educational qualification :-</p> <p><b>Essential :</b></p> <p>(i) 10+2 pass certificate from a recognized Board.</p> <p>(ii) Certificate in General Nursing 'A' grade from recognized Board/Institution.</p> <p>(iii) Minimum 'three years' experience in Government Hospital</p> <p><b>Desirable :</b></p> <p>(i) Degree in B. Sc. (Nursing) from recognized institute.</p>	Not applicable.	Not applicable.

(F.No. 44/1/18-SN/2013-CAPT)

( Harish Chandra Rai )  
Under Secretary to the Government of India.

To,  
The Manager,  
Government of India Press,  
Mayapuri, Delhi.

	<p><b>Essential:</b></p> <p>(i) Matriculation or equivalent pass from a recognised Board.</p> <p>(ii) attended a course in weapons and tactics or field craft.</p> <p>(iii) two years' experience in operational or field duties.</p> <p><b>Desirable:</b></p> <p>(i) attended a training course in Drill or Un-Armed Combat.</p> <p>(ii) two years' experience of working in Demo Platoon in a Police Training Institute.</p> <p>(iii) excelled in any games or sports.</p> <p>(iv) medical category Shape-1.</p> <p>(v) age preferably not more than forty-five years (as younger personnel are required for field exercises.)</p> <p><b>Note 1:</b> Period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department of the Central Government shall ordinarily not exceed three years.</p> <p><b>Note 2:</b> The maximum age-limit for appointment by deputation shall be not exceeding fifty-six years as on the closing date of receipt of applications.</p>
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[F. No. 23011/215/2016-PT]

AJAY KUMAR SINGH, Under Secy.

नई दिल्ली, 21 दिसम्बर, 2017

सा.का.नि. 458.—राष्ट्रपति, अधिधान के अनुच्छेद 309 के परन्तुक द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, पुलिस अनुसंधान और विकास ब्यूरो, गृह मंत्रालय के अधीन केंद्रीय पुलिस प्रशिक्षण अकादमी, भोपाल में पशु-चिकित्सा कम्पाउंडर के पद पर भर्ती की पद्धति का विनियमन करने के लिए निम्नलिखित नियम बनाते हैं, अर्थात् :-

1. संक्षिप्त नाम और प्रारंभ.—(1) इन नियमों का संक्षिप्त नाम केंद्रीय पुलिस प्रशिक्षण अकादमी, भोपाल, (पशु-चिकित्सा कम्पाउंडर) भर्ती नियम, 2017 है।  
(2) ये, राजपत्र में प्रकाशन की तारीख से को प्रवृत्त होंगे।
2. पद संख्या, वर्गीकरण और वेतन मैट्रिक्स में स्तर.—पद की संख्या, उसका वर्गीकरण और वेतन मैट्रिक्स में स्तर वे होंगे, जो इन नियमों से उपाबद्ध अनुसूची के स्तंभ (2) से (4) में विनिर्दिष्ट हैं।
3. भर्ती की पद्धति, आयु-सीमा, अर्हताएं आदि.—भर्ती की पद्धति, आयु-सीमा, अर्हताएं और उससे संबंधित अन्य बातें वे होंगी, जो उक्त अनुसूची के स्तंभ (5) से (13) में विनिर्दिष्ट हैं।

## 4. निरर्हता.—वह व्यक्ति, —

- (क) जिसने ऐसे व्यक्ति, जिसका पति या जिसकी पत्नी जीवित हैं, से विवाह किया है; या विवाह की संविदा की है, या  
(ख) जिसने अपने पति या अपनी पत्नी के जीवित रहते हुए किसी व्यक्ति से विवाह किया है; या विवाह की संविदा की है,

उक्त पद पर नियुक्ति का पात्र नहीं होगा :

परन्तु यदि केन्द्रीय सरकार का यह समाधान हो जाता है कि ऐसा विवाह ऐसे व्यक्ति और विवाह के अन्य पक्षकार को लागू स्वीय विधि के अधीन अनुज्ञेय है और ऐसा करने के लिए अन्य आधार हैं तो वह किसी व्यक्ति को इस नियम के प्रवर्तन से छूट दे सकेगी ।

5. शिथिल करने की शक्ति.—जहां केन्द्रीय सरकार की राय है कि ऐसा करना आवश्यक या समीचीन है, वहाँ वह उसके लिए जो कारण हैं, उन्हें लेखबद्ध कर इन नियमों के किसी उपबंध को किसी वर्ग या प्रवर्ग के व्यक्तियों की बाबत, आदेश द्वारा शिथिल कर सकेगी।

6. व्यावृत्ति.—इन नियमों की कोई बात, ऐसे आरक्षणों, आयु-सीमा में छूट और अन्य रियायतों पर प्रभाव नहीं डालेगी, जिनका केन्द्रीय सरकार द्वारा इस संबंध में समय-समय पर जारी किए गए आदेशों के अनुसार अनुसूचित जातियों, अनुसूचित जनजातियों, अन्य पिछड़े वर्गों, भूतपूर्व सैनिकों, और अन्य विशेष प्रवर्ग के व्यक्तियों के लिए उपबंध करना अपेक्षित है।

## अनुसूची

पद का नाम	पद संख्या	वर्गीकरण	वेतन मैट्रिक्स में स्तर	चयन या अचयन पद	सीधे भर्ती किए जाने वाले व्यक्तियों के लिए आयु-सीमा।
(1)	(2)	(3)	(4)	(5)	(6)
पशु-चिकित्सा कम्पाउंडर	01* (2017) * (कार्यभार के आधार पर परिवर्तन किया जा सकता है।)	साधारण केन्द्रीय सेवा, समूह 'ग' अराजपत्रित, अननुसूचित	स्तर 5 (29200- 92300/- रु.)	लागू नहीं होता	लागू नहीं होता

सीधे भर्ती किए जाने वाले व्यक्तियों के लिए अपेक्षित शैक्षिक और अन्य अर्हताएं।	सीधे भर्ती किए जाने वाले व्यक्तियों के लिए विहित आयु और शैक्षिक अर्हताएं प्रोन्नत व्यक्तियों की दशा में लागू होंगी या नहीं।	परिष्कार की अवधि, यदि कोई हो।	भर्ती की पद्धति : भर्ती सीधे होगी या प्रोन्नति द्वारा या प्रतिनियुक्ति या आमेलन द्वारा तथा विभिन्न पद्धतियों द्वारा भरी जाने वाली रिक्तियों की प्रतिशतता।
(7)	(8)	(9)	(10)
लागू नहीं होता	लागू नहीं होता	लागू नहीं होता	प्रतिनियुक्ति द्वारा।

प्रोन्नति या प्रतिनियुक्ति या आमेलन द्वारा भर्ती की दशा में दे श्रेणियां जिनसे प्रोन्नति या प्रतिनियुक्ति या आमेलन किया जाएगा।

(11)

## प्रतिनियुक्ति:

केंद्रीय या राज्य सरकार के अधीन ऐसे अधिकारी:-

(क) (i) जो मूल कांडर या विभाग में नियमित आधार पर सदृश पद धारण किये हों; और

(ख) निम्नलिखित शैक्षिक अर्हताएं और अनुभव रखते हों:-

(i) किसी मान्यता प्राप्त बोर्ड से मैट्रिक पास या समतुल्य और कित्ती मान्यता प्राप्त संस्थान से पशुओं के इलाज में पशुचिकित्सक के पाठ्यक्रम का प्रमाण पत्र; तथा

(ii) पशु-चिकित्सा कम्पाउंडर के रूप में दो वर्ष का अनुभव।

टिप्पणी 1: प्रतिनियुक्ति की अवधि, जिसके अंतर्गत केंद्रीय सरकार के उसी या किसी अन्य संगठन या विभाग में इस नियुक्ति से ठीक पहले धारित किसी अन्य कांडर बाध्य पद पर प्रतिनियुक्ति की अवधि है साधारणतया तीन वर्ष से अधिक नहीं होगी।

टिप्पणी 2: प्रतिनियुक्ति द्वारा नियुक्ति के लिए अधिकतम आयु-सीमा आवेदन प्राप्त करने की अंतिम तारीख को 56 वर्ष से अधिक नहीं होगी।

यदि विभागीय प्रोन्नति समिति है तो उसकी संरचना।	भर्ती करने में किन परिस्थितियों में राज्य लोक सेवा आयोग से परामर्श किया जाएगा।
(12)	(13)
लागू नहीं होता	लागू नहीं होता

[फा. सं. 23011/204/2016-पीटी]

अजय कुमार सिंह, अवर सचिव

New Delhi, the 21<sup>st</sup> December, 2017

**G.S.R. 458.**—In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Veterinary Compounder in the Central Academy for Police Training, Bhopal under the Bureau of Police Research and Development, Ministry of Home Affairs, namely :-

1. **Short title and commencement .—**(1) These rules may be called the Central Academy for Police Training, Bhopal (Veterinary Compounder) Recruitment Rules, 2017.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. **Number of post, classification and level in the pay matrix.**—The number of the post, its classification and level in the pay matrix attached thereto shall be as specified in columns (2) to (4) of the Schedule annexed to these rules.

3. **Method of recruitment, age-limit, qualifications, etc.**—The method of recruitment, age-limit, qualifications and other matters relating thereto shall be as specified in column (5) to (13) of the Schedule.

4. **Disqualifications.**—No person, -

(a) who has entered into or contracted a marriage with a person having a spouse living, or

(b) who, having a spouse living, has entered into or contracted a marriage with any person,

shall be eligible for appointment to the said post:

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. **Power to relax.**—Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order and for reasons to be recorded in writing, relax any of the provisions of these rules, with respect to any class or category of persons.

6. **Saving.**—Nothing in these rules shall affect reservations, relaxation of age-limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, the Other Backward Classes, the Ex-servicemen and other special categories of persons, in accordance with the orders issued by the Central Government from time to time in this regard.

#### SCHEDULE

Name of post	Number of post	Classification	Level in the pay matrix	Whether selection post or non-selection post.
(1)	(2)	(3)	(4)	(5)
Veterinary Compounder	01* (2017)  *Subject to variation dependent on workload.	General Central Service. Group 'C', Non-Gazetted, Non-Ministerial.	Level - 5 (Rs. 29200-92300/-).	Not applicable

Age-limit for direct recruits.	Educational and other qualifications required for direct recruits.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees.	Period of probation, if any
(6)	(7)	(8)	(9)
Not applicable	Not applicable	Not applicable	Not applicable

Method of recruitment, whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies to be filled by various methods.	In case of recruitment by promotion or deputation or absorption, level from which promotion or deputation or absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission is to be consulted in making recruitment.
(10)	(11)	(12)	(13)
Deputation	<p><b>Deputation:</b></p> <p>Officers under the Central or the State Government, -</p> <p>(a) holding analogous post on regular basis in the parent cadre or Department; and</p> <p>(b) possessing the following educational qualifications and experience:-</p> <p>(i) Matriculation or equivalent from a recognised Board and a veterinary course certificate in equine treatment from a recognised institute; and</p> <p>(ii) two years' work experience as veterinary compounder.</p> <p><b>Note 1 :</b> Period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department of the Central Government, shall ordinarily not exceed three years.</p> <p><b>Note 2:</b> The maximum age-limit for appointment by deputation shall be not exceeding fifty-six years as on the closing date of receipt of applications.</p>	Not applicable	Not applicable

[F. No. 23011/204/2016-PT]

AJAY KUMAR SINGH, Under Secy.

नई दिल्ली, 21 दिसम्बर, 2017

सा.का.नि. 459.-राष्ट्रपति, संविधान के अनुच्छेद 309 के परन्तुक द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए और पुलिस अनुसंधान और विकास ब्यूरो, गृह मंत्रालय के अधीन केंद्रीय पुलिस प्रशिक्षण अकादमी, भोपाल में भिश्ती (बाह्य प्रशिक्षण गतिविधियाँ) के पद पर भर्ती की पद्धति का विनियमन करने के लिए निम्नलिखित नियम बनाते हैं, अर्थात् :-

1. संक्षिप्त नाम और प्रारंभ.—(1) इन नियमों का संक्षिप्त नाम केंद्रीय पुलिस प्रशिक्षण अकादमी, भोपाल में भिश्ती (बाह्य प्रशिक्षण गतिविधियाँ) भर्ती नियम, 2017 है।

(2) ये, राजपत्र में प्रकाशन की तारीख को प्रवृत्त होंगे।

2. पद-संख्या, वर्गीकरण और वेतन मैट्रिक्स में स्तर.—पद की संख्या, उसका वर्गीकरण और वेतन मैट्रिक्स में स्तर वे होंगे, जो इन नियमों से उपाब्ध अनुसूची के स्तंभ (2) से (4) में विनिर्दिष्ट हैं।

Government of India  
Ministry of Home Affairs

**Notification**

New Delhi, the.....2017

G.S.R.....(E) In exercise of the powers conferred by the proviso to article 309 of the Constitution, and in supersession of the Bureau of Police Research and Development, Junior Translator, Recruitment Rules, 1985, except as respects things done or omitted to be done before such supersession, the President hereby makes the following rules regulating the method of recruitment to the posts of Junior Translator in the Bureau of Police Research & Development, Ministry of Home Affairs, namely: -

1. **Short title and commencement.** - (i) These rules may be called the Ministry of Home Affairs, Bureau of Police Research and Development, Junior Translator, Recruitment Rules, 2017.

(ii) They shall come into force on the date of their publication in the Official Gazette.

2. **Number of posts, classification and pay level in the pay matrix.** - The number of the said post, its classification and the pay level in the pay matrix attached thereto, shall be as specified in columns (2) to (4) of the Schedule annexed to these rules.

3. **Method of recruitment, age limit, qualifications, etc.** - The method of recruitment, age limit, qualifications and other matters relating thereto, shall be as specified in column (5) to (13) of the aforesaid Schedule.

4. **Disqualifications.** - No person, -

(a) who has entered into or contracted a marriage with a person having a spouse living; or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post:

Provided that the Central Government may if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing exempt any person from the operation of this rule.

5. **Power to relax.** - Where the Central Government is of opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing, relax any of the provisions of these rules with respect to any class or category of persons.

6. **Saving.** - Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Other Backward Classes, the Ex-servicemen and other special categories of persons, in accordance with the orders issued by the Central Government from time to time in this regard.

## Schedule

Name of post.	Number of post.	Classification.	Pay level in the Pay Matrix	Whether selection post or non-selection post.
(1)	(2)	(3)	(4)	(5)
<b>Junior Translator</b>	02* (2017)  *Subject to variation dependent on workload.	General Central Service Group 'C', Non-Gazetted, Non-Ministerial	Pay Level 6	Not applicable

Age limit for direct recruits.	Educational and other qualification required for direct recruits.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotes.	Period of probation, if any.
(6)	(7)	(8)	(9)
30 years. (Relaxable for Government servants upto 5 years in accordance with the instructions or orders issued by the Central Government). <b>Note.</b> The crucial date for determining the age limit shall be the closing date for receipt of applications from candidates in India (and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Ladakh Division of Jammu & Kashmir State, Lahaul and Spiti District and Pangi Sub-Division of Chamba District of Himachal Pradesh, Andaman Nicobar Islands or Lakshadweep)	Master's <u>degree</u> of a recognized university in <u>Hindi with English</u> as a compulsory or <u>elective subject</u> or as the medium of <u>examination</u> at the degree level. OR Master's degree of a recognized university in <u>English with Hindi</u> as a compulsory or <u>elective subject</u> or as the medium of <u>examination</u> at the degree level. OR	Not applicable.	Two years for direct recruits.

Contd..2

	<p>Master's degree of a recognized university in any subject other than Hindi or English, with Hindi medium and English as a compulsory or elective subject or as the medium of an examination at the degree level; OR Master's degree of a recognized university in any subject other than Hindi or English, with Hindi and English as compulsory or elective subject or either of the two as a medium of examination and the other as a compulsory or elective subject at degree level; AND Recognized Diploma or certificate course in translation from Hindi to English &amp; vice versa or two years' experience of translation work from Hindi to English and vice versa in Central or State Government office, including Government of India undertaking.</p> <p><b>Note 1:</b> Qualifications are relaxable at the discretion of the Staff Selection Commission/Competent Authority for reasons to be recorded in writing, in case of candidates otherwise well qualified.</p> <p><b>Note 2:</b> Qualification regarding experience is relaxable at the discretion of the Staff Selection Commission/Competent Authority in the case of candidates belonging to the Scheduled Castes or Scheduled Tribes if, at any stage of selection the Staff Selection Commission/Competent number of candidates from these communities possessing the requisite experience are not likely to be available to fill up the posts reserved for them.</p>		
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Method of recruitment, whether by direct recruitment or by promotion or by deputation/absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion/deputation/absorption; level from which promotion/deputation/absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
10.	11.	12.	13.
	<p><b>Note-2.</b> The period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Govt. shall ordinarily not exceed three years. The maximum age limit for appointment by deputation shall be 'Not exceeding 56 years as on the closing date of receipt of applications.'</p> <p><b>Note-3.</b> For the purpose of computing minimum qualifying service for promotion, the service rendered on a regular basis by an officer prior to 1<sup>st</sup> Jan, 2006 or the date from which the revised pay structure based on the sixth central pay commission recommendations has been extended, shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the commission, except where there has been merger of more than one pre-revised scale of pay into one grade with a common Grade Pay or Pay Scale and where this benefit will extend only for the post for which that grade pay or pay scale is the normal replacement grade without any upgradation.</p>		

Under Secretary to the Government of India  
(F. No. 44/1/30/(R)/2013/CAPT)

To,  
The Manager,  
Government of India Press,  
Mayapuri,  
Delhi

1. Name of the post : Syce
2. Scale of Pay : PB-1 Rs.5200-20,200/- plus Grade Pay Rs. 2000/-  
(Level in pay matrix -3)
3. Ministry / Department : Central Academy for Police Training, Bhopal under BPR&D
4. Eligibility : Deputation

Officers of the Central Government: or State Government:-

- (a) (i) Holding Analogous post on regular basis in the parent cadre or  
(ii) three years' of regular service in the grade rendered after appointment thereto on regular basis in the level 2 (Rs.19900-63200) in the pay matrix in the parent cadre or department; or  
(iii) five years' of regular service in the grade rendered after appointment thereto on regular basis in the level 1 (Rs.18000-56900) in the pay matrix in the parent cadre or department ; and
- (b) Possessing following educational qualification and experienced, namely:-
  - (i) Essential: Class-10<sup>th</sup> pass certificate or equivalent
  - (ii) Desirable: (A) two years experienced in handling horse in Government stable or recognized Race club or registered stud farm; or
- (c) certificate from Commandant that individual having two years' experience in handling of horse or duties of Syce in the organizations

Note:- 1- Period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of Central Government shall ordinary not exceed 03 years.

Note 2:- The maximum age limit for appointment by deputation shall not be exceeding 56 years as on the closing date of receipt of applications.

1. Name of the post : **Stenographer (Grade-III)**
2. Scale of Pay : **PB-1 Rs.5200-20,200/- plus Grade Pay Rs. 2800/-  
(Level in pay matrix -5)**
3. Ministry / Department : **Central Academy for Police Training, Bhopal under  
BPR&D**
4. Eligibility : **Deputation**

Officers of Central Government: or State Government:-

(a) (i) Holding Analogous post on regular basis in the parent cadre or Department; or

(ii) with five years' service in level-4 (Rs.25500-81100) in the pay matrix in the parent cadre or department; and

(b) Possessing the following educational qualification and experienced:-

Essential:

(i) 12<sup>th</sup> class or equivalent passed from a recognized board.

(ii) Possessing speed of 80 words per minutes in shorthand (English or Hindi).

(iii) working knowledge of computer.

Note:- 1- Period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall ordinary not exceed 03 years.

Note 2:- The maximum age limit for appointment by deputation shall not be exceeding 56 years as on the closing date of receipt of applications.

1. Name of the post : **Driver**
2. Scale of Pay : **PB-1 Rs.5200-20,200/- plus Grade Pay Rs. 2000/-  
(Level in pay matrix -3)**
3. Ministry / Department : **Central Academy for Police Training, Bhopal under  
BPR&D**
4. Eligibility : **Deputation**

Officers of the Central Police Organization, Central Armed police forces or State Police Organizations:-

(a) Holding analogous post on regular basis in the parent cadre or department ; and

(c) possessing the following educational and experience:-

Essential:

- (i) Matriculation of equivalent pass from a recognized board.
- (ii) having a commercial driving license for heavy and light motor vehicle and motor cycle with gears.
- (iii) clean driving records (no accidents)
- (iv) Medical category Shape-I
- (v) Minimum 03 years driving experience.

Desirable:

(vi) Experience in motor vehicle maintenance including knowledge of a new engine technology (Patrol or diesel)

Note:- 1- Period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of Central Government, shall ordinary not exceed 03 years.

Note 2:- The maximum age limit for appointment by deputation shall not be exceeding 56 years as on the closing date of receipt of applications.

(SL No. 3) of Bhopal)

1. Name of the post : **Nursing Orderly**
2. Scale of Pay : **PB-1 Rs.5200-20,200/- plus Grade Pay Rs. 2000/-  
(Level in pay matrix -3)**
3. Ministry / Department : **Central Academy for Police Training, Bhopal under  
BPR&D**
4. Eligibility : **Deputation**

Officers of the Central or State government:-

(a) (i) Holding analogous post on regular basis in the parent cadre or department; or

(ii) who have rendered three years service after appointment thereto on regular basis in the level-2 (Rs. 19900-63200) in the pay matrix in the parent cadre of department; and

(b) possessing the following educational and experience:-

Essential:

- (i) Matriculation of equivalent pass from a recognized board.
- (ii) 03 years working experience as Nursing orderly or nursing assistant in any recognized hospital.

Note:- 1- Period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of Central Government, shall ordinary not exceed 03 years.

Note 2:- The maximum age limit for appointment by deputation shall not be exceeding 56 years as on the closing date of receipt of applications.

(To be published in Part II, Section 3, Sub-Section (i) of Gazette of India)

Government of India/Bharat Sarkar  
Ministry of Home Affairs/GrihMantralaya

New Delhi, the 2016

Notification

G.S.R..... In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Veterinary Dresser, CAPT Bhopal in the Bureau of Police Research & Development, Ministry of Home Affairs, namely :-

1. **Short title and commencement.**- (1) These rules may be called the Ministry of Home Affairs, Veterinary Dresser CAPT Bhopal, Bureau of Police Research & Development, Recruitment Rules, 2016.  
(2) They shall come into force on the date of their publication in the Official Gazette.
2. **Number of posts, Classification and scale of pay.** – The number of the said posts, their classification and the scale of pay attached thereto shall be as specified in Columns 2 to 4 of the Schedule hereto annexed.
3. **Method of recruitment, age limit, qualifications, etc.** – The method of recruitment, age limit, qualifications and other matters relating thereto shall be as specified in Column 5 to 13 of the aforesaid Schedule.
4. **Disqualifications.** – No person, -
  - (a) who has entered into or contracted a marriage with a person having a spouse living; or
  - (b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post:
  - (c) provided that the Central Government may if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing exempt any person from the operation of this rule.
5. **Power to relax.** – Where the Central Government is of opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing and in consultation with Union Public service Commission, relax any of the provisions of these rules with respect to any class or category of persons.
6. **Saving.**- Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, the Ex-servicemen and other special categories of persons, in accordance with the orders issued by the Central Government from time to time in this regard.



### Schedule

Name of post.	Number of post.	Classification.	Level of pay in the Pay Matrix	Whether selection post or non-selection post.
1.	2.	3.	4.	5.
Veterinary Dresser	01* (2016)  *Subject to variation dependent on workload.	General Central Service Group 'C', Non-Gazetted, Non-Ministerial	Level - 3	Not Applicable

Age limit for direct recruits.	Educational and other qualification required for direct recruits.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotes.	Period of probation, if any.
6.	7.	8.	9.
Not applicable.	Not applicable.	Not applicable.	Not applicable.

Contd..2

Method of recruitment, whether by direct recruitment or by promotion or by deputation/absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion/ deputation/absorption level from which promotion/deputation/absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
10.	11.	12.	13.
Deputation	<p><b>Deputation</b> Officer of the Central govt or state govt. (a) (i) holding analogous post on regular basis in the parent cadre; or (ii) three years regular service in the level – 2 in the Pay Matrix; and (b) Possessing qualifications Matriculation. <b>Essential:</b> (ii) 10<sup>th</sup> class pass or equivalent from a recognized board; (iii) Previous experience as Veterinary Dresser in a Govt. Veterinary Hospital or Zoo; or (iv) Certificate in veterinary nursing assistant course from recognized Institute; or equivalent. <b>Desirable:</b> (i) Diploma in veterinary pharmacy.</p> <p><b>Note-1.</b> Period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Govt. shall ordinarily not exceed three years. <b>Note-2.</b> The maximum age limit for appointment by deputation shall be 'Not exceeding 56 years as on the closing date of receipt of applications.</p>	Not applicable	Not applicable

Under Secretary to the Government of India  
(F. No. 44/1/15-VD/2013/CAPT)

To,

The Manager,  
Government of India Press,  
Mayapuri, Delhi

(S L No. 35 of Bhopal)

[To be published in the Gazette of India, Part II, Section 3, Sub-Section (i)]

Government of India/Bharat Sarkar  
Ministry of Home Affairs/Grih Mantralaya

**Notification**

New Delhi, the ..... 2017

G.S.R..... In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Constable (Mali), Central Academy for Police Training, Bhopal under the Bureau of Police Research and Development, Ministry of Home Affairs, namely :-

1. **Short title and commencement.**- (1) These rules may be called the Ministry of Home Affairs, Bureau of Police Research and Development, Central Academy for Police Training, Bhopal, Constable (Mali), Recruitment Rules, 2017.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. **Number of posts, classification and pay level in the pay matrix.** – The number of the said posts, its classification and the pay level in the pay matrix attached thereto, shall be as specified in columns (2) to (4) of the Schedule annexed to these rules.

3. **Method of recruitment, age limit, qualifications, etc.** – The method of recruitment, age limit, qualifications and other matters relating thereto shall be as specified in column (5) to (13) of the aforesaid Schedule.

4. **Disqualifications.** – No person, -

(a) who has entered into or contracted a marriage with a person having a spouse living; or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post:

provided that the Central Government may if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing exempt any person from the operation of this rule.

5. **Power to relax.** – Where the Central Government is of opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing, relax any of the provisions of these rules with respect to any class or category of persons.

6. **Saving.**- Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Other Backward Classes, the Ex-servicemen and other special categories of persons, in accordance with the orders issued by the Central Government from time to time in this regard.

## Schedule

Name of post.	Number of post.	Classification.	Pay Level in the Pay Matrix	Whether selection post or non-selection post.
(1)	(2)	(3)	(4)	(5)
<b>Constable (Mali)</b>	03* (2017)  *Subject to variation dependent on workload.	General Central Service Group 'C', Non-Gazetted, Non-Ministerial	Pay level 3	Not Applicable

Age limit for direct recruits.	Educational and other qualification required for direct recruits.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotes.	Period of probation, if any.
(6)	(7)	(8)	(9)
Not applicable	Not applicable	Not applicable	Not applicable

Contd.2

Method of recruitment, whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion or deputation or absorption level from which promotion or deputation or absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
(10)	(11)	(12)	(13)
Deputation	<p><b>Deputation</b> Officers under the central or state government. (i) holding analogous post on a regular basis. (ii) with three years' of regular service in pay level 2 in the Pay Matrix in the parent cadre. (iii) 10<sup>th</sup> pass from any recognized board.</p> <p><b>Note-1.</b> Where juniors who have completed their qualifying/eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying/eligibility service by more than half of such qualifying/eligibility service or two years' whichever is less, and have successfully completed their probation period for promotion to the next higher grade alongwith their juniors who have already completed such qualifying/eligibility service.</p> <p><b>Note-2.</b> For the purpose of computing minimum qualifying service for promotion, the service rendered on a regular basis by an officer prior to 1<sup>st</sup> Jan, 2006 or the date from which the revised pay structure based on the sixth central pay commission recommendations has been extended, shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the commission.</p>	Not applicable	Not applicable

Under Secretary to the Government of India  
(F. No. 44/1/55-Constable (Mali)/2013/CAPT)

To,  
The Manager,  
Government of India Press,  
Mayapuri, Delhi

1. Name of the post : **Cook-cum-helper**
2. Scale of Pay : **PB-1 Rs.5200-20,200/- plus Grade Pay Rs. 2000/-  
(Level in pay matrix -3)**
3. Ministry / Department : **Central Academy for Police Training, Bhopal under  
BPR&D**
4. Eligibility : **Deputation**

Officers of the Central or State government:-

(a) (i) Holding analogous post on regular basis in the parent cadre or department; or

(ii) working as Constable (Cook) on regular basis in central Police Organization or Central Armed Police Forces or State Police Organization; or

(iii) Assistant Halwai –cum-Cook with 03 years regular service in level-2 (Rs. 19900-63200) in the pay matrix; and

(b) possessing the following educational and experience:-

Essential:

(i) Matriculation or equivalent pass with diploma or certificate in catering from a recognized board or Institute.

(ii) 02 years' experience of working as Cook-cum-helper in Government Department or undertaking preferred

Note:- 1- Period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of Central Government, shall ordinary not exceed 03 years.

Note 2:- The maximum age limit for appointment by deputation shall not be exceeding 56 years as on the closing date of receipt of applications.

1. Name of the post : **Library Assistant**
2. Scale of Pay : **PB-1 Rs.5200-20,200/- plus Grade Pay Rs. 2000/-  
(Level in pay matrix -3)**
3. Ministry / Department : **Central Academy for Police Training, Bhopal under  
BPR&D**
4. Eligibility : **Deputation**  
Officers under the Central or State government or union  
territory administration :-  
(a) (i) Holding analogous post on regular basis in the parent  
cadre or department; or  
(ii) with three years regular service in the grade rendered  
after appointment thereto on a regular basis in the level-2 of  
the pay matrix or equivalent in the parent cadre or  
department; and  
(b) possessing a Bachelor degree in library science.  
(c) having working knowledge of computer  
  
Note:- 1- The period of deputation, including period of  
deputation in another ex-cadre post held immediately  
preceding this appointment in the same or some other  
organization or department of Central Government, shall  
ordinary not exceed 03 years.  
  
Note 2:- The maximum age limit for appointment by  
deputation shall not be exceeding 56 years as on the closing  
date of receipt of applications.

			three years. The maximum age-limit for appointment by deputation/absorption shall be 'not exceeding 56 years' as on the closing date of receipt of applications.	
12.	If a Departmental Promotion Committee exists, what is its composition	<b>Group 'C' Department promotion Committee (for considering and confirmation) consisting of :</b> 1. Director, Central Forensic Science Laboratory (Central Bureau of Investigation). - Chairman 2. Principal Scientific Officer (Administration), Central Forensic Science Laboratory (Central Bureau of Investigation) - Member 3. Administrative Officer, Central Bureau of Investigation - Member 4. Under Secretary of MHA, New Delhi. - Member	No Change	
13.	Circumstances in which Union Public Service Commission is to be consulted in making recruitment	Not applicable	No Change.	

[F. No. 9-41/2014-CFSL(CBI)]

R. K. SONI, Under Secy.

नई दिल्ली, 16 जनवरी, 2018

**सा.का.नि.27.**—राष्ट्रपति, संविधान के अनुच्छेद 309 के परन्तुक द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए और पुलिस अनुसंधान और विकास ब्यूरो, गृह मंत्रालय अधीन केन्द्रीय पुलिस प्रशिक्षण अकादमी, भोपाल में टेलिफोन प्रचालक के पद पर भर्ती की पद्धति का विनियमन करने के लिए निम्नलिखित नियम बनाते हैं, अर्थात् :-

1. संक्षिप्त नाम और प्रारंभ.—इन नियमों का संक्षिप्त नाम केन्द्रीय पुलिस प्रशिक्षण अकादमी, भोपाल (टेलिफोन प्रचालक), भर्ती नियम, 2018 है।

(2) ये राजपत्र में प्रकाशन की तारीख को प्रवृत्त होंगे।

2. पद की संख्या, वर्गीकरण और वेतन मैट्रिक्स में स्तर.—उक्त पद की संख्या, उसका वर्गीकरण और उसका वेतन मैट्रिक्स में स्तर वे होंगे, जो इन नियमों से उपाबद्ध अनुसूची के स्तंभ (2) से स्तंभ (4) में विनिर्दिष्ट हैं।

3. भर्ती की पद्धति, आयु-सीमा और अर्हताएं, आदि.—उक्त पद, पर भर्ती की पद्धति, आयु-सीमा, अर्हताएं और उससे संबंधित अन्य बातें वे होंगी जो पूर्वोक्त अनुसूची के स्तंभ (5) से स्तंभ (13) में विनिर्दिष्ट हैं।

4. निरर्हता.—वह व्यक्ति,—

(क) जिसने ऐसे व्यक्ति से जिसका पति या जिसकी पत्नी जीवित है, विवाह किया है या विवाह की संविदा की है, या

(ख) जिसने अपने पति या अपनी पत्नी के जीवित रहते हुए किसी व्यक्ति से विवाह किया है या विवाह की संविदा की है,

उक्त नियमों के अधीन नियुक्ति का पात्र नहीं होगा;

परंतु यदि केंद्रीय सरकार का यह समाधान हो जाता है कि ऐसा विवाह ऐसे व्यक्ति और विवाह के अन्य पक्षकार को लागू स्वीय विधि के अधीन अनुज्ञेय है और ऐसा करने के लिए अन्य आधार हैं तो वह किसी व्यक्ति को इस नियम के प्रवर्तन से छूट दे सकेगी।

5. **शिथिल करने की शक्ति.**—जहां केंद्रीय सरकार की यह राय है कि ऐसा करना आवश्यक या समीचीन है वहां वह उसके लिए जो कारण हैं, उन्हें लेखबद्ध करके, इन नियमों के किसी उपबंध को किसी वर्ग या प्रवर्ग के व्यक्तियों की बाबत आदेश द्वारा शिथिल कर सकेगी।
6. **व्यावृत्ति.**—इन नियमों की कोई बात, ऐसे आरक्षणों, आयु-सीमा में छूट और अन्य रियायतों पर प्रभाव नहीं डालेगी, जिनका केन्द्रीय सरकार द्वारा इस संबंध में समय-समय पर जारी किए गए आदेशों के अनुसार अनुसूचित जातियों, अनुसूचित जनजातियों, अन्य पिछड़े वर्गों, भूतपूर्व सैनिकों और अन्य विशेष प्रवर्ग के व्यक्तियों के लिए उपबंध करना अपेक्षित है।

### अनुसूची

पद का नाम	पदों की संख्या	वर्गीकरण	वेतन मैट्रिक्स में स्तर	चयन पद अथवा अचयन पद
(1)	(2)	(3)	(4)	(5)
टेलिफोन प्रचालक	01* (2018) *(कार्यभार के आधार पर परिवर्तन किया जा सकता है।)	साधारण केंद्रीय सेवा, समूह 'ग', अराजपत्रित, अनुसूचित्वीया	स्तर 3 (रु. 21700-69100/-)	लागू नहीं होता

सीधे भर्ती किए जाने वाले व्यक्तियों के लिए आयु-सीमा	सीधे भर्ती किए जाने वाले व्यक्तियों के लिए अपेक्षित शैक्षिक और अन्य आर्हताएं	सीधे भर्ती किए जाने वाले व्यक्तियों के लिए विहित आयु और शैक्षिक आर्हताएं प्राप्त व्यक्तियों की दशा में लागू होंगी या नहीं	परिवीक्षा की अवधि, यदि कोई हो
(6)	(7)	(8)	(9)
लागू नहीं होता	लागू नहीं होता	लागू नहीं होता	लागू नहीं होता

भर्ती की पद्धति, भर्ती सीधे होगी या प्रोन्नति द्वारा या प्रतिनियुक्ति अथवा आमेलन द्वारा तथा विभिन्न पद्धतियों द्वारा भरी जाने वाली रिक्तियों की प्रतिशतता	प्रोन्नति अथवा प्रतिनियुक्ति अथवा आमेलन द्वारा भर्ती की दशा में वे श्रेणियां जिनसे प्रोन्नति अथवा प्रतिनियुक्ति अथवा आमेलन किया जाएगा	यदि विभागीय प्रोन्नति समिति है तो उसकी संरचना	भर्ती करने में किन परिस्थितियों में संघ लोक सेवा आयोग से परामर्श किया जाएगा
(10)	(11)	(12)	(13)
प्रतिनियुक्ति	प्रतिनियुक्ति: केंद्रीय अथवा राज्य पुलिस संगठन के ऐसे अधिकारी:- (क)(i) जो मूल काडर या विभाग में नियमित आधार पर नियुक्ति के पश्चात सदृश पद धारित किए हुए हों।	लागू नहीं होता	लागू नहीं होता।

	<p>(ख) निम्नलिखित शैक्षणिक अर्हताएं और अनुभव रखते हैं:-</p> <p><b>आवश्यक:</b></p> <p>(i) किसी मान्यता प्राप्त बोर्ड से 12 वीं पास अथवा समतुल्य।</p> <p>(ii) सरकारी प्राधिकृत समुत्थान से इलेक्ट्रॉनिक प्राइवेट ऑटोमेटिक ब्रांच ऐक्सचेंज (ई.पी.ए.बी.एक्स.) में कार्य करने का एक वर्ष का अनुभव।</p> <p><b>वांछनीय:</b></p> <p>(i) कंप्यूटर पर कार्य करने का ज्ञान।</p> <p>(ii) हिंदी और अंग्रेजी भाषा बोलने में प्रवीणता।</p> <p><b>टिप्पण 1 :</b> प्रतिनियुक्ति की अवधि, जिसके अंतर्गत केंद्रीय सरकार के उसी या किसी अन्य संगठन अथवा विभाग में इस नियुक्ति से ठीक पहले धारित किसी अन्य काडर बाह्य पद पर प्रतिनियुक्ति की अवधि है, साधारणतया तीन वर्ष से अधिक नहीं होगी।</p> <p><b>टिप्पण 2 :</b> प्रतिनियुक्ति द्वारा नियुक्ति के लिए अधिकतम आयु-सीमा आवेदन प्राप्त करने की अंतिम तारीख को 56 वर्ष से अधिक नहीं होगी।</p>		
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[फा. सं.-23011/203/2016-पीटी]

अजय कुमार सिंह, अवर सचिव

New Delhi, the 16th January, 2018

**G.S.R.27** .—In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Telephone Operator in the Central Academy for Police Training, Bhopal under the Bureau of Police Research and Development, Ministry of Home Affairs, namely :-

1. **Short title and commencement.**—(1) These rules may be called the Central Academy for Police Training, Bhopal (Telephone Operator) Recruitment Rules, 2018.
- (2) They shall come into force on the date of their publication in the Official Gazette.
2. **Number of post, classification and level in the pay matrix .**—The number of the post, its classification and level in the pay matrix attached thereto shall be as specified in columns (2) to (4) of the Schedule annexed to these rules.
3. **Method of recruitment, age-limit, qualifications, etc.** —The method of recruitment, age-limit, qualifications and other matters relating thereto shall be as specified in column (5) to (13) of the Schedule.
4. **Disqualifications.**—No person, -
  - (a) who has entered into or contracted a marriage with a person having a spouse living; or
  - (b) who, having a spouse living, has entered into or contracted a marriage with any person,

shall be eligible for appointment to the said post:

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. **Power to relax.**—Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order and for reasons to be recorded in writing, relax any of the provisions of these rules, with respect to any class or category of persons.

6. **Saving.**—Nothing in these rules shall affect reservations, relaxation of age-limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, the Other Backward Classes, the Ex-Servicemen and other special categories of persons, in accordance with the orders issued by the Central Government from time to time in this regard.

### SCHEDULE

Name of post	Number of post	Classification	Level in the pay matrix	Whether selection post or non-selection post
(1)	(2)	(3)	(4)	(5)
Telephone Operator	01* (2018)  *Subject to variation dependent on workload.	General Central Service, Group 'C', Non-Gazetted, Non-Ministerial.	Level - 3 (Rs. 21700-69100/-).	Not applicable

Age-limit for direct recruits	Educational and other qualifications required for direct recruits	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees	Period of probation, if any
(6)	(7)	(8)	(9)
Not applicable	Not applicable	Not applicable	Not applicable

Method of recruitment, whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies be filled by various methods	In case of recruitment by promotion or deputation or absorption, level from which promotion or deputation or absorption to be made	If a Departmental Promotion Committee exists, what is its composition	Circumstances in which Union Public Service Commission is to be consulted in making recruitment
(10)	(11)	(12)	(13)
Deputation	<p><b>Deputation:</b></p> <p>Officer of the Central or State Police Organisation: -</p> <p>(a) holding analogous post after appointment thereto on regular basis in the parent cadre or department.</p> <p>(b) possessing the following educational qualifications and experience:-</p> <p><b>Essential :</b></p> <p>(i) 12<sup>th</sup> class or equivalent pass from a recognised Board.</p> <p>(ii) one year's experience in handling Electronic Private Automatic Branch Exchange from a government authorised concern.</p>	Not applicable	Not applicable.

	<p><b>Desirable:</b></p> <p>(i) working knowledge of computer.</p> <p>(ii) spoken language proficiency in English and Hindi.</p> <p><b>Note 1:</b> Period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department of the Central Government shall ordinarily not exceed three years.</p> <p><b>Note 2:</b> The maximum age-limit for appointment by deputation shall be not exceeding fifty-six years as on the closing date of receipt of applications.</p>		
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[F. No. 23011/203/2016-PT]

AJAY KUMAR SINGH, Under Secy.

नई दिल्ली, 18 जनवरी, 2018

**सा.का.नि.28.**—राष्ट्रपति, संविधान के अनुच्छेद 309 के परंतुक द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए गृह मंत्रालय के अधीन राष्ट्रीय अग्निशमन सेवा महाविद्यालय, नागपुर में अनुदेशक के पदों पर भर्ती की पद्धति का विनियमन करने के लिए निम्नलिखित नियम बनाते हैं अर्थात्:

1. **संक्षिप्त नाम और प्रारंभ.**—(1) इन नियमों का संक्षिप्त नाम राष्ट्रीय अग्निशमन सेवा महाविद्यालय, नागपुर (अनुदेशक) भर्ती नियम, 2017 है।

(2) ये राजपत्र में उनके प्रकाशन की तारीख को प्रवृत्त होंगे।

2. **पद संख्या, वर्गीकरण और वेतन मैट्रिक्स में स्तर.**—पद की संख्या, उसका वर्गीकरण, और वेतन मैट्रिक्स में स्तर वह होगा, जो इन नियमों से उपाबद्ध अनुसूची के स्तंभ (2) से स्तंभ (4) में विनिर्दिष्ट हैं।

3. **भर्ती की पद्धति, आयु-सीमा, अर्हताएं आदि.**—भर्ती की पद्धति, आयु-सीमा, अर्हताएं और उससे संबंधित अन्य बातें वे होंगी जो उक्त/पूर्वोक्त अनुसूची के स्तंभ (5) से (13) में विनिर्दिष्ट हैं।

4. **निरर्हता.**—वह व्यक्ति,-

(क) जिसने ऐसे व्यक्ति से जिसका पति या जिसकी पत्नी जीवित है, विवाह किया है, या विवाह की संविदा की है; या

(ख) जिसने अपने पति या अपनी पत्नी के जीवित रहते हुए किसी व्यक्ति से विवाह किया है, या विवाह की संविदा की है;

उक्त पद पर नियुक्ति का पात्र नहीं होगा:

परन्तु यदि केन्द्रीय सरकार का यह समाधान हो जाता है कि ऐसा विवाह उस व्यक्ति और विवाह के अन्य पक्षकार को लागू स्वीय विधि के अधीन अनुज्ञेय है और ऐसा करने के लिए अन्य आधार हैं तो वह किसी व्यक्ति को इस नियम के प्रवर्तन से छूट दे सकेगी।

5. **शिथिल करने की शक्ति.**—जहां केन्द्रीय सरकार की यह राय है कि ऐसा करना आवश्यक या समीचीन है, वहां वह उसके लिए जो कारण हैं, उन्हें लेखबद्ध करके, इन नियमों के किसी उपबंध को किसी वर्ग या प्रवर्ग के व्यक्तियों की बाबत, आदेश द्वारा शिथिल कर सकेगी।

(To be published in Part II, Section 3, Sub-Section (i) of Gazette of India)

Government of India/Bharat Sarkar  
Ministry of Home Affairs/Grih Mantralaya

New Delhi, the , 2016

**Notification**

G.S.R..... In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the posts of Cameraman/Photographer, CAPT Bhopal in the Bureau of Police Research & Development, Ministry of Home Affairs, namely :-

1. **Short title and commencement.** - (1) These rules may be called the Ministry of Home Affairs Cameraman/Photographer, CAPT Bhopal, Bureau of Police Research & Development, Recruitment Rules, 2016.  
  
(2) They shall come into force on the date of their publication in the Official Gazette.
2. **Number of posts, Classification and level of Pay Matrix.** – The number of the said posts, their classification and the level of Pay Matrix attached thereto shall be as specified in Columns 2 to 4 of the Schedule hereto annexed.
3. **Method of recruitment, age limit, qualifications, etc.** – The method of recruitment, age limit, qualifications and other matters relating thereto shall be as specified in Column 5 to 13 of the aforesaid Schedule.
4. **Disqualifications.** – No person, -
  - (a) who has entered into or contracted a marriage with a person having a spouse living; or
  - (b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post;
  - (c) provided that the Central Government may if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing exempt any person from the operation of this rule.
5. **Power to relax.** – Where the Central Government is of opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing and in consultation with Union Public service Commission, relax any of the provisions of these rules with respect to any class or category of persons.
6. **Saving.** - Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, the Ex-servicemen and other special categories of persons, in accordance with the orders issued by the Central Government from time to time in this regard.

**Schedule**

Name of post.	Number of post.	Classification.	Level in the Pay Matrix	Whether Selection post or Non-selection post.
1.	2.	3.	4.	5.
Cameraman/Photographer	01* (2016)  *Subject to variation dependent on workload.	General Central Service Group 'B', Non-Gazetted Non-Ministerial	Level-6 of the Pay Matrix	Not applicable

Age limit for direct recruits.	Educational & other qualification required for direct recruits.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees.	Period of probation, if any.
6.	7.	8.	9.
Not applicable.	Not applicable.	Not applicable.	Not applicable.

Contd..2

Method of recruitment, whether by direct recruitment or by promotion or by deputation/absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion/deputation/ absorption; level from which promotion/ deputation /absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
10.	11.	12.	13.
Deputation	<p><b><u>Deputation:</u></b> Officers under the Central/State Govt:</p> <p>(a)(i) Holding analogous posts on regular basis in the parent cadre/department; or (ii) With six years regular in the post of Cameraman/Photographer in the level-5 of the Pay Matrix in the parent cadre/department ; and</p> <p>(b) Possessing the following educational qualifications/experience:</p> <p><b><u>Essential</u></b> (i) Certificate course in photography of minimum 6 months from a recognized/reputed institute. (ii) Two year's working experience in handling still Video and movie Cameras.</p> <p><b><u>Desirable</u></b> (iii) Diploma in Photography/Cinematography. (iv) Working knowledge of Computer.</p>	Not applicable	Consultation with the UPSC is not required.

Contd..3

Method of recruitment, whether by direct recruitment or by promotion or by deputation/absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion/deputation/ absorption; level from which promotion/ deputation /absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
10.	11.	12.	13.
	<p><b>Note-1</b> The departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, the deputationists shall not be eligible for consideration for appointment by promotion.</p> <p><b>Note-2.</b> The period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Govt. shall ordinarily not exceed three years. The maximum age limit for appointment by deputation shall be 'Not exceeding 56 years as on the last date of receipt of applications.</p>		

Method of recruitment, whether by direct recruitment or by promotion or by deputation/absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion/deputation/ absorption; level from which promotion/ deputation /absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
10.	11.	12.	13.
	<b>Note-3.</b> For the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to 1 <sup>st</sup> Jan., 2006 (the date from which the revised pay structure based on the Sixth Central Pay Commission recommendation has been extended) shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the Pay Commission except where there has been merger of more than one pre-revised scale of pay into one grade with a common grade pay or pay scale and where this benefit will extend only for the post(s) for which that grade pay or pay scale is the normal replacement grade without any upgradation.		

Under Secretary to the Government of India  
(F. No. 44/1/47 –CP/2014-CAPT)

To,  
The Manager,  
Government of India Press,  
Mayapuri, Delhi



# भारत का राजपत्र The Gazette of India

असाधारण

EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (i)

PART II—Section 3—Sub-section (i)

प्राधिकार से प्रकाशित

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गृह मंत्रालय

अधिसूचना

नई दिल्ली, 25 मई, 2017

सा.का.नि. 522(अ).—राष्ट्रपति, संविधान के अनुच्छेद 309 के परन्तुक द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए गृह मंत्रालय, पुलिस अनुसंधान और विकास ब्यूरो के अधीन केंद्रीय पुलिस प्रशिक्षण अकादमी, भोपाल में कांस्टेबल (बैंड प्लाटून) के पद पर भर्ती की पद्धति का विनियमन करने के लिए निम्नलिखित नियम बनाते हैं, अर्थात्: -

1. संक्षिप्त नाम और प्रारंभ.—(1) इन नियमों का संक्षिप्त नाम गृह मंत्रालय, पुलिस अनुसंधान और विकास ब्यूरो, केंद्रीय पुलिस प्रशिक्षण अकादमी, भोपाल, कांस्टेबल (बैंड प्लाटून) भर्ती नियम, 2017 हैं।
- (2) ये राजपत्र में प्रकाशन की तारीख को प्रवृत्त होंगे।
2. पद संख्या, वर्गीकरण और वेतन मैट्रिक्स में स्तर.— उक्त पद की संख्या, उसका वर्गीकरण और उसका वेतन मैट्रिक्स में स्तर वे होंगे, जो इन नियमों से उपाबद्ध अनुसूची के स्तंभ (2) से स्तंभ (4) में विनिर्दिष्ट हैं।
3. भर्ती की पद्धति, आयु-सीमा और अन्य अर्हताएं, इत्यादि.—उक्त पद पर भर्ती की पद्धति, आयु-सीमा, अर्हताएं और उससे संबंधित अन्य बातें वे होंगी जो उपरोक्त अनुसूची के स्तंभ (5) से स्तंभ (13) में विनिर्दिष्ट हैं।
4. निरर्हता.—वह व्यक्ति-
  - (क) जिसने ऐसे व्यक्ति से जिसका पति या जिसकी पत्नी जीवित है, विवाह किया है, या विवाह की संविदा की है; या
  - (ख) जिसने अपने पति या अपनी पत्नी के जीवित रहते हुए किसी व्यक्ति से विवाह किया है, या विवाह की संविदा की है,

उक्त नियमों के अधीन नियुक्ति का पात्र नहीं होगा,

परंतु यदि केंद्रीय सरकार का यह समाधान हो जाता है कि ऐसा विवाह ऐसे व्यक्ति और विवाह के अन्य पक्षकार को लागू स्वीय विधि के अधीन अनुज्ञेय है और ऐसा करने के लिए अन्य आधार हैं तो वह किसी व्यक्ति को इस नियम के प्रवर्तन से छूट दे सकेगी।

5. शिथिल करने की शक्ति.—जहां केंद्रीय सरकार की यह राय है कि ऐसा करना आवश्यक या समीचीन है, वहां वह उसके लिए जो कारण हैं उन्हें लेखबद्ध करके, इन नियमों के किसी उपबंध को किसी वर्ग या प्रवर्ग के व्यक्तियों की बाबत, आदेश द्वारा शिथिल कर सकती।
6. व्यावृत्ति.—इन नियमों की कोई बात, ऐसे आरक्षण, आयु-सीमा में छूट और अन्य रियायतों पर प्रभाव नहीं डालेगी, जिनका केन्द्रीय सरकार द्वारा इस संबंध में समय-समय पर जारी किए गए आदेशों के अनुसार अनुसूचित जातियों, अनुसूचित जनजातियों, अन्य पिछड़े वर्गों, भूतपूर्व सैनिकों और अन्य विशेष प्रवर्ग के व्यक्तियों के लिए उपबंध करना अपेक्षित है।

### अनुसूची

पद का नाम	पदों की संख्या	वर्गीकरण	वेतन मैट्रिक्स में स्तर	चयन अथवा अचयन पद	सीधे भर्ती किए जाने वाले व्यक्तियों के लिए आयु-सीमा
(1)	(2)	(3)	(4)	(5)	(6)
कांस्टेबल (बैंड प्लाटून)	19* (2017) *(कार्यभार के आधार पर परिवर्तन किया जा सकता है।)	साधारण केंद्रीय सेवा, समूह 'ग', अराजपत्रित, अनुसूचित्विधीय।	लेवल 3 (रु.21700-69100/-)	लागू नहीं होता।	लागू नहीं होता।

सीधे भर्ती किए जाने वाले व्यक्तियों के लिए अपेक्षित शैक्षिक और अन्य आर्हताएं।	सीधे भर्ती किए जाने वाले व्यक्तियों के लिए विहित आयु और शैक्षिक आर्हताएं प्रोन्नत व्यक्तियों की दशा में लागू होगी या नहीं।	परिबीक्षा की अवधि, यदि कोई है।	भर्ती की पद्धति, भर्ती सीधे होगी या प्रोन्नति द्वारा या प्रतिनियुक्ति अथवा आमेलन द्वारा तथा विभिन्न पद्धतियों द्वारा भरी जाने वाली रिक्तियों की प्रतिशतता।
(7)	(8)	(9)	(10)
लागू नहीं होता।	लागू नहीं होता।	लागू नहीं होता।	प्रतिनियुक्ति द्वारा।

प्रोन्नति अथवा प्रतिनियुक्ति अथवा आमेलन द्वारा भर्ती की दशा में वे श्रेणियां जिनसे प्रोन्नति अथवा प्रतिनियुक्ति अथवा आमेलन किया जाएगा।	यदि विभागीय प्रोन्नति समिति है तो उसकी संरचना।	भर्ती करने में किन परिस्थितियों में संघ लोक सेवा आयोग से परामर्श किया जाएगा।
(11)	(12)	(13)
प्रतिनियुक्ति: केंद्रीय या राज्य सरकारों के अधीन ऐसे अधिकारी - (क) (i) जो नियमित आधार पर सदृश पद धारण किये हुए हों; अथवा (ii) जिन्होंने वेतन मैट्रिक्स के स्तर 2 (रु.19900-63200/-) में तीन वर्ष नियमित सेवा की हों; और (ख) निम्नलिखित शैक्षणिक शैक्षिक अर्हताएं और अनुभव रखता हों: (i) किसी मान्यता प्राप्त बोर्ड से 10 वीं कक्षा पास; (ii) किसी मान्यता प्राप्त प्रशिक्षण संस्थान से बैंड यंत्रों का प्रशिक्षण सफलतापूर्वक पूर्ण किया हों; (iii) सेना अथवा केंद्रीय सशस्त्र पुलिस बैंड में एक वर्ष का अनुभव। टिप्पण 1. - प्रतिनियुक्ति की अवधि, जिसके अंतर्गत केंद्रीय सरकार के उसी या किसी अन्य संगठन अथवा विभाग में इस नियुक्ति से ठीक पहले धारित किसी अन्य कांडर बाह्य पद पर प्रतिनियुक्ति की अवधि है, साधारणतया तीन वर्ष से अधिक नहीं होगी। टिप्पण 2. - प्रतिनियुक्ति द्वारा नियुक्ति के लिए अधिकतम आयु-सीमा आवेदन प्राप्त करने की अंतिम तारीख को 56 वर्ष से अधिक नहीं होगी।	लागू नहीं होता।	लागू नहीं होता।

[फा. सं. 23011/79/2013-पीटी]

अजय कुमार सिंह, अवर सचिव

## MINISTRY OF HOME AFFAIRS

## NOTIFICATION

New Delhi, the 25th May, 2017

**G.S.R.522(E).**—In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Constable (Band Platoon), Central Academy for Police Training, Bhopal under the Bureau of Police Research and Development, Ministry of Home Affairs, namely: -

1. **Short title and commencement.**— (1) These rules may be called the Ministry of Home Affairs, Constable (Band Platoon), Central Academy for Police Training, Bhopal, Bureau of Police Research and Development, Recruitment Rules, 2017.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. **Number of posts, classification and level in the pay matrix.** - The number of the said post, its classification and the level in the pay matrix attached thereto, shall be as specified in columns (2) to (4) of the Schedule annexed to these rules.

3. **Method of recruitment, age limit, qualifications, etc.** - The method of recruitment, age limit, qualifications and other matters relating thereto, shall be as specified in columns (5) to (13) of the aforesaid Schedule.

4. **Disqualifications.** - No person, -

(a) who has entered into or contracted a marriage with a person having a spouse living; or

(b) who, having a spouse living, has entered into or contracted a marriage with any person,

shall be eligible for appointment to the said post:

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. **Power to relax.** - Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing, relax any of the provisions of these rules with respect to any class or category of persons.

6. **Saving.**—Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Other Backward Classes, the Ex-servicemen and other special categories of persons, in accordance with the orders issued by the Central Government from time to time in this regard.

## SCHEDULE

Name of post.	Number of post.	Classification.	Level in the pay matrix	Whether selection post or non-selection post.	Age limit for direct recruits.
(1)	(2)	(3)	(4)	(5)	(6)
Constable (Band Platoon)	19* (2017) *Subject to variation dependent on workload.	General Central Service Group 'C', Non-Gazetted, Non-Ministerial	Level 3 (Rs. 21700-69100/-)	Not applicable.	Not applicable.

Educational and other qualification required for direct recruits.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotes.	Period of probation, if any.	Method of recruitment, whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies be filled by various methods.
(7)	(8)	(9)	(10)
Not applicable.	Not applicable.	Not applicable.	Deputation

In case of recruitment by promotion or deputation or absorption level from which promotion or deputation or absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
(11)	(12)	(13)
<p><b>Deputation :</b></p> <p>Officers of the Central or the State Government:-</p> <p>(a) (i) holding analogous post on regular basis in the parent cadre;</p> <p>(ii) three years' regular service in the level 2 (Rs. 19900-63200/-) in the pay matrix; and</p> <p>(b) possessing the following educational qualifications and experience: -</p> <p>(i) 10<sup>th</sup> class pass certificate from a recognised board;</p> <p>(ii) successfully completed training in band instrument from a recognised training institute; and</p> <p>(iii) one year experience in Army or Central Armed Police Force or Police Band.</p> <p><b>Note 1:</b> Period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department of the Central Government shall ordinarily not exceed three years.</p> <p><b>Note 2:</b> The maximum age limit for appointment by deputation shall be not exceeding 50 years as on the closing date of receipt of applications.</p>	Not applicable	Not applicable.

[F. No. 23011/79/2013-PT]

AJAY KUMAR SINGH, Under Secy.

RAKESH SUKUL Digitally signed by RAKESH SUKUL  
Date: 2017.05.27 16:48:35 +05'30'

[To be published in the Gazette of India, Part II, Section 3, Sub-Section (i)]

Government of India/Bharat Sarkar  
Ministry of Home Affairs/Grih Mantralaya

**Notification**

New Delhi, the \_\_\_\_\_, 2016

G.S.R.....(E) In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Sub Inspector (Band), Central Academy for Police Training, Bhopal in the Bureau of Police Research and Development, Ministry of Home Affairs, namely: -

1. **Short title and commencement.**- (i) These rules may be called the Ministry of Home Affairs, Central Academy for Police Training, Bhopal, [Sub Inspector (Band)], Recruitment Rules, 2016.

(ii) They shall come into force on the date of their publication in the Official Gazette.

2. **Number of posts, classification and level in the pay matrix.** – The number of the said post, its classification and the level in the pay matrix attached thereto, shall be as specified in columns (2) to (4) of the Schedule annexed to these rules.

3. **Method of recruitment, age limit, qualifications, etc.** – The method of recruitment, age limit, qualifications and other matters relating thereto, shall be as specified in column (5) to (13) of the aforesaid Schedule.

4. **Disqualifications.** – No person, -

(a) who has entered into or contracted a marriage with a person having a spouse living; or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post:

(c) provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing exempt any person from the operation of this rule.

5. **Power to relax.** – Where the Central Government is of opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing and in consultation with Union Public Service Commission, relax any of the provisions of these rules with respect to any class or category of persons.

6. **Saving.**- Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, other Backward Classes, the Ex-servicemen and other special categories of persons, in accordance with the orders issued by the Central Government from time to time in this regard.

**Schedule**

<b>Name of post</b>	<b>Number of post</b>	<b>Classification</b>	<b>Level in the Pay Matrix</b>	<b>Whether Selection post or Non-selection post</b>
(1)	(2)	(3)	(4)	(5)
Sub-Inspector (Band)	01* (2016)  *Subject to variation dependent on workload.	General Central Service Group 'B', Non-Gazetted Non-Ministerial (Combatized)	Level 6	Not applicable.

<b>Age limit for direct recruits.</b>	<b>Educational &amp; other qualification required for direct recruits.</b>	<b>Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees.</b>	<b>Period of probation, if any.</b>
(6)	(7)	(8)	(9)
Not applicable.	Not applicable.	Not applicable.	Not applicable.

Contd..2

Method of recruitment, whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion or deputation or absorption; level from which promotion or deputation or absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
(10)	(11)	(12)	(13)
Deputation	<p><b>Deputation</b></p> <p>Officers under the Central Government or State Government:</p> <p>(a) (i) holding analogous post on regular basis in parent cadre or department; or</p> <p>(ii) with six years' regular service in post in the level 5 of the pay matrix after appointment thereto on a regular basis in parent cadre or department; and</p> <p>(b) possessing the following qualification and experience:</p> <p>(i) Bachelor's degree from a recognized university;</p> <p>(ii) successfully completed one-year training in Band Instrument from a recognized training Institute;</p> <p>(iii) served for three years in a Band platoon.</p>	Not applicable.	Not applicable.

<b>Method of recruitment, whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies be filled by various methods.</b>	<b>In case of recruitment by promotion or deputation or absorption; level from which promotion or deputation or absorption to be made.</b>	<b>If a Departmental Promotion Committee exists, what is its composition.</b>	<b>Circumstances in which Union Public Service Commission to be consulted in making recruitment.</b>
(10)	(11)	(12)	(13)
	<p><b>Note 1.</b> The period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Govt. shall ordinarily not exceed three years.</p> <p><b>Note 2.</b> The maximum age limit for appointment by deputation shall be 'Not exceeding 56 years as on the closing date of receipt of applications.'</p>		

File No. 23011/76/2015-PT

Under Secretary to the Government of India

To,  
The Manager,  
Government of India Press,  
Mayapuri,  
Delhi

1. Name of the post : **Laboratory Attendant**
2. Scale of Pay : **PB-1 Rs.5200-20,200/- plus Grade Pay Rs. 1800/-  
(Level in pay matrix -1)**
3. Ministry / Department : **Central Academy for Police Training, Bhopal under  
BPR&D**
4. Eligibility : **Deputation**

Officers under the Central or State government:-

(a) (i) Holding analogous post on regular basis in the parent cadre or department; and

(b) possessing the following educational qualification and experiences namely:

Essential

- (i) 12<sup>th</sup> class pass from a recognized board.
- (ii) 01 year's experiences of working in photo or chemical or electronic laboratory.

Desirable :

- (i) 06 months certificate course in computer application from a recognized Institute.

Note:- 1- The period of deputation, including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of Central Government, shall ordinary not exceed 03 years.

Note 2:- The maximum age limit for appointment by deputation shall not be exceeding 56 years as on the closing date of receipt of applications.

Method of recruitment, whether by direct recruitment or by promotion or by deputation/absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion/deputation/absorption; level from which promotion/ deputation/ absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
10.	11.	12.	13.
	<p>(iii)attended one of the following training courses:</p> <ul style="list-style-type: none"> <li>• Weapons &amp; tactics; or</li> <li>• UAC; or</li> <li>• Map reading; or</li> <li>• Field craft &amp; tactics; or</li> <li>• PT/drill</li> </ul> <p>(iv) two years' experience of working as Drill Instructor in a police training institute.</p> <p><b>Desirable</b></p> <p>(v)successfully completed one year's Physical Training course from a Police Training Institute or National Institute of Sports.</p>		

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Method of recruitment, whether by direct recruitment or by promotion or by deputation/absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion/deputation/absorption; level from which promotion/ deputation/ absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
10.	11.	12.	13.
	<p><b>Note-1.</b> The period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Govt. shall ordinarily not exceed three years.</p> <p><b>Note-2.</b> The maximum age limit for appointment by deputation shall be 'Not exceeding 56 years as on the closing date of receipt of applications.</p>		

Under Secretary to the Government of India  
(F. No.23011/78/2015-PT)

To,

The Manager,  
Government of India Press,  
Mayapuri,  
Delhi

Method of recruitment, whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies be filled by various methods.	In case of recruitment by promotion or deputation or absorption level from which promotion or deputation or absorption to be made.	If a Departmental Promotion Committee exists, what is its composition.	Circumstances in which Union Public Service Commission to be consulted in making recruitment.
(10)	(11)	(12)	(13)
Deputation	<p><b>Deputation</b> Officers under the central or state government. (a)(i) holding analogous post on a regular basis in the parent cadre. (ii) with three years' service in level-2 of the Pay Matrix after appt. thereto on regular basis; and</p> <p><b>Essential:</b> (i) 10<sup>th</sup> class pass from recognized board. <b>Desirable:</b> (i) One year' experience of working in police training institute. (ii) Sanitary inspector course from recognized institute.</p> <p><b>Note 1.</b> Period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department of the Central Government shall ordinarily not exceed three years. <b>Note 2.</b> The maximum age limit for appointment by deputation shall be not exceeding fifty-six years as on the closing date of receipt of applications.</p>	Not applicable	Not applicable

File No. 23011/220/2016-PT

Under Secretary to the Government of India

To,

The Manager,  
Government of India Press,  
Mayapuri, Delhi

## Schedule

Name of post.	Number of post.	Classification.	Pay Level in the Pay Matrix	Whether selection post or non-selection post.
(1)	(2)	(3)	(4)	(5)
<b>Constable (Sweeper)</b>	08* (2017)  *Subject to variation dependent on workload.	General Central Service Group 'C', Non-Gazetted, Non-Ministerial	Level-3	Not Applicable

Age limit for direct recruits.	Educational and other qualification required for direct recruits.	Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotes.	Period of probation, if any.
(6)	(7)	(8)	(9)
Not applicable	Not applicable	Not applicable	Not applicable

Contd..2